

Directorate General of Foreign Trade
Ministry of Commerce & Industry, Maulana Azad Road, Udyog
Bhawan New Delhi -110011

Para 4.7 Decision

MEETING NUMBER : 21/82-ALC4/2007 MEETING DATE : 25.09.2007

1	Case No.:492/21/82-ALC4/2007	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00950/AM04/	RLA File : 34/80/040/00078/AM04/	Lic.No/Date:34100073 81 14.05.2003	Defer Date:
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

2	Case No.:266/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00387/AM04/	RLA File : 08/24/040/00049/AM03/	Lic.No/Date:08100312 65 01.08.2003	
Decision : Case has already been approved in earlier NC meeting.				

3	Case No.:283/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00408/AM04/	RLA File : 03/24/040/00373/AM04/	Lic.No/Date:03102163 24 05.08.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

4	Case No.:292/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00431/AM04/	RLA File : 31/80/040/00170/AM04/	Lic.No/Date:31100120 53 05.08.2003	
Decision : Case transferred to DES-IV as export product pertains to Chemical Sector.				

5	Case No.:370/21/82-ALC4/2007	Party Name:FEATHERLITE OFFICE SYSTEMS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00601/AM04/	RLA File : 07/24/042/00079/AM03/	Lic.No/Date:0710023173 11.08.2003	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

6	Case No.:277/21/82-ALC4/2007	Party Name:G00DWILL PRINTERS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00401/AM04/	RLA File : 05/88/040/00029/AM04/	Lic.No/Date:0510098760 12.08.2003	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

7	Case No.:274/21/82-ALC4/2007	Party Name:GRANULES INDIA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00399/AM04/	RLA File : 09/24/042/00006/AM04/	Lic.No/Date:0910015446 19.08.2003	
	Decision : Case has already approved in earlier NC Meeting.			

8	Case No.:294/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00433/AM04/	RLA File : 31/21/041/00018/AM04/	Lic.No/Date:3110012219 25.08.2003	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

9	Case No.:295/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00434/AM04/	RLA File : 31/21/042/00046/AM04/	Lic.No/Date:3110012221 25.08.2003	

Decision :The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)

10	Case No.:296/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00435/AM04/	RLA File : 31/21/042/00038/AM04/	Lic.No/Date:31100122 22 25.08.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

11	Case No.:297/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00436/AM04/	RLA File : 31/21/042/00047/AM04/	Lic.No/Date:31100122 23 25.08.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

12	Case No.:299/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00437/AM04/	RLA File : 31/21/042/00045/AM04/	Lic.No/Date:31100122 24 25.08.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

13	Case No.:301/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00440/AM04/	RLA File : 31/21/042/00053/AM04/	Lic.No/Date:31100122 62 27.08.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

14	Case No.:302/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007	Status:Case
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			25.09.2007	Transferred
	HQ File : 01/82/050/00441/AM04/	RLA File : 31/21/042/00040/AM04/	Lic.No/Date:31100122 63 27.08.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

	Case No.:303/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
15	HQ File : 01/82/050/00442/AM04/	RLA File : 31/21/041/00016/AM04/	Lic.No/Date:31100122 64 27.08.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

	Case No.:304/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
16	HQ File : 01/82/050/00443/AM04/	RLA File : 31/21/042/00054/AM04/	Lic.No/Date:31100122 67 27.08.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

	Case No.:306/21/82-ALC4/2007	Party Name:BILT GRAPHIC PAPERS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
17	HQ File : 01/82/050/00444/AM04/	RLA File : 31/21/042/00055/AM04/	Lic.No/Date:31100122 69 27.08.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

18	Case No.:330/21/82-ALC4/2007	Party Name:AARTI INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00513/AM04/	RLA File : 03/24/040/01631/AM01/	Lic.No/Date:03102211 17 27.08.2003	

Decision :Case transferred to DES-IV as export product pertains to Chemical Sector.

19	Case No.: 281/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/00406/AM04/	RLA File : 09/24/041/00004/AM04/	Lic.No/Date:0910015605 01.09.2003	
	Decision : Case already approved.			

20	Case No.: 338/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00530/AM04/	RLA File : 03/24/040/00982/AM04/	Lic.No/Date:0310221928 01.09.2003	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

21	Case No.: 332/21/82-ALC4/2007	Party Name:J.DYE CHEM INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00520/AM04/	RLA File : 08/80/040/00232/AM04/	Lic.No/Date:0810032159 05.09.2003	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

22	Case No.: 342/21/82-ALC4/2007	Party Name:INDOKEM LTD. [FORMERLY KNOWN AS KHATAU JUNKER LTD.]	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00547/AM04/	RLA File : 03/24/040/01816/AM03/	Lic.No/Date:0310223187 05.09.2003	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

23	Case No.: 346/21/82-ALC4/2007	Party Name:INDOKEM LTD. [FORMERLY KNOWN AS KHATAU JUNKER LTD.]	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
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	HQ File : 01/82/050/00550/AM04/	RLA File : 03/24/040/01948/AM03/	Lic.No/Date:03102232 14 05.09.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:349/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
24	HQ File : 01/82/050/00555/AM04/	RLA File : 03/24/040/01027/AM04/	Lic.No/Date:03102237 10 10.09.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:339/21/82-ALC4/2007	Party Name:A. K. INDUSTRIES,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
25	HQ File : 01/82/050/00533/AM04/	RLA File : 08/80/040/00242/AM04/	Lic.No/Date:08100322 89 11.09.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:374/21/82-ALC4/2007	Party Name:HERO CYCLES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
26	HQ File : 01/82/050/00619/AM04/	RLA File : 30/24/040/00026/AM04/	Lic.No/Date:30100279 83 12.09.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:360/21/82-ALC4/2007	Party Name:MAROMA (A UNIT OF ARAVINDA TRUST)	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
27	HQ File : 01/82/050/00577/AM04/	RLA File : 25/80/040/00014/AM04/	Lic.No/Date:25100006 61 15.09.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

28	Case No.:366/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00588/AM04/	RLA File : 31/21/042/00062/AM04/	Lic.No/Date:3110012540 17.09.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

29	Case No.:375/21/82-ALC4/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00626/AM04/	RLA File : 03/24/040/01183/AM04/	Lic.No/Date:0310226425 23.09.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

30	Case No.:381/21/82-ALC4/2007	Party Name:GRASIM INDUSTRIES LIMITED, CHEMICAL DIVISION	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00638/AM04/	RLA File : 11/24/040/00015/AM04/	Lic.No/Date:1110006883 25.09.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

31	Case No.:382/21/82-ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00640/AM04/	RLA File : 09/24/040/00192/AM04/	Lic.No/Date:0910015933 26.09.2003	
Decision : Case approved in earlier meeting.				

32	Case No.:384/21/82-ALC4/2007	Party Name:FMC India Pvt Ltd.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00643/AM04/	RLA File : 07/24/040/00341/AM04/	Lic.No/Date:0710024289 26.09.2003	

Decision :The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)

33	Case No.:391/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00671/AM04/	RLA File : 31/21/041/00033/AM04/	Lic.No/Date:3110012740 01.10.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

34	Case No.:426/21/82-ALC4/2007	Party Name:GHARDA CHEMICALS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00755/AM04/	RLA File : 03/24/040/01265/AM04/	Lic.No/Date:0310230057 10.10.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

35	Case No.:434/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00794/AM04/	RLA File : 03/24/040/01318/AM04/	Lic.No/Date:0310231700 17.10.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

36	Case No.:435/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00800/AM04/	RLA File : 09/24/040/00180/AM04/	Lic.No/Date:0910016211 20.10.2003	:
Decision : Case approved in earlier NC meeting.				

37	Case No.:436/21/82-ALC4/2007	Party Name:HI TECH FIBRE GLASS MATTINGS PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/00803/AM04/	RLA File : 09/80/040/00153/AM04/	Lic.No/Date:09100162 32 21.10.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

	Case No.:441/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
38	HQ File : 01/82/050/00824/AM04/	RLA File : 07/24/040/00296/AM04/	Lic.No/Date:07100248 53 23.10.2003	:
Decision : Case has already approved in earlier NC Meeting.				

	Case No.:461/21/82-ALC4/2007	Party Name:DALAS BIOTECH LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
39	HQ File : 01/82/050/00861/AM04/	RLA File : 05/88/040/00428/AM04/	Lic.No/Date:05101065 26 23.10.2003	
Decision : Case has already approved in earlier NC Meeting.				

	Case No.:443/21/82-ALC4/2007	Party Name:ARPIT PLASTICS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
40	HQ File : 01/82/050/00826/AM04/	RLA File : 11/21/042/00071/AM04/	Lic.No/Date:11100070 67 24.10.2003	
Decision : The Committee noted that this case is pertain to Plasticl and accordingly decided to transfer this case to NC-VII(DES-VII)				

	Case No.:452/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
41	HQ File : 01/82/050/00836/AM04/	RLA File : 03/24/040/01026/AM04/	Lic.No/Date:03102334 08 29.10.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

42	Case No.:459/21/82-ALC4/2007	Party Name:CORTICA MFG (INDIA) PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/00856/AM04/	RLA File : 04/81/040/00161/AM04/	Lic.No/Date:04100485 : 00 03.11.2003	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

	Case No.:490/21/82-ALC4/2007	Party Name:MOTOROL SPECIALITY OILS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
43	HQ File : 01/82/050/00948/AM04/	RLA File : 34/82/040/00113/AM04/	Lic.No/Date:34100088 67 03.11.2003	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

	Case No.:462/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
44	HQ File : 01/82/050/00863/AM04/	RLA File : 31/21/042/00073/AM04/	Lic.No/Date:31100131 09 04.11.2003	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

	Case No.:468/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
45	HQ File : 01/82/050/00881/AM04/	RLA File : 03/24/040/01482/AM04/	Lic.No/Date:03102343 40 04.11.2003	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

	Case No.:470/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
46	HQ File : 01/82/050/00890/AM04/	RLA File : 03/24/040/01382/AM04/	Lic.No/Date:03102351 10 07.11.2003	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

47	Case No.:475/21/82-ALC4/2007	Party Name:ARYAVART CHEMICALS PVT. LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00901/AM04/	RLA File : 03/60/040/00189/AM04/	Lic.No/Date:03102354 36 10.11.2003	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

48	Case No.:483/21/82-ALC4/2007	Party Name:GRASIM INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00928/AM04/	RLA File : 11/24/040/00025/AM04/	Lic.No/Date:11100071 91 13.11.2003	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

49	Case No.:493/21/82-ALC4/2007	Party Name:DOCTORSORGANIC CHEMICALS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00955/AM04/	RLA File : 26/80/040/00010/AM04/	Lic.No/Date:26100031 94 14.11.2003	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

50	Case No.:486/21/82-ALC4/2007	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00938/AM04/	RLA File : 09/24/040/00265/AM04/	Lic.No/Date:09100165 06 17.11.2003	
	Decision : Case has already approved in earlier NC Meeting.			

51	Case No.:503/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00976/AM04/	RLA File : 03/24/040/01472/AM04/	Lic.No/Date:03102377 10 21.11.2003	

Decision :The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)

52	Case No.:499/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00967/AM04/	RLA File : 08/24/040/00007/AM04/	Lic.No/Date:08100339 63 24.11.2003	
Decision : Case has already approved in earlier NC Meeting.				

53	Case No.:515/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00996/AM04/	RLA File : 31/21/042/00086/AM04/	Lic.No/Date:31100134 42 01.12.2003	:
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

54	Case No.:516/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00997/AM04/	RLA File : 31/21/041/00044/AM04/	Lic.No/Date:31100134 61 01.12.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

55	Case No.:517/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00999/AM04/	RLA File : 09/24/040/00283/AM04/	Lic.No/Date:09100166 54 02.12.2003	
Decision : Case has already approved in earlier NC Meeting.				

56	Case No.:577/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01174/AM04/	RLA File : 05/21/042/00025/AM04/	Lic.No/Date:05101102 19	

		03.12.2003	
Decision : Case transferred to DES-IV as export product pertains to Chemical Sector.			

57	Case No.:521/21/82-ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01026/AM04/	RLA File : 09/24/040/00289/AM04/	Lic.No/Date:0910016672 04.12.2003	
Decision : Case has already approved in earlier NC Meeting.				

58	Case No.:599/21/82-ALC4/2007	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01210/AM04/	RLA File : 05/88/041/00011/AM04/	Lic.No/Date:0510110713 05.12.2003	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

59	Case No.:527/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01047/AM04/	RLA File : 03/24/040/01721/AM04/	Lic.No/Date:0310240435 08.12.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

60	Case No.:549/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01105/AM04/	RLA File : 03/24/040/01780/AM04/	Lic.No/Date:0310241426 11.12.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

61	Case No.:552/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/01109/AM04/	RLA File : 09/24/040/00309/AM04/	Lic.No/Date:09100167 72 12.12.2003
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

	Case No.:561/21/82- ALC4/2007	Party Name:AARTI DRUGS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
62	HQ File : 01/82/050/01125/AM04/	RLA File : 03/24/040/01432/AM04/	Lic.No/Date:03102418 40 15.12.2003	
Decision : Case has already approved in earlier NC Meeting.				

	Case No.:563/21/82- ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
63	HQ File : 01/82/050/01128/AM04/	RLA File : 09/24/040/00312/AM04/	Lic.No/Date:09100168 01 15.12.2003	
Decision : Case has already approved in earlier NC Meeting.				

	Case No.:566/21/82- ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
64	HQ File : 01/82/050/01137/AM04/	RLA File : 03/24/040/01819/AM04/	Lic.No/Date:03102421 05 16.12.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:628/21/82- ALC4/2007	Party Name:D. R. V. ORGANICS	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
65	HQ File : 01/82/050/01238/AM05/	RLA File : 03/24/040/01421/AM04/	Lic.No/Date:03102429 56 19.12.2003	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

66	Case No.:582/21/82- ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007	Status:Ca se
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			25.09.2007	Approved
	HQ File : 01/82/050/01179/AM04/	RLA File : 09/24/040/00326/AM04/	Lic.No/Date:09100168 91 23.12.2003	
Decision :Case has already approved in earlier NC Meeting.				

	Case No.:583/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
67	HQ File : 01/82/050/01180/AM04/	RLA File : 09/24/040/00324/AM04/	Lic.No/Date:09100168 92 23.12.2003	
Decision :Case has already approved in earlier NC Meeting.				

	Case No.:590/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
68	HQ File : 01/82/050/01194/AM04/	RLA File : 03/24/040/01875/AM04/	Lic.No/Date:03102436 : 50 23.12.2003	
Decision :The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:591/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
69	HQ File : 01/82/050/01195/AM04/	RLA File : 03/24/040/01869/AM04/	Lic.No/Date:03102436 54 23.12.2003	
Decision :The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:586/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
70	HQ File : 01/82/050/01187/AM04/	RLA File : 09/24/040/00295/AM04/	Lic.No/Date:09100169 16 24.12.2003	
Decision :Case has already approved in earlier NC Meeting.				

71	Case No.:588/21/82-ALC4/2007	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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			ed
	HQ File : 01/82/050/01192/AM04/	RLA File : 08/80/040/00379/AM04/	Lic.No/Date:08100348 49 24.12.2003
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

	Case No.:598/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
72	HQ File : 01/82/050/01209/AM04/	RLA File : 09/24/040/00243/AM04/	Lic.No/Date:09100169 42 26.12.2003	
Decision : Case has already approved in earlier NC Meeting.				

	Case No.:614/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
73	HQ File : 01/82/050/01223/AM04/	RLA File : 09/24/040/00334/AM04/	Lic.No/Date:09100169 64 30.12.2003	
Decision : Case has already been approved in earlier NC Meeting.				

	Case No.:623/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
74	HQ File : 01/82/050/01231/AM04/	RLA File : 03/24/040/01932/AM04/	Lic.No/Date:03102445 77 30.12.2003	:
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:712/21/82-ALC4/2007	Party Name:MILINDIA LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
75	HQ File : 01/82/050/01389/AM04/	RLA File : 05/88/040/00305/AM04/	Lic.No/Date:05101136 19 02.01.2004	
Decision : The Committee noted that this case is pertain to Engineering and accordingly decided to transfer this case to NC-II(DES-II)				

76	Case No.:671/21/82-ALC4/2007	Party Name:AVON ORGANICS LTD.,	Meet No/Date:21/82- ALC4/2007	Status:Ca se
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			25.09.2007	Transferred
	HQ File : 01/82/050/01298/AM04/	RLA File : 09/24/041/00008/AM04/	Lic.No/Date:0910017082 12.01.2004	
Decision : Case transferred to DES-IV as export product pertains to Chemical Sector.				

	Case No.:675/21/82-ALC4/2007	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
77	HQ File : 01/82/050/01307/AM04/	RLA File : 03/24/040/01995/AM04/	Lic.No/Date:0310247102 13.01.2004	
Decision : Case transferred to DES-IV as the export product pertains to Chemical Sector.				

	Case No.:677/21/82-ALC4/2007	Party Name:ALEMBIC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
78	HQ File : 01/82/050/01309/AM04/	RLA File : 34/24/040/00010/AM04/	Lic.No/Date:3410009511 13.01.2004	:
Decision : Case has already been approved in earlier NC Meeting.				

	Case No.:681/21/82-ALC4/2007	Party Name:ALKALI METALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
79	HQ File : 01/82/050/01323/AM04/	RLA File : 09/24/041/00009/AM04/	Lic.No/Date:0910017109 14.01.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:692/21/82-ALC4/2007	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
80	HQ File : 01/82/050/01342/AM04/	RLA File : 09/24/040/00363/AM04/	Lic.No/Date:0910017161 20.01.2004	:
Decision : Case has already been approved in earlier NC Meeting.				

81	Case No.:698/21/82-	Party Name:GRAUER &	Meet No/Date:21/82-	Status:Ca
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	ALC4/2007	WEIL (INDIA) LIMITED,	ALC4/2007 25.09.2007	se Transferr ed
	HQ File : 01/82/050/01361/AM04/	RLA File : 03/24/040/02151/AM04/	Lic.No/Date:03102489 56 22.01.2004	:
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

82	Case No.:700/21/82- ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01362/AM04/	RLA File : 03/24/040/02150/AM04/	Lic.No/Date:03102489 58 22.01.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

83	Case No.:781/21/82- ALC4/2007	Party Name:AJANTA OFFSET & PACKAGINGS LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01498/AM04/	RLA File : 05/24/040/00193/AM04/	Lic.No/Date:05101158 25 22.01.2004	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

84	Case No.:47/21/82- ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00099/AM05/	RLA File : 05/24/040/00190/AM04/	Lic.No/Date:05101160 00 23.01.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

85	Case No.:710/21/82- ALC4/2007	Party Name:M/S.ALPEX INTERNATIONAL PRIVATE LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01386/AM04/	RLA File : 09/24/040/00366/AM04/	Lic.No/Date:09100172 30 27.01.2004	

Decision :The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)

86	Case No.:711/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01387/AM04/	RLA File : 03/24/040/02188/AM04/	Lic.No/Date:03102496 : 20 27.01.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

87	Case No.:56/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00108/AM05/	RLA File : 05/24/040/00202/AM04/	Lic.No/Date:05101161 32 28.01.2004	
Decision : Case transferred to DES-IV as the export product pertains to Chemical Sector.				

88	Case No.:57/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00109/AM05/	RLA File : 05/24/040/00201/AM04/	Lic.No/Date:05101161 33 28.01.2004	
Decision : Case transferred to DES-Vii as the export product pertains to Plastic Sector.				

89	Case No.:58/21/82-ALC4/2007	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00110/AM05/	RLA File : 05/88/040/00575/AM04/	Lic.No/Date:05101161 45 28.01.2004	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

90	Case No.:734/21/82-ALC4/2007	Party Name:KEMIT CHEMICAL PVT. LTD	Meet No/Date:21/82-ALC4/2007	Status:Case
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			25.09.2007	Transferred
	HQ File : 01/82/050/01429/AM04/	RLA File : 08/80/040/00429/AM04/	Lic.No/Date:08100358 69 05.02.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:744/21/82-ALC4/2007	Party Name:MAROMA (A UNIT OF ARAVINDA TRUST)	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
91	HQ File : 01/82/050/01444/AM04/	RLA File : 25/80/040/00028/AM04/	Lic.No/Date:25100008 58 06.02.2004	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

	Case No.:747/21/82-ALC4/2007	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
92	HQ File : 01/82/050/01447/AM04/	RLA File : 31/24/040/00247/AM04/	Lic.No/Date:31100143 55 06.02.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:751/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
93	HQ File : 01/82/050/01454/AM04/	RLA File : 09/24/040/00383/AM04/	Lic.No/Date:09100173 68 09.02.2004	
Decision : Case has already been approved in earlier NC Meeting.				

	Case No.:752/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
94	HQ File : 01/82/050/01455/AM04/	RLA File : 09/80/040/00349/AM04/	Lic.No/Date:09100173 69 09.02.2004	
Decision : Case has already been approved in earlier NC Meeting.				

95	Case No.:754/21/82-	Party Name:BAL PHARMA	Meet No/Date:21/82-	Status:Ca
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	ALC4/2007	LTD	ALC4/2007 25.09.2007	se Approved
	HQ File : 01/82/050/01464/AM04/	RLA File : 07/24/040/00599/AM04/	Lic.No/Date:07100273 17 10.02.2004	:
Decision :Case has already been approved in earlier NC Meeting.				

	Case No.:180/21/82- ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
96	HQ File : 01/82/050/00236/AM05/	RLA File : 03/24/040/02241/AM04/	Lic.No/Date:03102523 52 11.02.2004	
Decision :The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:182/21/82- ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
97	HQ File : 01/82/050/00237/AM05/	RLA File : 03/24/040/02323/AM04/	Lic.No/Date:03102523 78 11.02.2004	:
Decision :The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:183/21/82- ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
98	HQ File : 01/82/050/00238/AM05/	RLA File : 03/24/040/02190/AM04/	Lic.No/Date:03102523 97 11.02.2004	
Decision :The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

	Case No.:184/21/82- ALC4/2007	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
99	HQ File : 01/82/050/00239/AM05/	RLA File : 03/24/040/01948/AM04/	Lic.No/Date:03102524 34 11.02.2004	
Decision :Case has already been approved in earlier NC Meeting.				

100	Case No.:185/21/82-ALC4/2007	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00241/AM05/	RLA File : 03/24/040/02336/AM04/	Lic.No/Date:0310252473 11.02.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

101	Case No.:756/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01467/AM04/	RLA File : 31/21/042/00099/AM04/	Lic.No/Date:3110014403 11.02.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

102	Case No.:757/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01468/AM04/	RLA File : 31/21/041/00050/AM04/	Lic.No/Date:3110014409 11.02.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

103	Case No.:759/21/82-ALC4/2007	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01469/AM04/	RLA File : 09/24/040/00387/AM04/	Lic.No/Date:0910017391 11.02.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

104	Case No.:762/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01473/AM04/	RLA File : 09/24/040/00386/AM04/	Lic.No/Date:0910017398 11.02.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

10	Case No.:186/21/82-	Party Name:CHEMICAL	Meet No/Date:21/82-	Status:Ca
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5	ALC4/2007	PROCESS EQUIPMENTS PVT. LTD.,	ALC4/2007 25.09.2007	se Transferr ed
	HQ File : 01/82/050/00242/AM05/	RLA File : 03/24/040/01356/AM04/	Lic.No/Date:03102525 77 12.02.2004	:
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

10 6	Case No.:764/21/82- ALC4/2007	Party Name:MERCHEM LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/01476/AM04/	RLA File : 10/81/040/00110/AM04/	Lic.No/Date:10100150 85 12.02.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

10 7	Case No.:767/21/82- ALC4/2007	Party Name:DEEPAK FERTILISERS & PETROCHEMICALS CORPN LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01483/AM04/	RLA File : 31/80/040/00390/AM04/	Lic.No/Date:31100144 61 13.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

10 8	Case No.:187/21/82- ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00243/AM05/	RLA File : 03/24/040/02196/AM04/	Lic.No/Date:03102531 19 16.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

10 9	Case No.:188/21/82- ALC4/2007	Party Name:GRINDBECK	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00244/AM05/	RLA File : 03/24/040/02312/AM04/	Lic.No/Date:03102531 31 16.02.2004	
	Decision : The Committee noted that this case is pertain to Plastic and			

	accordingly decided to transfer this case to NC-VII(DES-VII)
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110	Case No.:774/21/82-ALC4/2007	Party Name:METRO TYRES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01490/AM04/	RLA File : 30/24/040/00049/AM04/	Lic.No/Date:3010031884 16.02.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

111	Case No.:769/21/82-ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01486/AM04/	RLA File : 09/24/040/00391/AM04/	Lic.No/Date:0910017464 17.02.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

112	Case No.:189/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00246/AM05/	RLA File : 03/24/040/02280/AM04/	Lic.No/Date:0310253622 19.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

113	Case No.:190/21/82-ALC4/2007	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00248/AM05/	RLA File : 03/24/040/02214/AM04/	Lic.No/Date:0310253987 20.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

114	Case No.:773/21/82-ALC4/2007	Party Name:GODAVARI DRUGS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01488/AM04/	RLA File : 09/24/040/00398/AM04/	Lic.No/Date:0910017507	

		20.02.2004	
Decision : Case has already been approved in earlier NC Meeting.			

115	Case No.:775/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01491/AM04/	RLA File : 07/24/040/00659/AM04/	Lic.No/Date:0710027565 20.02.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

116	Case No.:780/21/82-ALC4/2007	Party Name:MARPOL PVT. LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01496/AM04/	RLA File : 31/24/040/00260/AM04/	Lic.No/Date:3110014581 20.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

117	Case No.:191/21/82-ALC4/2007	Party Name:COLUMBIA PETRO CHEM PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00250/AM05/	RLA File : 03/24/040/02440/AM04/	Lic.No/Date:0310254154 23.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

118	Case No.:192/21/82-ALC4/2007	Party Name:DEVASHISH POLYMERS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00253/AM05/	RLA File : 03/24/040/02223/AM04/	Lic.No/Date:0310254358 23.02.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

119	Case No.:193/21/82-ALC4/2007	Party Name:MODEPRO (INDIA) PRIVATE LIMITED.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File :	RLA File :	Lic.No/Date:03102543	

	01/82/050/00254/AM05/	03/24/040/02314/AM04/	64 23.02.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

120	Case No.: 194/21/82-ALC4/2007	Party Name:Indian Petrochemicals Corporation Ltd.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00255/AM05/	RLA File : 03/24/040/02288/AM04/	Lic.No/Date:03102544 05 24.02.2004	
	Decision : The Committee noted that this case is pertain to pLASTIC and accordingly decided to transfer this case to NC-VII(DES-VII)			

121	Case No.: 195/21/82-ALC4/2007	Party Name:FDC LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Deferred
	HQ File : 01/82/050/00256/AM05/	RLA File : 03/24/040/02006/AM04/	Lic.No/Date:0310254 462 24.02.2004	Defer Date:06.11.2007
	Decision : Committee decided to ascertain the status of the case from RA. Hence case was deferred for eight weeks.			

122	Case No.: 196/21/82-ALC4/2007	Party Name:FDC LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Deferred
	HQ File : 01/82/050/00257/AM05/	RLA File : 03/24/040/02253/AM04/	Lic.No/Date:0310254 464 24.02.2004	Defer Date:06.11.2007
	Decision : Committee decided to ascertain current status of case from RLA. Hence case was deferred for eitht weeks.			

123	Case No.: 197/21/82-ALC4/2007	Party Name:FDC LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Deferred
	HQ File : 01/82/050/00258/AM05/	RLA File : 03/24/040/02041/AM04/	Lic.No/Date:0310254 469 24.02.2004	Defer Date:06.11.2007
	Decision : Committee decided to ascertain the current status of case from RA. Hence case was deferred for eight weeks.			

124	Case No.: 198/21/82-ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
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	HQ File : 01/82/050/00259/AM05/	RLA File : 03/24/040/02394/AM04/	Lic.No/Date:03102545 00 24.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

12	Case No.:118/21/82-ALC4/2007	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/00161/AM05/	RLA File : 05/88/040/00620/AM04/	Lic.No/Date:05101190 99 25.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

12	Case No.:199/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/00260/AM05/	RLA File : 03/24/040/02353/AM04/	Lic.No/Date:03102546 91 25.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

12	Case No.:782/21/82-ALC4/2007	Party Name:HABASIT IAKOKA PRIVATE LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/01500/AM04/	RLA File : 32/24/040/00046/AM04/	Lic.No/Date:32100195 68 25.02.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

12	Case No.:43/21/82-ALC4/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/00096/AM05/	RLA File : 02/24/040/00087/AM04/	Lic.No/Date:02100614 55 26.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

129	Case No.:44/21/82-ALC4/2007	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00097/AM05/	RLA File : 08/80/040/00382/AM04/	Lic.No/Date:08100364 40 26.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

130	Case No.:46/21/82-ALC4/2007	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00098/AM05/	RLA File : 34/82/040/00188/AM04/	Lic.No/Date:34100098 24 26.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

131	Case No.:783/21/82-ALC4/2007	Party Name:ATOFINA PEROXIDES INDIA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01501/AM04/	RLA File : 04/80/040/00046/AM03/	Lic.No/Date:04100535 77 26.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

132	Case No.:48/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00101/AM05/	RLA File : 06/24/040/00033/AM04/	Lic.No/Date:06100069 83 27.02.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

133	Case No.:53/21/82-ALC4/2007	Party Name:ENZAL CHEMICALS (INDIA) PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File :	RLA File :	Lic.No/Date:03102558	

	01/82/050/00104/AM05/	03/24/040/02328/AM04/	01 01.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

13 4	Case No.:59/21/82-ALC4/2007	Party Name:MERCHEM LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00111/AM05/	RLA File : 10/81/040/00116/AM04/	Lic.No/Date:10100152 61 03.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

13 5	Case No.:61/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00112/AM05/	RLA File : 03/24/040/02194/AM04/	Lic.No/Date:03102559 01 03.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

13 6	Case No.:64/21/82-ALC4/2007	Party Name:GOODWILL CHEMICAL INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00113/AM05/	RLA File : 03/24/040/02391/AM04/	Lic.No/Date:03102559 07 03.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

13 7	Case No.:66/21/82-ALC4/2007	Party Name:MEDREICH STERILAB LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00114/AM05/	RLA File : 07/24/040/00610/AM04/	Lic.No/Date:07100277 72 03.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

13 8	Case No.:68/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82-ALC4/2007	Status:Case
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			25.09.2007	Transferred
	HQ File : 01/82/050/00115/AM05/	RLA File : 03/24/040/02504/AM04/	Lic.No/Date:03102561 47 04.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

139	Case No.:69/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00116/AM05/	RLA File : 03/24/040/02503/AM04/	Lic.No/Date:03102561 51 04.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

140	Case No.:71/21/82-ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00117/AM05/	RLA File : 03/24/040/02419/AM04/	Lic.No/Date:03102561 85 04.03.2004	
Decision : Case transferred to DES-IV being chemical item of export.				

141	Case No.:130/21/82-ALC4/2007	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00176/AM05/	RLA File : 05/88/040/00637/AM04/	Lic.No/Date:05101201 03 05.03.2004	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

142	Case No.:132/21/82-ALC4/2007	Party Name:ENGLISH INDIAN CLAYS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00177/AM05/	RLA File : 05/88/040/00635/AM04/	Lic.No/Date:05101201 06 05.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and				

accordingly decided to transfer this case to NC-IV(DES-IV)

14 3	Case No.:72/21/82-ALC4/2007	Party Name:DIVIS PHARMACEUTICALS P.LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00122/AM05/	RLA File : 09/24/040/00409/AM04/	Lic.No/Date:0910017686 05.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

14 4	Case No.:73/21/82-ALC4/2007	Party Name:MODEPRO (INDIA) PRIVATE LIMITED.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00123/AM05/	RLA File : 03/24/040/02489/AM04/	Lic.No/Date:0310256552 05.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

14 5	Case No.:74/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00125/AM05/	RLA File : 09/24/040/00416/AM04/	Lic.No/Date:0910017704 08.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

14 6	Case No.:76/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00127/AM05/	RLA File : 09/24/040/00419/AM04/	Lic.No/Date:0910017706 08.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

14 7	Case No.:77/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00128/AM05/	RLA File : 09/24/040/00420/AM04/	Lic.No/Date:0910017707 08.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

14 8	Case No.:78/21/82-ALC4/2007	Party Name:MAROMA (A UNIT OF ARAVINDA TRUST)	Meet No/Date:21/82-ALC4/2007	Status:Case
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			25.09.2007	Transferred
	HQ File : 01/82/050/00130/AM05/	RLA File : 25/80/040/00030/AM04/	Lic.No/Date:25100009 04 08.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

149	Case No.:84/21/82-ALC4/2007	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00135/AM05/	RLA File : 31/24/040/00269/AM04/	Lic.No/Date:3110014 804 08.03.2004	Defer Date:06.11.20 07
Decision : Committee decided to ascertain current status of case from RA. case was accordingly deferred for eitht weeks.				

150	Case No.:83/21/82-ALC4/2007	Party Name:COLOURTEX	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00134/AM05/	RLA File : 03/24/040/02384/AM04/	Lic.No/Date:03102570 21 09.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

151	Case No.:85/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00136/AM05/	RLA File : 03/24/040/02521/AM04/	Lic.No/Date:03102571 16 09.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

152	Case No.:86/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00137/AM05/	RLA File : 03/24/040/02517/AM04/	Lic.No/Date:03102571 74 09.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and				

	accordingly decided to transfer this case to NC-IV(DES-IV)
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153	Case No.:87/21/82-ALC4/2007	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00140/AM05/	RLA File : 03/24/040/02448/AM04/	Lic.No/Date:0310257532 10.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

154	Case No.:96/21/82-ALC4/2007	Party Name:MARPOL PVT. LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00145/AM05/	RLA File : 31/24/040/00272/AM04/	Lic.No/Date:3110014867 10.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

155	Case No.:100/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00149/AM05/	RLA File : 09/24/040/00427/AM04/	Lic.No/Date:0910017757 11.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

156	Case No.:91/21/82-ALC4/2007	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00142/AM05/	RLA File : 03/24/040/02528/AM04/	Lic.No/Date:0310257596 11.03.2004	
	Decision : Case transferred to DES-IV as export product pertains Chemical Sector.			

157	Case No.:92/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00143/AM05/	RLA File : 03/24/040/02572/AM04/	Lic.No/Date:0310257643 11.03.2004	

	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)
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158	Case No.: 94/21/82-ALC4/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00144/AM05/	RLA File : 02/24/040/00094/AM04/	Lic.No/Date:0210062006 11.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

159	Case No.: 97/21/82-ALC4/2007	Party Name:EMAMI LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00146/AM05/	RLA File : 02/77/040/00098/AM04/	Lic.No/Date:0210062011 11.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

160	Case No.: 99/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/00148/AM05/	RLA File : 09/24/040/00421/AM04/	Lic.No/Date:0910017753 11.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

161	Case No.: 102/21/82-ALC4/2007	Party Name:HABASIT IAKOKA PRIVATE LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00150/AM05/	RLA File : 32/24/040/00050/AM04/	Lic.No/Date:3210020037 12.03.2004	
	Decision : The Committee noted that this case is pertain to Textiles and accordingly decided to transfer this case to NC-IV(DES-V)			

162	Case No.: 104/21/82-ALC4/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
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	HQ File : 01/82/050/00151/AM05/	RLA File : 02/24/040/00097/AM04/	Lic.No/Date:02100620 76 12.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

16	Case No.:105/21/82-ALC4/2007	Party Name:ICI INDIA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/00152/AM05/	RLA File : 02/77/040/00103/AM04/	Lic.No/Date:02100620 77 12.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

16	Case No.:107/21/82-ALC4/2007	Party Name:MODEPRO (INDIA) PRIVATE LIMITED.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/00153/AM05/	RLA File : 03/24/041/00138/AM04/	Lic.No/Date:03102581 18 12.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

16	Case No.:108/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/00154/AM05/	RLA File : 03/24/040/02496/AM04/	Lic.No/Date:03102581 28 12.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

16	Case No.:110/21/82-ALC4/2007	Party Name:IFTEX OIL & CHEMICALS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/00155/AM05/	RLA File : 03/24/040/02542/AM04/	Lic.No/Date:03102581 35 12.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

167	Case No.:114/21/82-ALC4/2007	Party Name:HILDOSE	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00158/AM05/	RLA File : 03/24/040/02621/AM04/	Lic.No/Date:03102584 28 15.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

168	Case No.:115/21/82-ALC4/2007	Party Name:HINDUSTAN INKS & RESINS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00159/AM05/	RLA File : 03/24/042/00269/AM04/	Lic.No/Date:03102584 33 15.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

169	Case No.:119/21/82-ALC4/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00162/AM05/	RLA File : 02/24/040/00099/AM04/	Lic.No/Date:02100622 09 16.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

170	Case No.:120/21/82-ALC4/2007	Party Name:INTEGRATED FIRE PROTECTION PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00163/AM05/	RLA File : 02/77/040/00102/AM04/	Lic.No/Date:02100622 11 16.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

171	Case No.:121/21/82-ALC4/2007	Party Name:LOTUS GLOBAL LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File :	RLA File :	Lic.No/Date:03102585	:

	01/82/050/00164/AM05/	03/24/040/01325/AM04/	81 16.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

17	Case No.:122/21/82-ALC4/2007	Party Name:COLOURTEX	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/00165/AM05/	RLA File : 03/24/040/02654/AM04/	Lic.No/Date:03102586 : 02 16.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

17	Case No.:123/21/82-ALC4/2007	Party Name:MIHIR CHEMICAL INDUSTRIES PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/00167/AM05/	RLA File : 03/24/040/02579/AM04/	Lic.No/Date:03102586 : 98 16.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

17	Case No.:124/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/00168/AM05/	RLA File : 03/24/040/02629/AM04/	Lic.No/Date:03102587 : 15 16.03.2004	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

17	Case No.:125/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
5	HQ File : 01/82/050/00170/AM05/	RLA File : 09/24/040/00439/AM04/	Lic.No/Date:09100178 : 37 17.03.2004	
Decision : Case has already been approved in earlier NC Meeting.				

17	Case No.:126/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007	Status:Case
6				

			25.09.2007	Approved
	HQ File : 01/82/050/00171/AM05/	RLA File : 09/24/040/00440/AM04/	Lic.No/Date:09100178 38 17.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

17	Case No.:127/21/82-ALC4/2007	Party Name:LOTUS GLOBAL LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/00172/AM05/	RLA File : 03/24/040/02398/AM04/	Lic.No/Date:03102588 43 17.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

17	Case No.:128/21/82-ALC4/2007	Party Name:MEDREICH STERILAB LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
8	HQ File : 01/82/050/00173/AM05/	RLA File : 07/21/040/01066/AM04/	Lic.No/Date:07100281 03 17.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

17	Case No.:201/21/82-ALC4/2007	Party Name:BAYER POLYCHEM (INDIA) LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/00263/AM05/	RLA File : 03/24/040/02635/AM04/	Lic.No/Date:03102589 61 17.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

18	Case No.:133/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CERAMICS INDIA LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/00178/AM05/	RLA File : 07/24/040/00730/AM04/	Lic.No/Date:07100281 46 19.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

18	Case No.:134/21/82-	Party Name:GODAVARI	Meet No/Date:21/82-	Status:Ca
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1	ALC4/2007	DRUGS LTD	ALC4/2007 25.09.2007	se Approved
	HQ File : 01/82/050/00180/AM05/	RLA File : 09/24/041/00013/AM04/	Lic.No/Date:09100179 08 19.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

18 2	Case No.:204/21/82- ALC4/2007	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00268/AM05/	RLA File : 03/24/040/02580/AM04/	Lic.No/Date:03102593 93 19.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

18 3	Case No.:206/21/82- ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00270/AM05/	RLA File : 03/24/040/02581/AM04/	Lic.No/Date:03102594 : 08 19.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

18 4	Case No.:207/21/82- ALC4/2007	Party Name:KAJAY REMEDIES PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/00272/AM05/	RLA File : 03/24/042/00253/AM04/	Lic.No/Date:03102594 36 19.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

18 5	Case No.:208/21/82- ALC4/2007	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/00273/AM05/	RLA File : 03/24/040/02506/AM04/	Lic.No/Date:03102594 38 19.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

18 6	Case No.:209/21/82- ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS	Meet No/Date:21/82- ALC4/2007	Status:Ca se
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		LIMITED	25.09.2007	Approved
	HQ File : 01/82/050/00274/AM05/	RLA File : 03/24/040/02644/AM04/	Lic.No/Date:03102595 18 19.03.2004	
Decision : Case has already been approved in earlier NC Meeting.				

187	Case No.:135/21/82-ALC4/2007	Party Name:COMPUTER GRAPHICS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00181/AM05/	RLA File : 04/81/040/00264/AM04/	Lic.No/Date:04100549 11 22.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

188	Case No.:147/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00192/AM05/	RLA File : 05/24/040/00248/AM04/	Lic.No/Date:05101215 64 22.03.2004	
Decision : Case has already been approved in earlier NC Meeting.				

189	Case No.:212/21/82-ALC4/2007	Party Name:EAGLE CHEMICAL WORKS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00278/AM05/	RLA File : 03/24/040/02649/AM04/	Lic.No/Date:03102597 34 22.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)				

190	Case No.:213/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00279/AM05/	RLA File : 03/24/040/02619/AM04/	Lic.No/Date:03102597 53 22.03.2004	
Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)				

191	Case No.:214/21/82-ALC4/2007	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00280/AM05/	RLA File : 03/24/040/02666/AM04/	Lic.No/Date:0310259760 22.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

192	Case No.:136/21/82-ALC4/2007	Party Name:COLUMBIA PETRO CHEM PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00182/AM05/	RLA File : 03/24/040/02710/AM04/	Lic.No/Date:0310260255 23.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

193	Case No.:149/21/82-ALC4/2007	Party Name:DHANUKA LABORATORIES PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00195/AM05/	RLA File : 05/24/040/00208/AM04/	Lic.No/Date:0510121602 23.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

194	Case No.:137/21/82-ALC4/2007	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00184/AM05/	RLA File : 03/24/040/02560/AM04/	Lic.No/Date:0310260409 24.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

195	Case No.:139/21/82-ALC4/2007	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00185/AM05/	RLA File : 03/24/040/02604/AM04/	Lic.No/Date:0310260453 24.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

19	Case No.:141/21/82-	Party Name:BALLARPUR	Meet No/Date:21/82-	Status:Ca
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6	ALC4/2007	INDUSTRIES LIMITED	ALC4/2007 25.09.2007	se Transferr ed
	HQ File : 01/82/050/00186/AM05/	RLA File : 31/21/042/00142/AM04/	Lic.No/Date:31100150 98 24.03.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

19 7	Case No.:142/21/82- ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00187/AM05/	RLA File : 31/21/042/00139/AM04/	Lic.No/Date:31100151 06 24.03.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

19 8	Case No.:152/21/82- ALC4/2007	Party Name:CIBA SPECIALTY CHEMICALS (INDIA) LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00197/AM05/	RLA File : 17/80/040/00093/AM04/	Lic.No/Date:17100007 37 24.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

19 9	Case No.:143/21/82- ALC4/2007	Party Name:LORD INDIA CHEMICAL PRODUCTS PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00188/AM05/	RLA File : 03/24/040/02693/AM04/	Lic.No/Date:03102606 08 25.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

20 0	Case No.:144/21/82- ALC4/2007	Party Name:COLUMBIA PETRO CHEM PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00189/AM05/	RLA File : 03/24/040/02724/AM04/	Lic.No/Date:03102606 55 25.03.2004	

	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)
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201	Case No.:145/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00190/AM05/	RLA File : 03/24/040/02653/AM04/	Lic.No/Date:03102606 : 67 25.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

202	Case No.:146/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00191/AM05/	RLA File : 09/24/040/00445/AM04/	Lic.No/Date:09100179 68 25.03.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

203	Case No.:148/21/82-ALC4/2007	Party Name:CHEMIESYNTH (VAPI)LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00194/AM05/	RLA File : 03/24/040/02351/AM04/	Lic.No/Date:03102607 92 25.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

204	Case No.:150/21/82-ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00196/AM05/	RLA File : 03/24/040/02712/AM04/	Lic.No/Date:03102609 15 26.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

205	Case No.:153/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/00199/AM05/	RLA File : 03/24/041/00209/AM04/	Lic.No/Date:03102611 58 26.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

20 6	Case No.:154/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00200/AM05/	RLA File : 03/24/041/00214/AM04/	Lic.No/Date:03102611 63 26.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

20 7	Case No.:155/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00202/AM05/	RLA File : 09/24/040/00455/AM04/	Lic.No/Date:09100179 95 26.03.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

20 8	Case No.:156/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00203/AM05/	RLA File : 09/24/040/00454/AM04/	Lic.No/Date:09100179 96 26.03.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

20 9	Case No.:157/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00204/AM05/	RLA File : 05/24/040/00213/AM04/	Lic.No/Date:05101221 58 26.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

210	Case No.:158/21/82-ALC4/2007	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00205/AM05/	RLA File : 05/88/040/00656/AM04/	Lic.No/Date:0510122163 26.03.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

211	Case No.:159/21/82-ALC4/2007	Party Name:JOLLY BOARD LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00207/AM05/	RLA File : 03/24/040/02738/AM04/	Lic.No/Date:0310261603 30.03.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII)			

212	Case No.:161/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00208/AM05/	RLA File : 03/24/040/02648/AM04/	Lic.No/Date:0310261613 30.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

213	Case No.:164/21/82-ALC4/2007	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00210/AM05/	RLA File : 03/24/040/02633/AM04/	Lic.No/Date:0310261816 31.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

214	Case No.:165/21/82-ALC4/2007	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00211/AM05/	RLA File : 04/81/040/00273/AM04/	Lic.No/Date:0410055512	

		31.03.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

215	Case No.: 166/21/82-ALC4/2007	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/00213/AM05/	RLA File : 07/24/040/00744/AM04/	Lic.No/Date:0710028447 31.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

216	Case No.: 169/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/00215/AM05/	RLA File : 05/24/040/00276/AM04/	Lic.No/Date:0510122366 31.03.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

217	Case No.: 170/21/82-ALC4/2007	Party Name:HP INTERNATIONAL	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00216/AM05/	RLA File : 03/24/040/02749/AM04/	Lic.No/Date:0310261978 31.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV)			

218	Case No.: 3/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CHEMICALS INDIA P.LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00005/AM05/	RLA File : 06/80/040/00098/AM04/	Lic.No/Date:0610007151 31.03.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

219	Case No.: 171/21/82-ALC4/2007	Party Name:MANTENA DRUGS (P) LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File :	RLA File :	Lic.No/Date:09100180	

	01/82/050/00220/AM05/	09/24/040/00459/AM04/	45 01.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

220	Case No.:172/21/82-ALC4/2007	Party Name:MANTENA DRUGS (P) LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00221/AM05/	RLA File : 09/24/040/00460/AM04/	Lic.No/Date:0910018046 01.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

221	Case No.:5/21/82-ALC4/2007	Party Name:BIRLA NGK INSULATORS PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00007/AM05/	RLA File : 02/24/040/00091/AM04/	Lic.No/Date:0210063069 01.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

222	Case No.:173/21/82-ALC4/2007	Party Name:KAISHA MANUFACTURERS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00222/AM05/	RLA File : 03/24/040/02733/AM04/	Lic.No/Date:0310262283 02.04.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII).			

223	Case No.:8/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00009/AM05/	RLA File : 03/24/040/02735/AM04/	Lic.No/Date:0310262176 02.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

224	Case No.:174/21/82-ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
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	HQ File : 01/82/050/00223/AM05/	RLA File : 03/24/040/02277/AM04/	Lic.No/Date:03102623 99 05.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

22	Case No.:175/21/82- ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
5	HQ File : 01/82/050/00224/AM05/	RLA File : 03/24/040/02221/AM04/	Lic.No/Date:03102624 02 05.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

22	Case No.:176/21/82- ALC4/2007	Party Name:CALYX CHEMICALS & PHARMACEUTICALS PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
6	HQ File : 01/82/050/00225/AM05/	RLA File : 03/24/040/02792/AM04/	Lic.No/Date:03102624 46 05.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

22	Case No.:177/21/82- ALC4/2007	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
7	HQ File : 01/82/050/00226/AM05/	RLA File : 03/24/040/02763/AM04/	Lic.No/Date:03102624 59 05.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

22	Case No.:178/21/82- ALC4/2007	Party Name:COLUMBIA PETRO CHEM PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
8	HQ File : 01/82/050/00227/AM05/	RLA File : 03/24/040/02772/AM04/	Lic.No/Date:03102624 97 06.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

22	Case No.:179/21/82- ALC4/2007	Party Name:COLUMBIA PETRO CHEM PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr
9				

				ed
	HQ File : 01/82/050/00228/AM05/	RLA File : 03/24/040/02770/AM04/	Lic.No/Date:03102625 00 06.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

230	Case No.:215/21/82-ALC4/2007	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00282/AM05/	RLA File : 31/24/040/00003/AM05/	Lic.No/Date:31100152 48 07.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

231	Case No.:216/21/82-ALC4/2007	Party Name:JESONS CORPORATION	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00285/AM05/	RLA File : 03/24/041/00195/AM04/	Lic.No/Date:03102633 26 12.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

232	Case No.:218/21/82-ALC4/2007	Party Name:INTEGRATED FIRE PROTECTION PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00288/AM05/	RLA File : 02/24/040/00003/AM05/	Lic.No/Date:02100634 88 13.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

233	Case No.:219/21/82-ALC4/2007	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00289/AM05/	RLA File : 03/24/040/02626/AM04/	Lic.No/Date:03102634 64 13.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

234	Case No.:42/21/82-ALC4/2007	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00093/AM06/	RLA File : 09/24/040/00009/AM05/	Lic.No/Date:0910018135 13.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

235	Case No.:696/21/82-ALC4/2007	Party Name:KARNA INDUSTRIES LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01354/AM05/	RLA File : 05/88/040/00010/AM05/	Lic.No/Date:0510123298 13.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

236	Case No.:220/21/82-ALC4/2007	Party Name:MECK PHARMACEUTICALS AND CHEMICALS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00294/AM05/	RLA File : 08/81/040/00504/AM04/	Lic.No/Date:0810037889 16.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

237	Case No.:221/21/82-ALC4/2007	Party Name:BOSTIK FINDLEY INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00298/AM05/	RLA File : 07/24/040/00028/AM05/	Lic.No/Date:0710028866 21.04.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII).			

238	Case No.:223/21/82-ALC4/2007	Party Name:GRANULES INDIA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00302/AM05/	RLA File : 09/24/040/00020/AM05/	Lic.No/Date:0910018228 21.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

23	Case No.:224/21/82-	Party Name:JOHNSON	Meet No/Date:21/82-	Status:Ca
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9	ALC4/2007	MATTHEY CHEMICALS INDIA P.LTD	ALC4/2007 25.09.2007	se Transferr ed
	HQ File : 01/82/050/00306/AM05/	RLA File : 06/80/040/00006/AM05/	Lic.No/Date:06100072 62 22.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

24 0	Case No.:226/21/82- ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00310/AM05/	RLA File : 03/24/040/02762/AM04/	Lic.No/Date:03102650 70 23.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

24 1	Case No.:227/21/82- ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00316/AM05/	RLA File : 03/24/040/02668/AM04/	Lic.No/Date:03102653 67 23.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

24 2	Case No.:228/21/82- ALC4/2007	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/00318/AM05/	RLA File : 31/80/041/00003/AM05/	Lic.No/Date:31100154 06 23.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

24 3	Case No.:229/21/82- ALC4/2007	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00322/AM05/	RLA File : 05/88/040/00024/AM05/	Lic.No/Date:05101243 98 27.04.2004	
	Decision : The Committee noted that this case is pertain to Plastic and			

	accordingly decided to transfer this case to NC-VII(DES-VII).
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24 4	Case No.:230/21/82-ALC4/2007	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00323/AM05/	RLA File : 07/24/040/00046/AM05/	Lic.No/Date:07100290 53 27.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

24 5	Case No.:232/21/82-ALC4/2007	Party Name:KARNATAKA ANTIBIOTICS AND PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00328/AM05/	RLA File : 07/24/040/00019/AM05/	Lic.No/Date:07100290 60 27.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

24 6	Case No.:234/21/82-ALC4/2007	Party Name:H.K.FINECHEM LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00329/AM05/	RLA File : 08/80/040/00039/AM05/	Lic.No/Date:08100381 50 27.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

24 7	Case No.:235/21/82-ALC4/2007	Party Name:BOSTIK FINDLEY INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00330/AM05/	RLA File : 07/24/040/00323/AM04/	Lic.No/Date:07100290 74 28.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

24 8	Case No.:238/21/82-ALC4/2007	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00334/AM05/	RLA File : 03/24/040/00079/AM05/	Lic.No/Date:03102658 04 28.04.2004	

	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).
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249	Case No.:239/21/82-ALC4/2007	Party Name:BAJAJ HEALTHCARE PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00337/AM05/	RLA File : 03/24/040/00089/AM05/	Lic.No/Date:03102658 52 28.04.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

250	Case No.:240/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CHEMICALS INDIA P.LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00341/AM05/	RLA File : 06/80/040/00010/AM05/	Lic.No/Date:06100073 19 28.04.2004	:
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

251	Case No.:241/21/82-ALC4/2007	Party Name:K.PATEL CHEMOPHARMA PVT. LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00342/AM05/	RLA File : 03/24/040/02810/AM04/	Lic.No/Date:03102659 67 28.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

252	Case No.:242/21/82-ALC4/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00346/AM05/	RLA File : 03/24/041/00009/AM05/	Lic.No/Date:03102660 36 29.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

253	Case No.:244/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/00351/AM05/	RLA File : 03/24/040/00107/AM05/	Lic.No/Date:03102662 82 30.04.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

25	Case No.:245/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/00354/AM05/	RLA File : 03/24/040/00119/AM05/	Lic.No/Date:03102665 49 05.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

25	Case No.:246/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/00355/AM05/	RLA File : 03/24/040/00118/AM05/	Lic.No/Date:03102665 50 05.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

25	Case No.:247/21/82-ALC4/2007	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/00356/AM05/	RLA File : 31/21/042/00130/AM04/	Lic.No/Date:31100155 12 05.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

25	Case No.:249/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/00361/AM05/	RLA File : 03/24/041/00022/AM05/	Lic.No/Date:03102667 49 05.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and			

accordingly decided to transfer this case to NC-IV(DES-IV).

258	Case No.:251/21/82-ALC4/2007	Party Name:JOHNSON & JOHNSON LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00364/AM05/	RLA File : 03/24/040/00142/AM05/	Lic.No/Date:0310266777 05.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

259	Case No.:253/21/82-ALC4/2007	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00366/AM05/	RLA File : 03/24/040/00158/AM05/	Lic.No/Date:0310266793 06.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

260	Case No.:255/21/82-ALC4/2007	Party Name:KMS EXPORTS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00367/AM05/	RLA File : 03/24/040/00196/AM05/	Lic.No/Date:0310266797 06.05.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

261	Case No.:256/21/82-ALC4/2007	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00368/AM05/	RLA File : 03/24/040/00026/AM05/	Lic.No/Date:0310266816 06.05.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

262	Case No.:257/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File :	RLA File :	Lic.No/Date:03102668	

	01/82/050/00372/AM05/	03/24/040/00161/AM05/	42 06.05.2004	
Decision : Case transferred to DES-IV being chemical export product.				

26 3	Case No.:260/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00375/AM05/	RLA File : 03/24/040/00178/AM05/	Lic.No/Date:03102670 92 06.05.2004	
Decision : Case transferred to DES-IV being chemical export product.				

26 4	Case No.:261/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00376/AM05/	RLA File : 31/80/040/00065/AM05/	Lic.No/Date:31100155 26 06.05.2004	
Decision : Case transferred to DES-IV being chemical export product.				

26 5	Case No.:262/21/82-ALC4/2007	Party Name:K.PATEL CHEMOPHARMA PVT. LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00377/AM05/	RLA File : 03/24/040/00018/AM05/	Lic.No/Date:03102671 23 07.05.2004	
Decision : Case transferred to DES-IV being chemical export product.				

26 6	Case No.:264/21/82-ALC4/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00381/AM05/	RLA File : 05/88/040/00036/AM05/	Lic.No/Date:05101252 66 07.05.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).				

26 7	Case No.:265/21/82-ALC4/2007	Party Name:KREBS BIO CHEMICALS & INDUSTRIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/00386/AM05/	RLA File : 09/24/040/00037/AM05/	Lic.No/Date:09100184 14 10.05.2004	
Decision : Case transferred to DES-IV being chemical export product.				

26	Case No.:269/21/82-ALC4/2007	Party Name:M.J.BIOPHARM PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
8	HQ File : 01/82/050/00392/AM05/	RLA File : 03/24/040/00235/AM05/	Lic.No/Date:03102678 72 11.05.2004	
Decision : Case has already been approved in earlier NC Meeting.				

26	Case No.:271/21/82-ALC4/2007	Party Name:M/S. AMTEX DYE CHEM INDUSTRIES	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
9	HQ File : 01/82/050/00395/AM05/	RLA File : 08/24/040/00003/AM05/	Lic.No/Date:08100385 32 11.05.2004	
Decision : Case transferred to DES-IV being chemical export product.				

27	Case No.:275/21/82-ALC4/2007	Party Name:CHIPLUN FINE CHEMICALS LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
0	HQ File : 01/82/050/00399/AM05/	RLA File : 03/24/040/00231/AM05/	Lic.No/Date:03102680 60 12.05.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).				

27	Case No.:278/21/82-ALC4/2007	Party Name:METROCHEM INDUSTRIES LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
1	HQ File : 01/82/050/00402/AM05/	RLA File : 08/24/040/00011/AM05/	Lic.No/Date:08100385 50 12.05.2004	
Decision : Case has already been approved in earlier NC Meeting.				

27	Case No.:279/21/82-ALC4/2007	Party Name:M/S. AMTEX DYE CHEM INDUSTRIES	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
2	HQ File :	RLA File :	Lic.No/Date:08100385	

	01/82/050/00403/AM05/	08/80/040/00072/AM05/	96 12.05.2004	
Decision : Case transferred to DES-IV being chemical export product.				

27	Case No.:280/21/82-ALC4/2007	Party Name:ENZAL CHEMICALS (INDIA) PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/00404/AM05/	RLA File : 03/24/040/00139/AM05/	Lic.No/Date:03102682 61 12.05.2004	
Decision : Case transferred to DES-IV being chemical export product.				

27	Case No.:282/21/82-ALC4/2007	Party Name:COLUMBIA PETRO CHEM PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/00407/AM05/	RLA File : 03/24/040/00207/AM05/	Lic.No/Date:03102683 11 13.05.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).				

27	Case No.:284/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/00408/AM05/	RLA File : 05/24/040/00005/AM05/	Lic.No/Date:05101255 43 13.05.2004	
Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).				

27	Case No.:286/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
6	HQ File : 01/82/050/00419/AM05/	RLA File : 03/24/041/00029/AM05/	Lic.No/Date:03102686 18 14.05.2004	
Decision : Case has already been approved in earlier NC Meeting.				

27	Case No.:287/21/82-ALC4/2007	Party Name:COLUMBIA PETRO CHEM PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7				

	HQ File : 01/82/050/00420/AM05/	RLA File : 03/24/040/00285/AM05/	Lic.No/Date:03102686 23 14.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

27 8	Case No.:288/21/82-ALC4/2007	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00421/AM05/	RLA File : 03/24/040/00237/AM05/	Lic.No/Date:03102686 25 14.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

27 9	Case No.:289/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00425/AM05/	RLA File : 03/24/040/00209/AM05/	Lic.No/Date:03102686 44 14.05.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII).			

28 0	Case No.:290/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00426/AM05/	RLA File : 03/24/041/00033/AM05/	Lic.No/Date:03102687 94 14.05.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

28 1	Case No.:291/21/82-ALC4/2007	Party Name:LI TAKA PHARMACEUTICALS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00427/AM05/	RLA File : 31/80/040/00077/AM05/	Lic.No/Date:31100156 41 14.05.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

28	Case No.:315/21/82-	Party Name:LALITHA CHEM	Meet No/Date:21/82-	Status:Ca
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2	ALC4/2007	INDUSTRIES PVT.LTD.	ALC4/2007 25.09.2007	se Transferred
	HQ File : 01/82/050/00478/AM05/	RLA File : 03/24/040/01612/AM04/	Lic.No/Date:03102688 65 17.05.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

283	Case No.:316/21/82-ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00482/AM05/	RLA File : 03/24/040/00340/AM05/	Lic.No/Date:03102690 66 17.05.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

284	Case No.:317/21/82-ALC4/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00483/AM05/	RLA File : 05/88/040/00045/AM05/	Lic.No/Date:05101260 02 17.05.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

285	Case No.:319/21/82-ALC4/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00484/AM05/	RLA File : 05/88/040/00046/AM05/	Lic.No/Date:05101260 04 17.05.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

286	Case No.:320/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00487/AM05/	RLA File : 03/24/041/00034/AM05/	Lic.No/Date:03102692 59 18.05.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

287	Case No.:322/21/82-ALC4/2007	Party Name:M.J.BIOPHARM PVT.LTD.	Meet No/Date:21/82-ALC4/2007	Status:Case
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			25.09.2007	Approved
	HQ File : 01/82/050/00490/AM05/	RLA File : 03/24/040/00306/AM05/	Lic.No/Date:03102693 23 18.05.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

28	Case No.:323/21/82-ALC4/2007	Party Name:MODEPRO (INDIA) PRIVATE LIMITED.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/00492/AM05/	RLA File : 03/24/040/00286/AM05/	Lic.No/Date:03102694 13 19.05.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

28	Case No.:324/21/82-ALC4/2007	Party Name:BIRLA VXL LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/00497/AM05/	RLA File : 24/80/040/00017/AM05/	Lic.No/Date:24100110 91 19.05.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII).			

29	Case No.:325/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/00498/AM05/	RLA File : 05/24/040/00079/AM05/	Lic.No/Date:05101263 95 19.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

29	Case No.:326/21/82-ALC4/2007	Party Name:MODEPRO (INDIA) PRIVATE LIMITED.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1	HQ File : 01/82/050/00499/AM05/	RLA File : 03/24/040/00330/AM05/	Lic.No/Date:03102696 : 99 20.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

29 2	Case No.:328/21/82-ALC4/2007	Party Name:INTEGRATED FIRE PROTECTION PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00507/AM05/	RLA File : 02/24/040/00039/AM05/	Lic.No/Date:0210064672 20.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

29 3	Case No.:333/21/82-ALC4/2007	Party Name:M.J.BIOPHARM PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00520/AM05/	RLA File : 03/24/040/00372/AM05/	Lic.No/Date:0310270391 24.05.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

29 4	Case No.:335/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00522/AM05/	RLA File : 31/80/040/00087/AM05/	Lic.No/Date:3110015769 24.05.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

29 5	Case No.:600/21/82-ALC4/2007	Party Name:MICRO INKS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01212/AM05/	RLA File : 03/24/040/00349/AM05/	Lic.No/Date:0310270388 24.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV.)			

29 6	Case No.:336/21/82-ALC4/2007	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00523/AM05/	RLA File : 04/24/040/00312/AM04/	Lic.No/Date:0410057384 25.05.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

297	Case No.:601/21/82-ALC4/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01213/AM05/	RLA File : 03/24/040/00366/AM05/	Lic.No/Date:0310270526 25.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

298	Case No.:340/21/82-ALC4/2007	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00535/AM05/	RLA File : 04/24/040/00313/AM04/	Lic.No/Date:0410057576 27.05.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

299	Case No.:341/21/82-ALC4/2007	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00541/AM05/	RLA File : 31/80/040/00090/AM05/	Lic.No/Date:3110015812 28.05.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

300	Case No.:343/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00547/AM05/	RLA File : 09/80/040/00070/AM05/	Lic.No/Date:0910018673 28.05.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII).			

301	Case No.:345/21/82-ALC4/2007	Party Name:MARPOL PVT. LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00549/AM05/	RLA File : 31/24/040/00046/AM05/	Lic.No/Date:3110015863 31.05.2004	

Decision :The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII).

302	Case No.:350/21/82-ALC4/2007	Party Name:MAROMA (A UNIT OF ARAVINDA TRUST)	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00557/AM05/	RLA File : 25/80/040/00005/AM05/	Lic.No/Date:2510000985 01.06.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

303	Case No.:603/21/82-ALC4/2007	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01214/AM05/	RLA File : 03/24/040/00434/AM05/	Lic.No/Date:0310272052 01.06.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

304	Case No.:359/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00574/AM05/	RLA File : 31/80/042/00011/AM05/	Lic.No/Date:3110015881 02.06.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

305	Case No.:604/21/82-ALC4/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01215/AM05/	RLA File : 03/24/040/00477/AM05/	Lic.No/Date:0310272333 02.06.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

306	Case No.:605/21/82-ALC4/2007	Party Name:MICRO INKS LTD.	Meet No/Date:21/82-ALC4/2007	Status:Case
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			25.09.2007	Transferred
	HQ File : 01/82/050/01216/AM05/	RLA File : 03/24/042/00039/AM05/	Lic.No/Date:03102724 28 02.06.2004	
	Decision : The Committee noted that this case is pertain to Chemical and accordingly decided to transfer this case to NC-IV(DES-IV).			

307	Case No.:364/21/82-ALC4/2007	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00583/AM05/	RLA File : 17/24/040/00001/AM05/	Lic.No/Date:17100007 57 03.06.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII).			

308	Case No.:607/21/82-ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01217/AM05/	RLA File : 03/24/040/00459/AM05/	Lic.No/Date:03102726 16 03.06.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

309	Case No.:609/21/82-ALC4/2007	Party Name:KAISHA MANUFACTURERS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01218/AM05/	RLA File : 03/24/040/00501/AM05/	Lic.No/Date:03102726 87 03.06.2004	
	Decision : The Committee noted that this case is pertain to Plastic and accordingly decided to transfer this case to NC-VII(DES-VII).			

310	Case No.:365/21/82-ALC4/2007	Party Name:COLUMBIA PETRO CHEM PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00587/AM05/	RLA File : 03/24/040/00519/AM05/	Lic.No/Date:03102730 73 07.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

31 1	Case No.:367/21/82-ALC4/2007	Party Name:COROMANDEL FERTILISER LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00591/AM05/	RLA File : 09/24/040/00066/AM05/	Lic.No/Date:0910018845 07.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

31 2	Case No.:611/21/82-ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01220/AM05/	RLA File : 03/24/040/00556/AM05/	Lic.No/Date:0310273593 08.06.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

31 3	Case No.:372/21/82-ALC4/2007	Party Name:DEEPAK FERTILISERS & PETROCHEMICALS CORPN LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00613/AM05/	RLA File : 31/80/040/00107/AM05/	Lic.No/Date:3110015986 09.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

31 4	Case No.:387/21/82-ALC4/2007	Party Name:B.J. CORPORATION	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00664/AM05/	RLA File : 31/80/042/00022/AM05/	Lic.No/Date:3110016097 17.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

31 5	Case No.:388/21/82-ALC4/2007	Party Name:EMPEE OFFSET PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00666/AM05/	RLA File : 31/80/042/00024/AM05/	Lic.No/Date:3110016103 17.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

31	Case No.:392/21/82-	Party Name:BHARAT	Meet No/Date:21/82-	Status:Ca
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6	ALC4/2007	STARCH INDUSTRIES	ALC4/2007 25.09.2007	se Transferr ed
	HQ File : 01/82/050/00672/AM05/	RLA File : 25/80/042/00008/AM04/	Lic.No/Date:25100010 12 17.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

31 7	Case No.:612/21/82- ALC4/2007	Party Name:MICRO INKS LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01221/AM05/	RLA File : 03/24/040/00611/AM05/	Lic.No/Date:03102752 33 17.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

31 8	Case No.:393/21/82- ALC4/2007	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00674/AM05/	RLA File : 31/80/040/00128/AM05/	Lic.No/Date:31100161 13 18.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

31 9	Case No.:613/21/82- ALC4/2007	Party Name:CHEMSPEC CHEMICALS PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01222/AM05/	RLA File : 03/24/040/00610/AM05/	Lic.No/Date:03102756 59 18.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

32 0	Case No.:615/21/82- ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/01223/AM05/	RLA File : 03/24/040/00664/AM05/	Lic.No/Date:03102760 19 21.06.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

32 1	Case No.:396/21/82- ALC4/2007	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:21/82- ALC4/2007	Status:Ca se
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			25.09.2007	Transferred
	HQ File : 01/82/050/00685/AM05/	RLA File : 08/80/040/00153/AM05/	Lic.No/Date:08100397 28 22.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

32	Case No.:397/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/00686/AM05/	RLA File : 31/21/042/00011/AM05/	Lic.No/Date:31100161 55 22.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

32	Case No.:399/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/00695/AM05/	RLA File : 31/21/042/00148/AM04/	Lic.No/Date:31100161 94 24.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

32	Case No.:400/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/00696/AM05/	RLA File : 31/21/042/00025/AM05/	Lic.No/Date:31100162 02 24.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

32	Case No.:401/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/00697/AM05/	RLA File : 31/21/042/00029/AM05/	Lic.No/Date:31100162 03 24.06.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

32	Case No.:617/21/82-ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS	Meet No/Date:21/82-ALC4/2007	Status:Case Added
6				

		LIMITED	25.09.2007	
	HQ File : 01/82/050/01225/AM05/	RLA File : 03/24/040/00620/AM05/	Lic.No/Date:03102768 13 24.06.2004	
Decision : Case has already been approved in earlier NC Meeting.				

32	Case No.:405/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/00707/AM05/	RLA File : 31/80/040/00135/AM05/	Lic.No/Date:31100162 33 25.06.2004	
Decision : Case transferred to DES-IV being chemical export product.				

32	Case No.:820/21/82-ALC4/2007	Party Name:GRANULES INDIA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
8	HQ File : 01/82/050/01626/AM05/	RLA File : 09/24/040/00093/AM05/	Lic.No/Date:09100190 72 25.06.2004	
Decision : Case has already been approved in earlier NC Meeting.				

32	Case No.:410/21/82-ALC4/2007	Party Name:B.J. CORPORATION	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/00719/AM05/	RLA File : 31/80/042/00028/AM05/	Lic.No/Date:31100162 82 29.06.2004	
Decision : Case transferred to DES-IV being chemical export product.				

33	Case No.:619/21/82-ALC4/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/01227/AM05/	RLA File : 03/24/040/00744/AM05/	Lic.No/Date:03102778 24 29.06.2004	
Decision : Case transferred to DES-IV being chemical export product.				

33	Case No.:415/21/82-ALC4/2007	Party Name:LEE PHARMA PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
1	HQ File :	RLA File :	Lic.No/Date:09100191	

	01/82/050/00728/AM05/	09/80/040/00135/AM05/	45 30.06.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

33	Case No.:418/21/82-ALC4/2007	Party Name:MAHAVEER SAFETY GLASS COMPANY P.LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/00738/AM05/	RLA File : 04/81/042/00018/AM05/	Lic.No/Date:0410059232 05.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

33	Case No.:420/21/82-ALC4/2007	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/00740/AM05/	RLA File : 31/21/041/00013/AM05/	Lic.No/Date:3110016322 05.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

33	Case No.:423/21/82-ALC4/2007	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/00743/AM05/	RLA File : 31/21/042/00017/AM05/	Lic.No/Date:3110016323 05.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

33	Case No.:425/21/82-ALC4/2007	Party Name:GAURAV PHARMA PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/00751/AM05/	RLA File : 05/88/040/00560/AM01/	Lic.No/Date:0510131132 05.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

33	Case No.:683/21/82-ALC4/2007	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File :	RLA File :	Lic.No/Date:05101311	

	01/82/050/01325/AM05/	05/24/041/00022/AM05/	12 05.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

33	Case No.:424/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/00749/AM05/	RLA File : 31/21/042/00014/AM05/	Lic.No/Date:31100163 52 06.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

33	Case No.:621/21/82-ALC4/2007	Party Name:FILTRA SPECIALITY CATALYSTS (DIV.OF.FILTRA CATALST	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/01229/AM05/	RLA File : 03/24/040/00740/AM05/	Lic.No/Date:03102790 84 06.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

33	Case No.:622/21/82-ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/01230/AM05/	RLA File : 03/24/040/00755/AM05/	Lic.No/Date:03102792 45 06.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

34	Case No.:624/21/82-ALC4/2007	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/01231/AM05/	RLA File : 03/24/040/00813/AM05/	Lic.No/Date:03102792 71 07.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

34	Case No.:625/21/82-ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
1	HQ File : 01/82/050/01232/AM05/	RLA File : 03/24/040/00838/AM05/	Lic.No/Date:03102794 52	

		07.07.2004	
	Decision : Case has already been approved in earlier NC Meeting.		

34 2	Case No.:429/21/82-ALC4/2007	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00778/AM05/	RLA File : 09/24/040/00124/AM05/	Lic.No/Date:09100192 92 13.07.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

34 3	Case No.:431/21/82-ALC4/2007	Party Name:DALAS BIOTECH LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00787/AM05/	RLA File : 05/24/040/00144/AM05/	Lic.No/Date:05101319 92 13.07.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

34 4	Case No.:430/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00786/AM05/	RLA File : 31/80/040/00164/AM05/	Lic.No/Date:31100164 50 14.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

34 5	Case No.:13/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00017/AM06/	RLA File : 09/24/040/00127/AM05/	Lic.No/Date:09100193 27 15.07.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

34 6	Case No.:438/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00806/AM05/	RLA File : 31/21/042/00049/AM05/	Lic.No/Date:31100164 81 19.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

347	Case No.:627/21/82-ALC4/2007	Party Name:BORAX MORARJI LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01237/AM05/	RLA File : 03/24/040/00840/AM05/	Lic.No/Date:0310281611 19.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

348	Case No.:442/21/82-ALC4/2007	Party Name:GUJSYNTH	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00824/AM05/	RLA File : 52/80/040/00114/AM05/	Lic.No/Date:5210014201 20.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

349	Case No.:684/21/82-ALC4/2007	Party Name:HIGH POLYMER LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01326/AM05/	RLA File : 05/24/040/00210/AM05/	Lic.No/Date:0510132792 20.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

350	Case No.:730/21/82-ALC4/2007	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01425/AM05/	RLA File : 08/24/040/00054/AM05/	Lic.No/Date:0810040496 20.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

351	Case No.:444/21/82-ALC4/2007	Party Name:INDIAN CHEMICAL INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00827/AM05/	RLA File : 08/80/040/00199/AM05/	Lic.No/Date:0810040511 21.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

352	Case No.:446/21/82-ALC4/2007	Party Name:M/S. AMTEX DYE CHEM INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00828/AM05/	RLA File : 08/80/040/00200/AM05/	Lic.No/Date:0810040548 21.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

353	Case No.:450/21/82-ALC4/2007	Party Name:GAURI FINE CHEMICALS,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00834/AM05/	RLA File : 31/80/040/00173/AM05/	Lic.No/Date:3110016557 21.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

354	Case No.:448/21/82-ALC4/2007	Party Name:KUMAR ORGANIC PRODUCTS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00831/AM05/	RLA File : 07/24/040/00247/AM05/	Lic.No/Date:0710031144 22.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

355	Case No.:629/21/82-ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01240/AM05/	RLA File : 03/24/040/00963/AM05/	Lic.No/Date:0310282378 22.07.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

356	Case No.:630/21/82-ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01241/AM05/	RLA File : 03/24/040/00962/AM05/	Lic.No/Date:0310282384 22.07.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

357	Case No.:631/21/82-ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS	Meet No/Date:21/82-ALC4/2007	Status:Case
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		LIMITED	25.09.2007	Approved
	HQ File : 01/82/050/01243/AM05/	RLA File : 03/24/040/00836/AM05/	Lic.No/Date:03102825 59 23.07.2004	
Decision : Case has already been approved in earlier NC Meeting.				

35	Case No.:731/21/82-ALC4/2007	Party Name:METROCHEM INDUSTRIES LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/01426/AM05/	RLA File : 08/24/040/00050/AM05/	Lic.No/Date:08100405 85 23.07.2004	
Decision : Case transferred to DES-IV being chemical export product.				

35	Case No.:633/21/82-ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Added
9	HQ File : 01/82/050/01244/AM05/	RLA File : 03/24/040/00976/AM05/	Lic.No/Date:03102829 59 26.07.2004	
Decision : Case has already been approved in earlier NC Meeting.				

36	Case No.:458/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/00855/AM05/	RLA File : 31/80/040/00181/AM05/	Lic.No/Date:31100166 77 27.07.2004	
Decision : Case transferred to DES-IV being chemical export product.				

36	Case No.:634/21/82-ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
1	HQ File : 01/82/050/01245/AM05/	RLA File : 03/24/040/00965/AM05/	Lic.No/Date:03102832 08 27.07.2004	
Decision : Case has already been approved in earlier NC Meeting.				

36	Case No.:821/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
2	HQ File : 01/82/050/01627/AM05/	RLA File : 09/24/040/00137/AM05/	Lic.No/Date:09100194 83	

		27.07.2004	
	Decision : Case has already been approved in earlier NC Meeting.		

363	Case No.:686/21/82-ALC4/2007	Party Name:HIGH POLYMER LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01327/AM05/	RLA File : 05/24/040/00228/AM05/	Lic.No/Date:0510133593 28.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

364	Case No.:460/21/82-ALC4/2007	Party Name:CYANIDES & CHEMICALS CO. (PROP. HIND ENGG&INDS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00859/AM05/	RLA File : 03/24/041/00049/AM05/	Lic.No/Date:0310283750 29.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

365	Case No.:822/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01628/AM05/	RLA File : 09/24/040/00139/AM05/	Lic.No/Date:0910019502 29.07.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

366	Case No.:732/21/82-ALC4/2007	Party Name:JAY CHEMICAL INDUSTRIES LTD.,,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01427/AM05/	RLA File : 08/24/040/00063/AM05/	Lic.No/Date:0810040866 30.07.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

367	Case No.:473/21/82-ALC4/2007	Party Name:MEDICO ELECTRODES (INDIA) PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00896/AM05/	RLA File : 05/24/040/00237/AM05/	Lic.No/Date:0510134399 05.08.2004	

	Decision : Case transferred to DES-IV being chemical export product.
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368	Case No.: 636/21/82-ALC4/2007	Party Name:K. PATEL CHEMOPHARMA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01249/AM05/	RLA File : 03/24/040/01010/AM05/	Lic.No/Date:0310284831 06.08.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

369	Case No.: 474/21/82-ALC4/2007	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00897/AM05/	RLA File : 31/24/040/00112/AM05/	Lic.No/Date:3110016822 09.08.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

370	Case No.: 476/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00902/AM05/	RLA File : 31/21/042/00051/AM05/	Lic.No/Date:3110016838 10.08.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

371	Case No.: 637/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01250/AM05/	RLA File : 03/24/040/01043/AM05/	Lic.No/Date:0310285823 12.08.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

372	Case No.: 638/21/82-ALC4/2007	Party Name:DUJODWALA RESINS & TERPENES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01251/AM05/	RLA File : 03/24/040/01047/AM05/	Lic.No/Date:0310285861 12.08.2004	

	Decision : Case transferred to DES-IV being chemical export product.
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37 3	Case No.: 477/21/82-ALC4/2007	Party Name:BALLARPUR INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00917/AM05/	RLA File : 31/21/041/00022/AM05/	Lic.No/Date:31100169 27 16.08.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

37 4	Case No.: 481/21/82-ALC4/2007	Party Name:GALA BRUSH LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00923/AM05/	RLA File : 03/24/040/00341/AM00/	Lic.No/Date:03102866 57 17.08.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

37 5	Case No.: 491/21/82-ALC4/2007	Party Name:BANARAS BEADS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00948/AM05/	RLA File : 15/80/040/00003/AM05/	Lic.No/Date:15100023 59 18.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

37 6	Case No.: 733/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/01428/AM05/	RLA File : 08/24/040/00061/AM05/	Lic.No/Date:08100413 21 18.08.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

37 7	Case No.: 488/21/82-ALC4/2007	Party Name:BAJAJ HEALTHCARE PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/00941/AM05/	RLA File : 03/24/040/01105/AM05/	Lic.No/Date:03102872 55 20.08.2004	

	Decision : Case has already been approved in earlier NC Meeting.
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378	Case No.:823/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01633/AM05/	RLA File : 09/24/040/00168/AM05/	Lic.No/Date:0910019808 20.08.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

379	Case No.:824/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01634/AM05/	RLA File : 09/24/040/00169/AM05/	Lic.No/Date:0910019818 20.08.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

380	Case No.:735/21/82-ALC4/2007	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01430/AM05/	RLA File : 08/24/040/00089/AM05/	Lic.No/Date:0810041445 23.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

381	Case No.:688/21/82-ALC4/2007	Party Name:METRO TYRES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01330/AM05/	RLA File : 05/24/040/00259/AM05/	Lic.No/Date:0510136204 24.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII/IV (DES-VII/IV Section). The Committee accordingly decided to transfer this case to that Section.			

382	Case No.:501/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File :	RLA File :	Lic.No/Date:31100171	:

	01/82/050/00973/AM05/	31/80/040/00218/AM05/	17 25.08.2004	
Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.				

38 3	Case No.:505/21/82-ALC4/2007	Party Name:GLOCHEM INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00978/AM05/	RLA File : 09/24/040/00177/AM05/	Lic.No/Date:09100199 : 07 27.08.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

38 4	Case No.:506/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00979/AM05/	RLA File : 31/80/040/00222/AM05/	Lic.No/Date:31100171 80 27.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

38 5	Case No.:639/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01258/AM05/	RLA File : 03/24/040/01277/AM05/	Lic.No/Date:03102885 73 27.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

38 6	Case No.:640/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01259/AM05/	RLA File : 03/24/040/01249/AM05/	Lic.No/Date:03102885 75 27.08.2004	
	Decision : The Committee noted that export product of this case pertains			

to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.

387	Case No.:528/21/82-ALC4/2007	Party Name:G00DWILL PRINTERS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01050/AM05/	RLA File : 05/88/040/00050/AM02/	Lic.No/Date:0510136718 30.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII/IV (DES-VII/IV Section). The Committee accordingly decided to transfer this case to that Section.			

388	Case No.:529/21/82-ALC4/2007	Party Name:G00DWILL PRINTERS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01051/AM05/	RLA File : 05/88/040/00137/AM05/	Lic.No/Date:0510136720 30.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

389	Case No.:531/21/82-ALC4/2007	Party Name:G00DWILL PRINTERS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01052/AM05/	RLA File : 05/88/040/00136/AM05/	Lic.No/Date:0510136721 30.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

390	Case No.:512/21/82-ALC4/2007	Party Name:ICI INDIA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00994/AM05/	RLA File : 02/24/040/00119/AM05/	Lic.No/Date:0210069028 31.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer			

this case to that Section.

39 1	Case No.:514/21/82-ALC4/2007	Party Name:ICI INDIA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00995/AM05/	RLA File : 02/24/040/00120/AM05/	Lic.No/Date:02100690 32 31.08.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

39 2	Case No.:641/21/82-ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01263/AM05/	RLA File : 03/24/040/01288/AM05/	Lic.No/Date:03102891 35 31.08.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

39 3	Case No.:825/21/82-ALC4/2007	Party Name:GLAND PHARMA LIMIED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01635/AM05/	RLA File : 09/24/040/00183/AM05/	Lic.No/Date:09100199 30 31.08.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

39 4	Case No.:642/21/82-ALC4/2007	Party Name:CIPLA LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01264/AM05/	RLA File : 03/24/040/01292/AM05/	Lic.No/Date:03102895 15 01.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

39 5	Case No.:644/21/82-ALC4/2007	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01265/AM05/	RLA File : 03/24/040/01184/AM05/	Lic.No/Date:03102897 72 02.09.2004	
	Decision : The Committee noted that export product of this case pertains			

to NC IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.

396	Case No.:541/21/82-ALC4/2007	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01084/AM05/	RLA File : 31/80/041/00007/AM05/	Lic.No/Date:31100172 65 03.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

397	Case No.:826/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01636/AM05/	RLA File : 09/24/040/00187/AM05/	Lic.No/Date:09100199 88 03.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

398	Case No.:544/21/82-ALC4/2007	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01088/AM05/	RLA File : 05/24/040/00299/AM05/	Lic.No/Date:05101369 39 06.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

399	Case No.:748/21/82-ALC4/2007	Party Name:MEDREICH STERILAB LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01447/AM05/	RLA File : 07/24/040/00352/AM05/	Lic.No/Date:07100322 92 06.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

400	Case No.:827/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File :	RLA File :	Lic.No/Date:09100200	

	01/82/050/01637/AM05/	09/24/040/00189/AM05/	08 06.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

40	Case No.:828/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
1	HQ File : 01/82/050/01638/AM05/	RLA File : 09/24/040/00190/AM05/	Lic.No/Date:09100200 09 06.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

40	Case No.:829/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
2	HQ File : 01/82/050/01639/AM05/	RLA File : 09/24/040/00196/AM05/	Lic.No/Date:09100200 13 06.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

40	Case No.:645/21/82-ALC4/2007	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/01266/AM05/	RLA File : 03/24/040/01253/AM05/	Lic.No/Date:03102899 83 09.09.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

40	Case No.:648/21/82-ALC4/2007	Party Name:MEHTA PHARMACEUTICAL INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
4	HQ File : 01/82/050/01268/AM05/	RLA File : 03/24/040/01326/AM05/	Lic.No/Date:03102899 96 09.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

40	Case No.:548/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01097/AM05/	RLA File : 31/80/040/00242/AM05/	Lic.No/Date:31100173 51 10.09.2004	
	Decision : The Committee noted that export product of this case pertains			

to NC- IV (DES IV Section). The Committee accordingly decided to transfer this case to that Section.

406	Case No.:650/21/82-ALC4/2007	Party Name:MIHIR CHEMICAL INDUSTRIES PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01272/AM05/	RLA File : 03/24/040/01282/AM05/	Lic.No/Date:03102909 23 10.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

407	Case No.:651/21/82-ALC4/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01273/AM05/	RLA File : 03/24/040/01333/AM05/	Lic.No/Date:03102909 30 10.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC-IV (DES-IV Section). The Committee accordingly decided to transfer this case to that Section.			

408	Case No.:653/21/82-ALC4/2007	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01276/AM05/	RLA File : 03/24/040/01362/AM05/	Lic.No/Date:03102915 01 14.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES IV Section). The Committee accordingly decided to transfer this case to that Section.			

409	Case No.:654/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01277/AM05/	RLA File : 03/24/040/01355/AM05/	Lic.No/Date:03102915 46 14.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer			

this case to that Section.

410	Case No.:554/21/82-ALC4/2007	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01110/AM05/	RLA File : 08/80/040/00435/AM04/	Lic.No/Date:0810042018 15.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

411	Case No.:655/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01278/AM05/	RLA File : 03/24/040/01357/AM05/	Lic.No/Date:0310291745 15.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

412	Case No.:690/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01334/AM05/	RLA File : 05/24/040/00270/AM05/	Lic.No/Date:0510138022 16.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

413	Case No.:559/21/82-ALC4/2007	Party Name:LANXESS INDIA PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01123/AM05/	RLA File : 03/24/040/01191/AM05/	Lic.No/Date:0310292628 20.09.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

414	Case No.:656/21/82-ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01282/AM05/	RLA File : 03/24/040/01399/AM05/	Lic.No/Date:0310292648 20.09.2004	

Decision : Case has already been approved in earlier NC Meeting.

415	Case No.:691/21/82-ALC4/2007	Party Name:HIGH POLYMER LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01336/AM05/	RLA File : 05/24/041/00044/AM05/	Lic.No/Date:0510138339 20.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

416	Case No.:564/21/82-ALC4/2007	Party Name:COMTRADE INDIA ENTERPRISES,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01128/AM05/	RLA File : 30/81/044/00005/AM05/	Lic.No/Date:3010037354 21.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

417	Case No.:657/21/82-ALC4/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01284/AM05/	RLA File : 03/24/040/01417/AM05/	Lic.No/Date:0310292775 21.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

418	Case No.:740/21/82-ALC4/2007	Party Name:M.P. VENEERS PVT. LIMITED.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01440/AM05/	RLA File : 11/24/040/00020/AM05/	Lic.No/Date:1110009354 21.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

419	Case No.:658/21/82-ALC4/2007	Party Name:JELL PHARMACEUTICALS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01285/AM05/	RLA File : 03/24/040/01319/AM05/	Lic.No/Date:0310292949 22.09.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

420	Case No.:659/21/82-ALC4/2007	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01288/AM05/	RLA File : 03/24/040/01464/AM05/	Lic.No/Date:0310293646 24.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

421	Case No.:660/21/82-ALC4/2007	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01289/AM05/	RLA File : 03/24/040/01470/AM05/	Lic.No/Date:0310293650 24.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

422	Case No.:661/21/82-ALC4/2007	Party Name:MICRO INKS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01290/AM05/	RLA File : 03/24/040/01424/AM05/	Lic.No/Date:0310293665 24.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

423	Case No.:738/21/82-ALC4/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferr
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	HQ File : 01/82/050/01435/AM05/	RLA File : 02/24/040/00130/AM05/	Lic.No/Date:02100701 20 27.09.2004	ed
Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.				

42	Case No.:565/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/01134/AM05/	RLA File : 31/80/040/00264/AM05/	Lic.No/Date:31100175 59 28.09.2004	
Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.				

42	Case No.:663/21/82-ALC4/2007	Party Name:MERAMEX PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01292/AM05/	RLA File : 03/24/040/01449/AM05/	Lic.No/Date:03102939 67 28.09.2004	
Decision : Case transferred to DES-IV being chemical export product.				

42	Case No.:568/21/82-ALC4/2007	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/01139/AM05/	RLA File : 31/80/040/00268/AM05/	Lic.No/Date:31100175 68 29.09.2004	
Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.				

42	Case No.:666/21/82-ALC4/2007	Party Name:MEHTA PHARMACEUTICAL INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
7	HQ File : 01/82/050/01294/AM05/	RLA File : 03/24/040/01513/AM05/	Lic.No/Date:03102942 68 29.09.2004	

Decision : Case has already been approved in earlier NC Meeting.

428	Case No.:571/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01144/AM05/	RLA File : 09/24/040/00219/AM05/	Lic.No/Date:0910020312 30.09.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

429	Case No.:572/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01145/AM05/	RLA File : 09/80/040/00262/AM05/	Lic.No/Date:0910020317 30.09.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

430	Case No.:668/21/82-ALC4/2007	Party Name:MEHTA PHARMACEUTICAL INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01296/AM05/	RLA File : 03/24/040/01536/AM05/	Lic.No/Date:0310294709 01.10.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

431	Case No.:574/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01156/AM05/	RLA File : 31/80/041/00010/AM05/	Lic.No/Date:3110017675 06.10.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

432	Case No.:673/21/82-ALC4/2007	Party Name:HILDOSE	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File :	RLA File :	Lic.No/Date:03102956	

	01/82/050/01302/AM05/	03/24/040/01559/AM05/	10 07.10.2004	
	Decision : The Committee noted that export product of this case pertains to NC-IV (DES-IV Section). The Committee accordingly decided to transfer this case to that Section.			

43	Case No.:831/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
3	HQ File : 01/82/050/01643/AM05/	RLA File : 09/24/040/00233/AM05/	Lic.No/Date:09100204 49 13.10.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

43	Case No.:832/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
4	HQ File : 01/82/050/01644/AM05/	RLA File : 09/24/040/00234/AM05/	Lic.No/Date:09100204 50 13.10.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

43	Case No.:676/21/82-ALC4/2007	Party Name:DEVASHISH POLYMERS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01307/AM05/	RLA File : 03/24/040/01616/AM05/	Lic.No/Date:03102969 66 15.10.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII/ (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

43	Case No.:742/21/82-ALC4/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/01442/AM05/	RLA File : 17/24/040/00028/AM05/	Lic.No/Date:17100008 85 15.10.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

43	Case No.:592/21/82-	Party Name:BALAJI AMINES	Meet No/Date:21/82-	Status:Ca
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7	ALC4/2007	LIMITED	ALC4/2007 25.09.2007	se Transferr ed
	HQ File : 01/82/050/01197/AM05/	RLA File : 31/80/040/00291/AM05/	Lic.No/Date:31100178 53 19.10.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

43 8	Case No.:594/21/82- ALC4/2007	Party Name:COMPUTER GRAPHICS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01199/AM05/	RLA File : 04/81/040/00159/AM05/	Lic.No/Date:04100632 53 20.10.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- /IV Section). The Committee accordingly decided to transfer this case to that Section.			

43 9	Case No.:833/21/82- ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/01645/AM05/	RLA File : 09/24/040/00245/AM05/	Lic.No/Date:09100205 59 25.10.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

44 0	Case No.:693/21/82- ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/01343/AM05/	RLA File : 09/24/040/00254/AM05/	Lic.No/Date:09100206 47 29.10.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

44 1	Case No.:729/21/82- ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01422/AM05/	RLA File : 31/80/040/00308/AM05/	Lic.No/Date:31100180 69 02.11.2004	
	Decision : The Committee noted that export product of this case pertains			

to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.

44 2	Case No.:746/21/82-ALC4/2007	Party Name:GLOBE METAL INDS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01445/AM05/	RLA File : 29/80/040/00043/AM05/	Lic.No/Date:29100069 02 04.11.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

44 3	Case No.:697/21/82-ALC4/2007	Party Name:GAURI FINE CHEMICALS,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01355/AM05/	RLA File : 31/80/040/00310/AM05/	Lic.No/Date:31100181 12 05.11.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

44 4	Case No.:709/21/82-ALC4/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01383/AM05/	RLA File : 03/24/040/01753/AM05/	Lic.No/Date:03103009 04 05.11.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

44 5	Case No.:701/21/82-ALC4/2007	Party Name:CORTICA MFG (INDIA) PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01363/AM05/	RLA File : 04/81/040/00186/AM05/	Lic.No/Date:04100640 56 12.11.2004	
	Decision : The Committee noted that export product of this case pertains to NC-VII (DES-VII Section). The Committee accordingly decided to transfer			

this case to that Section.

44 6	Case No.:750/21/82-ALC4/2007	Party Name:COMPUTER GRAPHICS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01451/AM05/	RLA File : 04/81/040/00192/AM05/	Lic.No/Date:0410064277 19.11.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

44 7	Case No.:755/21/82-ALC4/2007	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01466/AM05/	RLA File : 05/88/042/00027/AM00/	Lic.No/Date:0510143440 19.11.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

44 8	Case No.:765/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01480/AM05/	RLA File : 31/80/040/00339/AM05/	Lic.No/Date:3110018357 29.11.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

44 9	Case No.:786/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01516/AM05/	RLA File : 03/24/040/01788/AM05/	Lic.No/Date:0310304576 01.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

450	Case No.:777/21/82-ALC4/2007	Party Name:DIPAK INTERMEDIATES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01492/AM05/	RLA File : 08/24/040/00197/AM05/	Lic.No/Date:0810043893 02.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

451	Case No.:778/21/82-ALC4/2007	Party Name:ICI INDIA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01493/AM05/	RLA File : 02/24/040/00185/AM05/	Lic.No/Date:0210072347 02.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- VII (DES- VII Section). The Committee accordingly decided to transfer this case to that Section.			

452	Case No.:789/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01523/AM05/	RLA File : 03/24/040/01966/AM05/	Lic.No/Date:0310305021 03.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- VII (DES- VII Section). The Committee accordingly decided to transfer this case to that Section.			

453	Case No.:790/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01524/AM05/	RLA File : 03/24/040/01967/AM05/	Lic.No/Date:0310305027 03.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- VII (DES- VII Section). The Committee accordingly decided to transfer this case to that Section.			

454	Case No.:792/21/82-ALC4/2007	Party Name:DCM SHRIRAM INDUSTRIES LTD,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01526/AM05/	RLA File : 05/24/042/00009/AM04/	Lic.No/Date:05101446 65 03.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

455	Case No.:795/21/82-ALC4/2007	Party Name:METRO TYRES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01532/AM05/	RLA File : 30/24/040/00015/AM05/	Lic.No/Date:30100389 78 03.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- VII (DES-VII Section). The Committee accordingly decided to transfer this case to that Section.			

456	Case No.:1061/21/82-ALC4/2007	Party Name:GUJARAT PARACHLOR PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/02102/AM05/	RLA File : 08/80/040/00381/AM05/	Lic.No/Date:08100439 84 06.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

457	Case No.:799/21/82-ALC4/2007	Party Name:KWALITY PHARMACEUTICALS PVT.LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01541/AM05/	RLA File : 12/80/040/00047/AM05/	Lic.No/Date:12100033 66 08.12.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

458	Case No.:801/21/82-ALC4/2007	Party Name:IGOR PHARMACHEM LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01543/AM05/	RLA File : 09/24/040/00289/AM05/	Lic.No/Date:09100210 62	

		09.12.2004	
Decision : Case has already been approved in earlier NC Meeting.			

459	Case No.:809/21/82-ALC4/2007	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01559/AM05/	RLA File : 31/80/040/00366/AM05/	Lic.No/Date: 3110018564 13.12.2004	
	Decision : Case transferred to DES-IV being chemical export product.			

460	Case No.:813/21/82-ALC4/2007	Party Name: MEHTA PHARMACEUTICAL INDUSTRIES	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/01585/AM05/	RLA File : 03/24/040/02088/AM05/	Lic.No/Date: 0310308218 21.12.2004	
	Decision : Case has already been approved in earlier NC Meeting.			

461	Case No.:814/21/82-ALC4/2007	Party Name: CAMLIN LTD.,	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01593/AM05/	RLA File : 03/24/040/02025/AM05/	Lic.No/Date: 0310308959 23.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

462	Case No.:817/21/82-ALC4/2007	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01599/AM05/	RLA File : 31/80/040/00384/AM05/	Lic.No/Date: 3110018773 24.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

463	Case No.:819/21/82-ALC4/2007	Party Name: MULTI SHAPER (INDIA) PVT.LTD.	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
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	HQ File : 01/82/050/01611/AM05/	RLA File : 08/81/040/00395/AM05/	Lic.No/Date:08100446 16 28.12.2004	
	Decision : The Committee noted that export product of this case pertains to NC- VII (DES- VII Section). The Committee accordingly decided to transfer this case to that Section.			

46	Case No.:848/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
4	HQ File : 01/82/050/01674/AM05/	RLA File : 09/24/041/00021/AM05/	Lic.No/Date:09100214 05 06.01.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

46	Case No.:849/21/82-ALC4/2007	Party Name:BHARAT STARCH INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01677/AM05/	RLA File : 25/80/040/00021/AM05/	Lic.No/Date:25100012 52 07.01.2005	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

46	Case No.:851/21/82-ALC4/2007	Party Name:BHARAT STARCH INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/01678/AM05/	RLA File : 25/80/040/00025/AM05/	Lic.No/Date:25100012 53 07.01.2005	
	Decision : The Committee noted that export product of this case pertains to NC- IV (DES- IV Section). The Committee accordingly decided to transfer this case to that Section.			

46	Case No.:853/21/82-ALC4/2007	Party Name:BHARAT STARCH INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/01679/AM05/	RLA File : 25/80/040/00026/AM05/	Lic.No/Date:25100012 54 07.01.2005	

Decision : Case transferred to DES-IV being chemical export product.

468	Case No.:854/21/82-ALC4/2007	Party Name:BHARAT STARCH INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01680/AM05/	RLA File : 25/80/040/00027/AM05/	Lic.No/Date:2510001255 07.01.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

469	Case No.:855/21/82-ALC4/2007	Party Name:BHARAT STARCH INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01681/AM05/	RLA File : 25/80/040/00028/AM05/	Lic.No/Date:2510001256 07.01.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

470	Case No.:857/21/82-ALC4/2007	Party Name:BHARAT STARCH INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01682/AM05/	RLA File : 25/80/040/00029/AM05/	Lic.No/Date:2510001257 07.01.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

471	Case No.:867/21/82-ALC4/2007	Party Name:BHARAT STARCH INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01703/AM05/	RLA File : 25/80/040/00032/AM05/	Lic.No/Date:2510001262 12.01.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

472	Case No.:875/21/82-ALC4/2007	Party Name:EXPO FINE CHEMICAL INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01711/AM05/	RLA File : 24/80/040/00187/AM05/	Lic.No/Date:2410013208 12.01.2005	:

Decision : Case transferred to DES-IV being chemical export product.

473	Case No.:882/21/82-ALC4/2007	Party Name:HIKAL LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01717/AM05/	RLA File : 03/24/040/02243/AM05/	Lic.No/Date:0310312287 14.01.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

474	Case No.:885/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01719/AM05/	RLA File : 31/80/040/00406/AM05/	Lic.No/Date:3110019123 17.01.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

475	Case No.:887/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01723/AM05/	RLA File : 09/24/041/00023/AM05/	Lic.No/Date:0910021559 18.01.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

476	Case No.:906/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01750/AM05/	RLA File : 03/24/040/02279/AM05/	Lic.No/Date:0310313108 20.01.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

477	Case No.:908/21/82-ALC4/2007	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01751/AM05/	RLA File : 08/81/040/00431/AM05/	Lic.No/Date:0810045203 20.01.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

478	Case No.:912/21/82-ALC4/2007	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01762/AM05/	RLA File : 31/80/040/00429/AM05/	Lic.No/Date:3110019241 25.01.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

479	Case No.:918/21/82-ALC4/2007	Party Name:MAHAVIR INTERMEDIATES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01768/AM05/	RLA File : 52/80/040/00268/AM05/	Lic.No/Date:5210016296 27.01.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

480	Case No.:938/21/82-ALC4/2007	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01800/AM05/	RLA File : 05/24/040/00436/AM05/	Lic.No/Date:0510149846 28.01.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

481	Case No.:932/21/82-ALC4/2007	Party Name:BP ERGO LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01790/AM05/	RLA File : 03/24/042/00326/AM05/	Lic.No/Date:0310314541 01.02.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

482	Case No.:941/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01802/AM05/	RLA File : 09/24/040/00342/AM05/	Lic.No/Date:0910021735 03.02.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

483	Case No.:947/21/82-ALC4/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:21/82-ALC4/2007	Status:Case
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			25.09.2007	Transferred
	HQ File : 01/82/050/01810/AM05/	RLA File : 17/24/040/00041/AM05/	Lic.No/Date:17100009 66 03.02.2005	
Decision : Case transferred to DES-IV being chemical export product.				

48	Case No.:952/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Approved
4	HQ File : 01/82/050/01814/AM05/	RLA File : 09/24/040/00337/AM05/	Lic.No/Date:09100217 57 04.02.2005	
Decision : Case has already been approved in earlier NC Meeting.				

48	Case No.:955/21/82-ALC4/2007	Party Name:FMC INDIA PVT. LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01817/AM05/	RLA File : 07/24/040/00642/AM05/	Lic.No/Date:07100358 56 04.02.2005	
Decision : Case transferred to DES-IV being chemical export product.				

48	Case No.:963/21/82-ALC4/2007	Party Name:IGOR PHARMACHEM LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Approved
6	HQ File : 01/82/050/01828/AM05/	RLA File : 09/24/040/00338/AM05/	Lic.No/Date:09100217 82 07.02.2005	
Decision : Case has already been approved in earlier NC Meeting.				

48	Case No.:975/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Approved
7	HQ File : 01/82/050/01843/AM05/	RLA File : 09/24/040/00349/AM05/	Lic.No/Date:09100217 99 07.02.2005	
Decision : Case has already been approved in earlier NC Meeting.				

48	Case No.:988/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Approved
8	HQ File : 01/82/050/01861/AM05/	RLA File : 09/24/040/00351/AM05/	Lic.No/Date:09100218 19	

		08.02.2005	
Decision : Case has already been approved in earlier NC Meeting.			

489	Case No.: 991/21/82-ALC4/2007	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01867/AM05/	RLA File : 31/80/040/00468/AM05/	Lic.No/Date: 3110019457 09.02.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

490	Case No.: 997/21/82-ALC4/2007	Party Name: HY-GRO CHEMICALS PHARMTEK PVT LTD.	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01872/AM05/	RLA File : 09/24/040/00354/AM05/	Lic.No/Date: 0910021834 09.02.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

491	Case No.: 1001/21/82-ALC4/2007	Party Name: KAWAUNEE SCIENTIFIC CORPORATION INDIA PRIVATE LTD	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01877/AM05/	RLA File : 07/24/040/00652/AM05/	Lic.No/Date: 0710035978 10.02.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

492	Case No.: 1010/21/82-ALC4/2007	Party Name: HETERO DRUGS LIMITED,	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/01886/AM05/	RLA File : 09/24/040/00360/AM05/	Lic.No/Date: 0910021866 11.02.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

493	Case No.: 1014/21/82-ALC4/2007	Party Name: HETERO DRUGS LIMITED,	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Added
	HQ File : 01/82/050/01891/AM05/	RLA File : 09/24/040/00363/AM05/	Lic.No/Date: 0910021867 14.02.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

494	Case No.:1016/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01892/AM05/	RLA File : 09/24/040/00361/AM05/	Lic.No/Date:0910021868 14.02.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

495	Case No.:1018/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01893/AM05/	RLA File : 09/24/040/00356/AM05/	Lic.No/Date:0910021869 14.02.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

496	Case No.:1021/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01896/AM05/	RLA File : 31/80/040/00481/AM05/	Lic.No/Date:3110019502 15.02.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

497	Case No.:1023/21/82-ALC4/2007	Party Name:HY-GRO CHEMICALS PHARMTEK PVT LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01899/AM05/	RLA File : 09/24/040/00365/AM05/	Lic.No/Date:0910021910 16.02.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

498	Case No.:1030/21/82-ALC4/2007	Party Name:BROWN & BURK PHARMACEUTICAL LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01910/AM05/	RLA File : 07/24/040/00667/AM05/	Lic.No/Date:0710036116 16.02.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

499	Case No.:1033/21/82-ALC4/2007	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:21/82-ALC4/2007	Status:Case
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			25.09.2007	Approved
	HQ File : 01/82/050/01913/AM05/	RLA File : 08/80/040/00478/AM05/	Lic.No/Date:08100458 63 17.02.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

500	Case No.:1034/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01919/AM05/	RLA File : 03/24/040/02541/AM05/	Lic.No/Date:03103178 34 21.02.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

501	Case No.:1035/21/82-ALC4/2007	Party Name:GLOCHEM INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01920/AM05/	RLA File : 09/24/040/00367/AM05/	Lic.No/Date:09100219 52 21.02.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

502	Case No.:1036/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01921/AM05/	RLA File : 09/24/040/00369/AM05/	Lic.No/Date:09100219 54 21.02.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

503	Case No.:1037/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01936/AM05/	RLA File : 09/24/040/00375/AM05/	Lic.No/Date:09100220 04 23.02.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

504	Case No.:1038/21/82-ALC4/2007	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01952/AM05/	RLA File : 31/80/041/00014/AM05/	Lic.No/Date:31100196 89	

		28.02.2005	
Decision : Case has already been approved in earlier NC Meeting.			

50	Case No.:1039/21/82-ALC4/2007	Party Name:MODERN PROCESS PRINTERS,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01964/AM05/	RLA File : 07/24/040/00698/AM05/	Lic.No/Date:0710036401 03.03.2005	
Decision : Case transferred to DES-IV being chemical export product.				

50	Case No.:1040/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/01969/AM05/	RLA File : 31/80/040/00504/AM05/	Lic.No/Date:3110019756 03.03.2005	
Decision : Case transferred to DES-IV being chemical export product.				

50	Case No.:1041/21/82-ALC4/2007	Party Name:HY-GRO CHEMICALS PHARMTEK PVT LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/01971/AM05/	RLA File : 09/24/040/00380/AM05/	Lic.No/Date:0910022134 04.03.2005	
Decision : Case transferred to DES-IV being chemical export product.				

50	Case No.:1042/21/82-ALC4/2007	Party Name:CHEMIESYNTH (VAPI)LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/01974/AM05/	RLA File : 03/24/042/00379/AM05/	Lic.No/Date:0310319997 04.03.2005	
Decision : Case transferred to DES-IV being chemical export product.				

50	Case No.:1043/21/82-ALC4/2007	Party Name:MEDREICH STERILAB LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
9	HQ File : 01/82/050/01979/AM05/	RLA File : 07/21/040/01121/AM05/	Lic.No/Date:0710036499 07.03.2005	

Decision : Case has already been approved in earlier NC Meeting.

510	Case No.:1044/21/82-ALC4/2007	Party Name:MEDREICH STERILAB LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01982/AM05/	RLA File : 07/24/040/00714/AM05/	Lic.No/Date:07100365 23 08.03.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

511	Case No.:1045/21/82-ALC4/2007	Party Name:HIKAL LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01985/AM05/	RLA File : 03/24/040/02686/AM05/	Lic.No/Date:03103204 77 09.03.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

512	Case No.:1046/21/82-ALC4/2007	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01997/AM05/	RLA File : 08/80/042/00019/AM05/	Lic.No/Date:08100464 86 10.03.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

513	Case No.:1047/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/02002/AM05/	RLA File : 09/24/042/00036/AM05/	Lic.No/Date:09100222 21 14.03.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

514	Case No.:1048/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/02003/AM05/	RLA File : 09/24/042/00037/AM05/	Lic.No/Date:09100222 22 14.03.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

515	Case No.:1049/21/82-ALC4/2007	Party Name:MAHAVIR EXPOCHEM LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/02008/AM05/	RLA File : 08/81/040/00475/AM05/	Lic.No/Date:0810046556 14.03.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

516	Case No.:1050/21/82-ALC4/2007	Party Name:CENTURY PHARMACEUTICALS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/02009/AM05/	RLA File : 34/24/040/00192/AM05/	Lic.No/Date:3410012943 14.03.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

517	Case No.:1051/21/82-ALC4/2007	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/02015/AM05/	RLA File : 31/80/040/00522/AM05/	Lic.No/Date:3110019895 15.03.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

518	Case No.:1054/21/82-ALC4/2007	Party Name:BANARAS BEADS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/02049/AM05/	RLA File : 15/80/040/00009/AM05/	Lic.No/Date:1510002652 16.03.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

519	Case No.:1052/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/02036/AM05/	RLA File : 09/24/041/00029/AM05/	Lic.No/Date:0910022267 18.03.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

52	Case No.:1053/21/82-	Party Name:HETERO LABS	Meet No/Date:21/82-	Status:Ca
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520	ALC4/2007	LTD.	ALC4/2007 25.09.2007	se Approved
	HQ File : 01/82/050/02040/AM05/	RLA File : 09/24/041/00032/AM05/	Lic.No/Date:09100222 71 18.03.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

521	Case No.:1055/21/82- ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/02054/AM05/	RLA File : 09/24/041/00033/AM05/	Lic.No/Date:09100223 27 22.03.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

522	Case No.:1056/21/82- ALC4/2007	Party Name:M.J.BIOPHARM PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/02058/AM05/	RLA File : 03/24/040/02383/AM05/	Lic.No/Date:03103225 77 22.03.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

523	Case No.:1058/21/82- ALC4/2007	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/02068/AM05/	RLA File : 22/24/040/00032/AM05/	Lic.No/Date:22100043 46 22.03.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

524	Case No.:1057/21/82- ALC4/2007	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/02064/AM05/	RLA File : 03/24/040/02688/AM05/	Lic.No/Date:03103229 25 23.03.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

525	Case No.:1059/21/82- ALC4/2007	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File :	RLA File :	Lic.No/Date:31100201	

	01/82/050/02100/AM05/	31/80/040/00541/AM05/	41 30.03.2005	
Decision : Case transferred to DES-IV being chemical export product.				

52	Case No.:1060/21/82-ALC4/2007	Party Name:EMPEE OFFSET PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/02101/AM05/	RLA File : 31/80/042/00094/AM05/	Lic.No/Date:3110020145 30.03.2005	
Decision : Case transferred to DES-IV being chemical export product.				

52	Case No.:25/21/82-ALC4/2007	Party Name:MODERN PETROFILS (A UNIT OF MODERN SYNTEX (I) LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/00047/AM06/	RLA File : 03/24/040/02884/AM05/	Lic.No/Date:0310326128 15.04.2005	
Decision : Case transferred to DES-IV being chemical export product.				

52	Case No.:27/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
8	HQ File : 01/82/050/00053/AM06/	RLA File : 09/24/040/00007/AM06/	Lic.No/Date:0910022602 20.04.2005	
Decision : Case has already been approved in earlier NC Meeting.				

52	Case No.:30/21/82-ALC4/2007	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/00055/AM06/	RLA File : 34/24/040/00010/AM06/	Lic.No/Date:3410013202 20.04.2005	
Decision : Case transferred to DES-IV being chemical export product.				

53	Case No.:31/21/82-ALC4/2007	Party Name:KUMAR ORGANIC PRODUCTS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/00057/AM06/	RLA File : 07/24/040/00013/AM06/	Lic.No/Date:0710037427	

		21.04.2005	
Decision : Case transferred to DES-IV being chemical export product.			

53 1	Case No.:39/21/82-ALC4/2007	Party Name:CAMLIN LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00081/AM06/	RLA File : 03/94/040/00015/AM06/	Lic.No/Date:0310327086 25.04.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

53 2	Case No.:34/21/82-ALC4/2007	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00068/AM06/	RLA File : 08/80/040/00023/AM06/	Lic.No/Date:0810047524 27.04.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

53 3	Case No.:35/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00073/AM06/	RLA File : 08/24/040/00003/AM06/	Lic.No/Date:0810047632 02.05.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

53 4	Case No.:49/21/82-ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00101/AM06/	RLA File : 03/94/040/00060/AM06/	Lic.No/Date:0310328184 02.05.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

53 5	Case No.:36/21/82-ALC4/2007	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00074/AM06/	RLA File : 04/24/041/00039/AM05/	Lic.No/Date:0410070141 03.05.2005	

Decision : Case transferred to DES-IV being chemical export product.

536	Case No.:50/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00102/AM06/	RLA File : 03/94/040/00097/AM06/	Lic.No/Date:0310328297 03.05.2005	
Decision : Case transferred to DES-IV being chemical export product.				

537	Case No.:52/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00103/AM06/	RLA File : 03/94/040/00098/AM06/	Lic.No/Date:0310328298 03.05.2005	
Decision : Case transferred to DES-IV being chemical export product.				

538	Case No.:80/21/82-ALC4/2007	Party Name:D & O GROUP EXPORTS,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00131/AM06/	RLA File : 03/94/040/00119/AM06/	Lic.No/Date:0310329369 10.05.2005	
Decision : Case transferred to DES-IV being chemical export product.				

539	Case No.:88/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00140/AM06/	RLA File : 03/94/040/00096/AM06/	Lic.No/Date:0310329707 11.05.2005	
Decision : Case transferred to DES-IV being chemical export product.				

540	Case No.:75/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00125/AM06/	RLA File : 09/24/040/00037/AM06/	Lic.No/Date:0910022809 13.05.2005	
Decision : Case has already been approved in earlier NC Meeting.				

54 1	Case No.:109/21/82-ALC4/2007	Party Name:M/S/ SKYLINK CHEMICALS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00154/AM06/	RLA File : 24/80/040/00025/AM06/	Lic.No/Date:2410014098 20.05.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

54 2	Case No.:131/21/82-ALC4/2007	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00176/AM06/	RLA File : 03/94/040/00102/AM06/	Lic.No/Date:0310330959 20.05.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

54 3	Case No.:138/21/82-ALC4/2007	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00184/AM06/	RLA File : 17/24/040/00012/AM06/	Lic.No/Date:1710001052 27.05.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

54 4	Case No.:140/21/82-ALC4/2007	Party Name:1) SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00185/AM06/	RLA File : 31/21/040/00045/AM06/	Lic.No/Date:3110020683 30.05.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

54 5	Case No.:160/21/82-ALC4/2007	Party Name:KAYGEE PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00207/AM06/	RLA File : 03/94/040/00202/AM06/	Lic.No/Date:0310332429 01.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

546	Case No.:162/21/82-ALC4/2007	Party Name:HABASIT IAKOKA PRIVATE LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00208/AM06/	RLA File : 32/24/040/00012/AM06/	Lic.No/Date:32100289 25 03.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

547	Case No.:167/21/82-ALC4/2007	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00213/AM06/	RLA File : 03/94/040/00223/AM06/	Lic.No/Date:03103329 12 03.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

548	Case No.:168/21/82-ALC4/2007	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00214/AM06/	RLA File : 03/94/040/00220/AM06/	Lic.No/Date:03103329 18 03.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

549	Case No.:181/21/82-ALC4/2007	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00236/AM06/	RLA File : 03/94/040/00190/AM06/	Lic.No/Date:03103335 52 08.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

550	Case No.:200/21/82-ALC4/2007	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00261/AM06/	RLA File : 30/24/040/00015/AM06/	Lic.No/Date:30100424 49 14.06.2005	
	Decision : Case transferred to DES-VII being Rubber export product.			

55 1	Case No.:203/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00265/AM06/	RLA File : 09/24/040/00089/AM06/	Lic.No/Date:09100232 16 21.06.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

55 2	Case No.:205/21/82-ALC4/2007	Party Name:IGOR PHARMACHEM LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00268/AM06/	RLA File : 09/24/040/00086/AM06/	Lic.No/Date:09100232 19 21.06.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

55 3	Case No.:211/21/82-ALC4/2007	Party Name:M/S/ SKYLINK CHEMICALS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00277/AM06/	RLA File : 24/80/040/00031/AM06/	Lic.No/Date:24100143 36 22.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

55 4	Case No.:225/21/82-ALC4/2007	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00306/AM06/	RLA File : 03/94/040/00285/AM06/	Lic.No/Date:03103359 60 24.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

55 5	Case No.:233/21/82-ALC4/2007	Party Name:HIKAL LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00328/AM06/	RLA File : 03/94/040/00355/AM06/	Lic.No/Date:03103367 89 30.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

55 6	Case No.:236/21/82-ALC4/2007	Party Name:INDOKEM LTD. [FORMERLY KNOWN AS	Meet No/Date:21/82-ALC4/2007	Status:Case
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		KHATAU JUNKER LTD.]	25.09.2007	Transferred
	HQ File : 01/82/050/00330/AM06/	RLA File : 03/94/040/00311/AM06/	Lic.No/Date:03103368 00 30.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

55	Case No.:237/21/82-ALC4/2007	Party Name:INDOKEM LTD. [FORMERLY KNOWN AS KHATAU JUNKER LTD.]	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/00332/AM06/	RLA File : 03/94/040/00312/AM06/	Lic.No/Date:03103368 24 30.06.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

55	Case No.:250/21/82-ALC4/2007	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/00362/AM06/	RLA File : 03/94/040/00350/AM06/	Lic.No/Date:03103379 44 06.07.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

55	Case No.:258/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Approved
9	HQ File : 01/82/050/00372/AM06/	RLA File : 03/95/040/00335/AM06/	Lic.No/Date:03103385 22 11.07.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

56	Case No.:243/21/82-ALC4/2007	Party Name:ICI INDIA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/00350/AM06/	RLA File : 02/24/040/00076/AM06/	Lic.No/Date:02100800 22 13.07.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

56	Case No.:248/21/82-ALC4/2007	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Approved
1				

	HQ File : 01/82/050/00360/AM06/	RLA File : 31/80/040/00153/AM06/	Lic.No/Date:31100212 09 14.07.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

56 2	Case No.:267/21/82- ALC4/2007	Party Name:MONOMER CHEMICAL INDUSTRIES PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00388/AM06/	RLA File : 03/95/040/00384/AM06/	Lic.No/Date:03103391 89 14.07.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

56 3	Case No.:272/21/82- ALC4/2007	Party Name:HIKAL LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00397/AM06/	RLA File : 03/94/040/00435/AM06/	Lic.No/Date:03103396 46 18.07.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

56 4	Case No.:263/21/82- ALC4/2007	Party Name:LI TAKA PHARMACEUTICALS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00380/AM06/	RLA File : 31/80/040/00160/AM06/	Lic.No/Date:31100212 64 19.07.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

56 5	Case No.:285/21/82- ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/00415/AM06/	RLA File : 09/24/040/00035/AM06/	Lic.No/Date:09100236 06 27.07.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

56 6	Case No.:300/21/82- ALC4/2007	Party Name:BTP INDIA PRIVATE LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File :	RLA File :	Lic.No/Date:04100729	

	01/82/050/00439/AM06/	04/24/040/00212/AM06/	26 01.08.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

56	Case No.:321/21/82-ALC4/2007	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/00489/AM06/	RLA File : 03/94/040/00482/AM06/	Lic.No/Date:03103412 32 02.08.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

56	Case No.:305/21/82-ALC4/2007	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
8	HQ File : 01/82/050/00443/AM06/	RLA File : 04/24/040/00211/AM06/	Lic.No/Date:04100730 17 03.08.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

56	Case No.:308/21/82-ALC4/2007	Party Name:BTP INDIA PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/00450/AM06/	RLA File : 04/24/040/00224/AM06/	Lic.No/Date:04100730 55 05.08.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

57	Case No.:310/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
0	HQ File : 01/82/050/00459/AM06/	RLA File : 09/24/040/00160/AM06/	Lic.No/Date:09100237 20 09.08.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

57	Case No.:329/21/82-ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1	HQ File : 01/82/050/00512/AM06/	RLA File : 03/94/040/00517/AM06/	Lic.No/Date:03103420 73	

		09.08.2005	
Decision : Case transferred to DES-IV being chemical export product.			

57 2	Case No.: 331/21/82- ALC4/2007	Party Name:KAYGEE- LOPAREX INDIA PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status: Ca se Transferr ed
	HQ File : 01/82/050/00513/AM06/	RLA File : 03/94/040/00529/AM06/	Lic.No/Date:03103421 54 09.08.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

57 3	Case No.: 311/21/82- ALC4/2007	Party Name:MODERN PROCESS PRINTERS,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status: Ca se Transferr ed
	HQ File : 01/82/050/00462/AM06/	RLA File : 07/24/040/00257/AM06/	Lic.No/Date:07100396 31 10.08.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

57 4	Case No.: 312/21/82- ALC4/2007	Party Name:ENDOC PHARMA,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status: Ca se Approved
	HQ File : 01/82/050/00466/AM06/	RLA File : 24/80/040/00071/AM06/	Lic.No/Date:24100147 47 11.08.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

57 5	Case No.: 337/21/82- ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status: Ca se Approved
	HQ File : 01/82/050/00526/AM06/	RLA File : 03/94/040/00554/AM06/	Lic.No/Date:03103427 93 12.08.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

57 6	Case No.: 347/21/82- ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status: Ca se Transferr ed
	HQ File : 01/82/050/00550/AM06/	RLA File : 03/94/040/00560/AM06/	Lic.No/Date:03103437 46 22.08.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

577	Case No.:351/21/82-ALC4/2007	Party Name:KAGAZKAAR INDUSTRIES PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00557/AM06/	RLA File : 03/94/040/00586/AM06/	Lic.No/Date:0310344539 25.08.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

578	Case No.:352/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00560/AM06/	RLA File : 03/94/040/00591/AM06/	Lic.No/Date:0310344810 26.08.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

579	Case No.:358/21/82-ALC4/2007	Party Name:BTP INDIA PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00567/AM06/	RLA File : 04/24/040/00293/AM06/	Lic.No/Date:0410073911 29.08.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

580	Case No.:362/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00580/AM06/	RLA File : 03/94/040/00612/AM06/	Lic.No/Date:0310345499 31.08.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

581	Case No.:368/21/82-ALC4/2007	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00592/AM06/	RLA File : 03/94/040/00547/AM06/	Lic.No/Date:0310345797 01.09.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

58	Case No.:369/21/82-	Party Name:ENDOC	Meet No/Date:21/82-	Status:Ca
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2	ALC4/2007	PHARMA,	ALC4/2007 25.09.2007	se Approved
	HQ File : 01/82/050/00594/AM06/	RLA File : 24/80/040/00080/AM06/	Lic.No/Date:24100148 99 01.09.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

58 3	Case No.:376/21/82- ALC4/2007	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/00629/AM06/	RLA File : 04/24/040/00244/AM06/	Lic.No/Date:04100744 23 13.09.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

58 4	Case No.:394/21/82- ALC4/2007	Party Name:KAJARIA CERAMICS LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00678/AM06/	RLA File : 05/24/040/00473/AM06/	Lic.No/Date:05101669 30 21.09.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

58 5	Case No.:395/21/82- ALC4/2007	Party Name:KAJARIA CERAMICS LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00679/AM06/	RLA File : 05/24/040/00479/AM06/	Lic.No/Date:05101669 31 21.09.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

58 6	Case No.:385/21/82- ALC4/2007	Party Name:BTP INDIA PRIVATE LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00661/AM06/	RLA File : 04/24/040/00342/AM06/	Lic.No/Date:04100747 50 23.09.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

58 7	Case No.:386/21/82- ALC4/2007	Party Name:BTP INDIA PRIVATE LIMITED	Meet No/Date:21/82- ALC4/2007	Status:Ca se
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			25.09.2007	Transferred
	HQ File : 01/82/050/00662/AM06/	RLA File : 04/24/040/00346/AM06/	Lic.No/Date:04100747 54 23.09.2005	
Decision : Case transferred to DES-IV being chemical export product.				

58	Case No.:389/21/82-ALC4/2007	Party Name:CIBA SPECIALTY CHEMICALS (INDIA) LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/00668/AM06/	RLA File : 17/24/040/00028/AM06/	Lic.No/Date:17100011 33 23.09.2005	
Decision : Case transferred to DES-IV being chemical export product.				

58	Case No.:403/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/00699/AM06/	RLA File : 03/94/040/00696/AM06/	Lic.No/Date:03103489 10 26.09.2005	
Decision : Case transferred to DES-IV being chemical export product.				

59	Case No.:390/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Approved
0	HQ File : 01/82/050/00670/AM06/	RLA File : 09/24/040/00244/AM06/	Lic.No/Date:09100241 23 27.09.2005	
Decision : Case has already been approved in earlier NC Meeting.				

59	Case No.:406/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
1	HQ File : 01/82/050/00707/AM06/	RLA File : 03/94/040/00635/AM06/	Lic.No/Date:03103493 64 28.09.2005	
Decision : Case transferred to DES-IV being chemical export product.				

59	Case No.:407/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
2				

				ed
	HQ File : 01/82/050/00708/AM06/	RLA File : 03/94/040/00637/AM06/	Lic.No/Date:03103493 66 28.09.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

59	Case No.:409/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
3	HQ File : 01/82/050/00715/AM06/	RLA File : 09/24/040/00252/AM06/	Lic.No/Date:09100241 63 30.09.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

59	Case No.:414/21/82-ALC4/2007	Party Name:GUJARAT CHEMICALS	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
4	HQ File : 01/82/050/00726/AM06/	RLA File : 08/80/040/00234/AM06/	Lic.No/Date:08100511 25 03.10.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

59	Case No.:421/21/82-ALC4/2007	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
5	HQ File : 01/82/050/00741/AM06/	RLA File : 03/94/040/00629/AM06/	Lic.No/Date:03103501 86 03.10.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

59	Case No.:422/21/82-ALC4/2007	Party Name:INDOKEM LTD. [FORMERLY KNOWN AS KHATAU JUNKER LTD.]	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
6	HQ File : 01/82/050/00742/AM06/	RLA File : 03/94/040/00678/AM06/	Lic.No/Date:03103501 94 03.10.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

59	Case No.:31/30/87-ALC1/2005	Party Name:ALKALOIDS CORP	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
7	HQ File :	RLA File :	Lic.No/Date:0210082	Defer

	01/87/050/00870/AM06/	02/24/040/00154/AM06/	777 17.10.2005	Date:23.10.2007
Decision : Committee decided to defer the case for four weeks for want of comments of Department of Ayush.				

59	Case No.:433/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
8	HQ File : 01/82/050/00790/AM06/	RLA File : 03/94/040/00796/AM06/	Lic.No/Date:03103518 63 17.10.2005	
Decision : Case has already been approved in earlier NC Meeting.				

59	Case No.:456/21/82-ALC4/2007	Party Name:MERCK LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
9	HQ File : 01/82/050/00850/AM06/	RLA File : 03/95/040/00909/AM06/	Lic.No/Date:03103534 33 25.10.2005	
Decision : Case has already been approved in earlier NC Meeting.				

60	Case No.:457/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
0	HQ File : 01/82/050/00854/AM06/	RLA File : 03/94/040/00817/AM06/	Lic.No/Date:03103536 31 25.10.2005	
Decision : Case has already been approved in earlier NC Meeting.				

60	Case No.:454/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
1	HQ File : 01/82/050/00842/AM06/	RLA File : 09/24/040/00277/AM06/	Lic.No/Date:09100244 28 26.10.2005	
Decision : Case has already been approved in earlier NC Meeting.				

60	Case No.:463/21/82-ALC4/2007	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
2	HQ File : 01/82/050/00872/AM06/	RLA File : 03/94/040/00770/AM06/	Lic.No/Date:0310354 462 31.10.2005	Defer Date:06.11.2007
Decision : Committee decided to ascertain status of case from RA.				

Accordingly case was deferred for six weeks.

603	Case No.: 464/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/00874/AM06/	RLA File : 03/94/040/00873/AM06/	Lic.No/Date:03103546 48 31.10.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

604	Case No.: 465/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00876/AM06/	RLA File : 03/94/040/00860/AM06/	Lic.No/Date:03103547 00 02.11.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

605	Case No.: 467/21/82-ALC4/2007	Party Name:LUCKY FORMS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00879/AM06/	RLA File : 03/95/040/00934/AM06/	Lic.No/Date:03103547 12 02.11.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

606	Case No.: 469/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/00887/AM06/	RLA File : 03/94/040/00879/AM06/	Lic.No/Date:03103549 18 08.11.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

607	Case No.: 472/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/00892/AM06/	RLA File : 03/94/040/00881/AM06/	Lic.No/Date:03103550 06 09.11.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

608	Case No.:478/21/82-ALC4/2007	Party Name:MADAUS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00917/AM06/	RLA File : 17/24/040/00031/AM06/	Lic.No/Date:1710001160 14.11.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

609	Case No.:482/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00924/AM06/	RLA File : 03/95/040/00975/AM06/	Lic.No/Date:0310355539 16.11.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

610	Case No.:484/21/82-ALC4/2007	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00933/AM06/	RLA File : 04/24/040/00443/AM06/	Lic.No/Date:0410076341 21.11.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

611	Case No.:485/21/82-ALC4/2007	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00937/AM06/	RLA File : 07/24/040/00634/AM06/	Lic.No/Date:0710041540 21.11.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

612	Case No.:487/21/82-ALC4/2007	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00939/AM06/	RLA File : 09/24/040/00322/AM06/	Lic.No/Date:0910024603 21.11.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

613	Case No.:494/21/82-ALC4/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/00958/AM06/	RLA File : 03/94/040/00946/AM06/	Lic.No/Date:03103566 22 24.11.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

61	Case No.:495/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/00959/AM06/	RLA File : 03/94/040/00959/AM06/	Lic.No/Date:03103566 75 24.11.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

61	Case No.:497/21/82-ALC4/2007	Party Name:HIKAL LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/00962/AM06/	RLA File : 03/94/040/00935/AM06/	Lic.No/Date:03103567 64 24.11.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

61	Case No.:496/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
6	HQ File : 01/82/050/00961/AM06/	RLA File : 09/24/040/00320/AM06/	Lic.No/Date:09100247 14 25.11.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

61	Case No.:508/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/00989/AM06/	RLA File : 03/94/040/00650/AM06/	Lic.No/Date:03103568 70 25.11.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

61	Case No.:509/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File :	RLA File :	Lic.No/Date:03103568	

	01/82/050/00990/AM06/	03/94/040/00827/AM06/	75 25.11.2005	
Decision : Case transferred to DES-IV being chemical export product.				

619	Case No.:510/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00991/AM06/	RLA File : 03/94/040/00865/AM06/	Lic.No/Date:03103568 83 25.11.2005	
Decision : Case transferred to DES-IV being chemical export product.				

620	Case No.:498/21/82-ALC4/2007	Party Name:GUJARAT CHEMICALS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00964/AM06/	RLA File : 08/80/040/00371/AM06/	Lic.No/Date:08100523 78 28.11.2005	
Decision : Case transferred to DES-IV being chemical export product.				

621	Case No.:507/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00987/AM06/	RLA File : 31/80/040/00001/AM06/	Lic.No/Date:31100228 42 28.11.2005	
Decision : Case transferred to DES-IV being chemical export product.				

622	Case No.:513/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00994/AM06/	RLA File : 03/94/040/00970/AM06/	Lic.No/Date:03103570 29 28.11.2005	
Decision : Case has already been approved in earlier NC Meeting.				

623	Case No.:504/21/82-ALC4/2007	Party Name:M/S. AMTEX DYE CHEM INDUSTRIES	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00976/AM06/	RLA File : 08/24/040/00162/AM06/	Lic.No/Date:08100524 68	

		29.11.2005	
Decision : Case transferred to DES-IV being chemical export product.			

62 4	Case No.:518/21/82-ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01000/AM06/	RLA File : 03/94/040/00974/AM06/	Lic.No/Date:03103572 58 29.11.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

62 5	Case No.:520/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01004/AM06/	RLA File : 03/24/040/02731/AM05/	Lic.No/Date:03103576 31 30.11.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

62 6	Case No.:522/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01026/AM06/	RLA File : 03/94/040/00989/AM06/	Lic.No/Date:03103584 31 06.12.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

62 7	Case No.:536/21/82-ALC4/2007	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deffered
	HQ File : 01/82/050/01059/AM06/	RLA File : 05/24/040/00634/AM06/	Lic.No/Date:05101712 16 06.12.2005	Defer Date: 06.11.2007
	Decision : Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.			

62 8	Case No.:523/21/82-ALC4/2007	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01034/AM06/	RLA File : 07/24/040/00672/AM06/	Lic.No/Date:07100418 61	

		07.12.2005	
Decision : Case has already been approved in earlier NC Meeting.			

629	Case No.:537/21/82-ALC4/2007	Party Name:MASS DYE-CHEM PVT LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01061/AM06/	RLA File : 31/80/040/00270/AM06/	Lic.No/Date:3110023052 07.12.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

630	Case No.:526/21/82-ALC4/2007	Party Name:KAGAZKAAR INDUSTRIES PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01046/AM06/	RLA File : 03/94/040/01012/AM06/	Lic.No/Date:0310358925 08.12.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

631	Case No.:530/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01051/AM06/	RLA File : 03/94/040/01026/AM06/	Lic.No/Date:0310358999 08.12.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

632	Case No.:535/21/82-ALC4/2007	Party Name:BAJAJ HEALTHCARE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01058/AM06/	RLA File : 03/94/040/00976/AM06/	Lic.No/Date:0310359063 09.12.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

633	Case No.:546/21/82-ALC4/2007	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01090/AM06/	RLA File : 05/24/040/00714/AM06/	Lic.No/Date:0510171682 12.12.2005	Defer Date: 06.11.200

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Decision : Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.			

63 4	Case No.:543/21/82-ALC4/2007	Party Name:GLOBE METAL INDS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01087/AM06/	RLA File : 29/80/040/00040/AM06/	Lic.No/Date:2910008163 14.12.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

63 5	Case No.:545/21/82-ALC4/2007	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01088/AM06/	RLA File : 08/24/040/00159/AM06/	Lic.No/Date:0810052685 15.12.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

63 6	Case No.:556/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01114/AM06/	RLA File : 03/94/040/01048/AM06/	Lic.No/Date:0310359963 16.12.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

63 7	Case No.:551/21/82-ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01107/AM06/	RLA File : 09/24/040/00360/AM06/	Lic.No/Date:0910024945 19.12.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

63 8	Case No.:558/21/82-ALC4/2007	Party Name:M/S. NEWPAR AROMATICS PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01119/AM06/	RLA File : 52/80/040/00192/AM06/	Lic.No/Date:5210018691 19.12.2005	

Decision : Case transferred to DES-IV being chemical export product.

639	Case No.:570/21/82-ALC4/2007	Party Name:GLOBE METAL INDS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01141/AM06/	RLA File : 29/80/040/00041/AM06/	Lic.No/Date:29100081 81 21.12.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

640	Case No.:573/21/82-ALC4/2007	Party Name:LEO LUBRICANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01145/AM06/	RLA File : 03/95/040/01043/AM06/	Lic.No/Date:03103604 63 22.12.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

641	Case No.:560/21/82-ALC4/2007	Party Name:ENDOC PHARMA,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01123/AM06/	RLA File : 24/80/040/00131/AM06/	Lic.No/Date:24100155 36 23.12.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

642	Case No.:836/21/82-ALC4/2007	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01651/AM07/	RLA File : 07/24/040/00744/AM06/	Lic.No/Date:07100421 99 23.12.2005	
	Decision : Case transferred to DES-IV being chemical export product.			

643	Case No.:1031/21/82-ALC4/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01910/AM07/	RLA File : 22/24/040/00054/AM06/	Lic.No/Date:22100051 12 26.12.2005	
	Decision : Case has already been approved in earlier NC Meeting.			

644	Case No.:575/21/82-ALC4/2007	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01157/AM06/	RLA File : 08/80/040/00357/AM06/	Lic.No/Date:0810052957 04.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

645	Case No.:576/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01159/AM06/	RLA File : 09/24/040/00375/AM06/	Lic.No/Date:0910025098 04.01.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

646	Case No.:578/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01174/AM06/	RLA File : 03/94/040/01111/AM06/	Lic.No/Date:0310361932 04.01.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

647	Case No.:580/21/82-ALC4/2007	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01175/AM06/	RLA File : 07/24/040/00793/AM06/	Lic.No/Date:0710042463 05.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

648	Case No.:593/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01197/AM06/	RLA File : 09/24/040/00378/AM06/	Lic.No/Date:0910025115 05.01.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

649	Case No.:584/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
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	HQ File : 01/82/050/01182/AM06/	RLA File : 08/24/040/00152/AM06/	Lic.No/Date:08100530 40 09.01.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

650	Case No.:589/21/82-ALC4/2007	Party Name:K.PATEL DYE-CHEM INDUSTRIES PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01192/AM06/	RLA File : 03/94/040/01120/AM06/	Lic.No/Date:03103625 75 10.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

651	Case No.:595/21/82-ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01200/AM06/	RLA File : 09/24/040/00384/AM06/	Lic.No/Date:09100251 64 10.01.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

652	Case No.:602/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01213/AM06/	RLA File : 03/94/040/01152/AM06/	Lic.No/Date:03103628 49 12.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

653	Case No.:610/21/82-ALC4/2007	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01218/AM06/	RLA File : 03/94/040/01113/AM06/	Lic.No/Date:03103632 51 13.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

654	Case No.:616/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File :	RLA File :	Lic.No/Date:03103633	

	01/82/050/01223/AM06/	03/94/040/01164/AM06/	75 16.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

65	Case No.:620/21/82-ALC4/2007	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01228/AM06/	RLA File : 03/94/040/01142/AM06/	Lic.No/Date:03103635 69 17.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

65	Case No.:626/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/01233/AM06/	RLA File : 09/24/040/00404/AM06/	Lic.No/Date:09100252 12 17.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

65	Case No.:632/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/01243/AM06/	RLA File : 31/24/040/00207/AM06/	Lic.No/Date:31100236 39 19.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

65	Case No.:635/21/82-ALC4/2007	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
8	HQ File : 01/82/050/01247/AM06/	RLA File : 05/24/040/00834/AM06/	Lic.No/Date:05101748 42 20.01.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

65	Case No.:643/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
9	HQ File : 01/82/050/01264/AM06/	RLA File : 03/94/040/01191/AM06/	Lic.No/Date:03103643 57 23.01.2006	

Decision : Case has already been approved in earlier NC Meeting.

660	Case No.:647/21/82-ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01267/AM06/	RLA File : 03/94/040/01163/AM06/	Lic.No/Date:0310364395 24.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

661	Case No.:652/21/82-ALC4/2007	Party Name:INDOKEM LTD. [FORMERLY KNOWN AS KHATAU JUNKER LTD.]	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01273/AM06/	RLA File : 03/94/040/01083/AM06/	Lic.No/Date:0310364627 25.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

662	Case No.:662/21/82-ALC4/2007	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01290/AM06/	RLA File : 07/24/040/00860/AM06/	Lic.No/Date:0710042859 30.01.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

663	Case No.:664/21/82-ALC4/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01292/AM06/	RLA File : 22/24/040/00079/AM06/	Lic.No/Date:2210005206 31.01.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

664	Case No.:669/21/82-ALC4/2007	Party Name:HIND PRAKASH INTERNATIONAL TRADING PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01297/AM06/	RLA File : 08/24/040/00206/AM06/	Lic.No/Date:0810053589 31.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

665	Case No.:674/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01306/AM06/	RLA File : 09/24/040/00423/AM06/	Lic.No/Date:0910025313 31.01.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

666	Case No.:672/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01299/AM06/	RLA File : 03/94/040/01194/AM06/	Lic.No/Date:0310365353 01.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

667	Case No.:678/21/82-ALC4/2007	Party Name:CHEMPLAST SANMAR LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01312/AM06/	RLA File : 04/24/041/00038/AM05/	Lic.No/Date:0410078379 02.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

668	Case No.:687/21/82-ALC4/2007	Party Name:KEMTEC INDIA PHOTOGRAPHIC CO. PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01329/AM06/	RLA File : 03/94/040/01213/AM06/	Lic.No/Date:0310365667 02.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

669	Case No.:689/21/82-ALC4/2007	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01330/AM06/	RLA File : 03/94/040/01217/AM06/	Lic.No/Date:0310365672 02.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

670	Case No.:31/47/82-ALC1/2005	Party Name:CALYX CHEMICALS & PHARMACEUTICALS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01335/AM06/	RLA File : 03/94/040/01210/AM06/	Lic.No/Date:0310365 692 03.02.2006	Defer Date:06.11.2007
	Decision :Committee decided to defer case for six weeks for want of commens of PI Division.			

671	Case No.:679/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01317/AM06/	RLA File : 08/24/040/00235/AM06/	Lic.No/Date:08100536 69 03.02.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

672	Case No.:680/21/82-ALC4/2007	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01320/AM06/	RLA File : 31/21/040/00343/AM06/	Lic.No/Date:31100237 80 03.02.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

673	Case No.:682/21/82-ALC4/2007	Party Name:BAJAJ EXPORTS (INDIA)	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01324/AM06/	RLA File : 08/24/040/00226/AM06/	Lic.No/Date:08100537 30 07.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

674	Case No.:699/21/82-ALC4/2007	Party Name:DABUR PHARMA LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01361/AM06/	RLA File : 05/24/040/00491/AM06/	Lic.No/Date:05101762 41 13.02.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

675	Case No.:702/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007	Status:Case
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			25.09.2007	Approved
	HQ File : 01/82/050/01364/AM06/	RLA File : 03/94/040/01259/AM06/	Lic.No/Date:03103667 82 14.02.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

67	Case No.:703/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
6	HQ File : 01/82/050/01373/AM06/	RLA File : 03/94/040/01260/AM06/	Lic.No/Date:03103669 18 14.02.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

67	Case No.:715/21/82-ALC4/2007	Party Name:INDOKEM LTD. [FORMERLY KNOWN AS KHATAU JUNKER LTD.]	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/01396/AM06/	RLA File : 03/94/040/01236/AM06/	Lic.No/Date:03103672 21 16.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

67	Case No.:716/21/82-ALC4/2007	Party Name:INDOKEM LTD. [FORMERLY KNOWN AS KHATAU JUNKER LTD.]	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/01397/AM06/	RLA File : 03/94/040/01235/AM06/	Lic.No/Date:03103672 22 16.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

67	Case No.:736/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
9	HQ File : 01/82/050/01432/AM06/	RLA File : 03/94/040/01278/AM06/	Lic.No/Date:03103676 21 17.02.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

68	Case No.:708/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
0	HQ File : 01/82/050/01382/AM06/	RLA File : 09/24/040/00344/AM06/	Lic.No/Date:09100254 22	

		20.02.2006	
Decision : Case has already been approved in earlier NC Meeting.			

68 1	Case No.:720/21/82-ALC4/2007	Party Name:MAROMA (A UNIT OF ARAVINDA TRUST)	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01403/AM06/	RLA File : 25/80/040/00002/AM06/	Lic.No/Date:2510001582 20.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

68 2	Case No.:737/21/82-ALC4/2007	Party Name:K.V.FIRE CHEMICALS (I)PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01433/AM06/	RLA File : 03/94/040/01188/AM06/	Lic.No/Date:0310367651 20.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

68 3	Case No.:739/21/82-ALC4/2007	Party Name:HIKAL LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01437/AM06/	RLA File : 03/94/040/01238/AM06/	Lic.No/Date:0310367894 21.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

68 4	Case No.:713/21/82-ALC4/2007	Party Name:MICA RUSHIL PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01391/AM06/	RLA File : 08/81/040/00295/AM05/	Lic.No/Date:0810054125 22.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

68 5	Case No.:717/21/82-ALC4/2007	Party Name:CIBA SPECIALTY CHEMICALS (INDIA) LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01398/AM06/	RLA File : 17/21/040/00036/AM06/	Lic.No/Date:1710001252	

		22.02.2006	
Decision : Case transferred to DES-IV being chemical export product.			

68 6	Case No.:718/21/82-ALC4/2007	Party Name:MARPOL PVT. LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01399/AM06/	RLA File : 17/24/040/00047/AM06/	Lic.No/Date:1710001253 22.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

68 7	Case No.:719/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01402/AM06/	RLA File : 31/24/040/00249/AM06/	Lic.No/Date:3110023964 22.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

68 8	Case No.:722/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01405/AM06/	RLA File : 09/24/040/00426/AM06/	Lic.No/Date:0910025447 22.02.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

68 9	Case No.:741/21/82-ALC4/2007	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01441/AM06/	RLA File : 03/94/040/01256/AM06/	Lic.No/Date:0310368136 22.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

69 0	Case No.:723/21/82-ALC4/2007	Party Name:BAL PHARMA LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01407/AM06/	RLA File : 07/24/040/00920/AM06/	Lic.No/Date:0710043279 23.02.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

69	Case No.:725/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01418/AM06/	RLA File : 09/24/040/00463/AM06/	Lic.No/Date:0910025504 28.02.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

69	Case No.:727/21/82-ALC4/2007	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01420/AM06/	RLA File : 08/24/040/00265/AM06/	Lic.No/Date:0810054371 28.02.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

69	Case No.:745/21/82-ALC4/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01444/AM06/	RLA File : 22/24/040/00088/AM06/	Lic.No/Date:2210005293 06.03.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

69	Case No.:749/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01450/AM06/	RLA File : 09/24/040/00485/AM06/	Lic.No/Date:0910025612 08.03.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

69	Case No.:753/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01456/AM06/	RLA File : 09/24/040/00491/AM06/	Lic.No/Date:0910025621 09.03.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

69	Case No.:758/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferr
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	HQ File : 01/82/050/01468/AM06/	RLA File : 31/24/040/00292/AM06/	Lic.No/Date:31100241 98 13.03.2006	ed
	Decision : Case transferred to DES-IV being chemical export product.			

69	Case No.:760/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/01469/AM06/	RLA File : 31/24/040/00291/AM06/	Lic.No/Date:31100242 04 13.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

69	Case No.:793/21/82-ALC4/2007	Party Name:COLOUR-CHEM LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/01526/AM06/	RLA File : 03/94/040/01390/AM06/	Lic.No/Date:03103713 54 14.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

69	Case No.:761/21/82-ALC4/2007	Party Name:CAMLIN LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/01472/AM06/	RLA File : 03/94/040/01331/AM06/	Lic.No/Date:03103715 87 16.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

70	Case No.:763/21/82-ALC4/2007	Party Name:MIL INDUSTRIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/01473/AM06/	RLA File : 04/24/040/00622/AM06/	Lic.No/Date:04100795 78 16.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

70	Case No.:766/21/82-ALC4/2007	Party Name:LUBRIZOL INDIA PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1				

				ed
	HQ File : 01/82/050/01481/AM06/	RLA File : 03/95/040/01492/AM06/	Lic.No/Date:03103719 24 17.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

70	Case No.:770/21/82-ALC4/2007	Party Name:BABA FINE CHEMICALS	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
2	HQ File : 01/82/050/01486/AM06/	RLA File : 05/24/040/01009/AM06/	Lic.No/Date:05101789 06 17.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

70	Case No.:776/21/82-ALC4/2007	Party Name:ENGLISH INDIAN CLAYS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
3	HQ File : 01/82/050/01491/AM06/	RLA File : 25/80/040/00023/AM06/	Lic.No/Date:25100015 98 20.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

70	Case No.:784/21/82-ALC4/2007	Party Name:CLARION INDIA,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
4	HQ File : 01/82/050/01505/AM06/	RLA File : 34/24/040/00291/AM06/	Lic.No/Date:34100156 89 22.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

70	Case No.:785/21/82-ALC4/2007	Party Name:EXPO FINE CHEMICAL INDUSTRIES	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
5	HQ File : 01/82/050/01515/AM06/	RLA File : 24/80/040/00161/AM06/	Lic.No/Date:24100160 63 23.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

70	Case No.:787/21/82-ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
6				

	HQ File : 01/82/050/01516/AM06/	RLA File : 09/24/040/00495/AM06/	Lic.No/Date:09100257 38 23.03.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

70	Case No.:796/21/82- ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
7	HQ File : 01/82/050/01533/AM06/	RLA File : 03/94/040/01421/AM06/	Lic.No/Date:03103731 93 24.03.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

70	Case No.:797/21/82- ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
8	HQ File : 01/82/050/01537/AM06/	RLA File : 05/24/040/00857/AM06/	Lic.No/Date:05101794 76 24.03.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

70	Case No.:816/21/82- ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
9	HQ File : 01/82/050/01598/AM06/	RLA File : 09/24/040/00533/AM06/	Lic.No/Date:09100257 94 29.03.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

71	Case No.:815/21/82- ALC4/2007	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
0	HQ File : 01/82/050/01595/AM06/	RLA File : 08/24/040/00309/AM06/	Lic.No/Date:08100553 11 30.03.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

71	Case No.:818/21/82- ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
1	HQ File : 01/82/050/01603/AM06/	RLA File : 09/24/040/00534/AM06/	Lic.No/Date:09100258 02 31.03.2006	

Decision : Case has already been approved in earlier NC Meeting.

712	Case No.:6/21/82-ALC4/2007	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00007/AM07/	RLA File : 35/81/040/00034/AM06/	Lic.No/Date:3510018439 04.04.2006	:
Decision : Case transferred to DES-IV being chemical export product.				

713	Case No.:16/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00023/AM07/	RLA File : 09/24/040/00544/AM06/	Lic.No/Date:0910025886 10.04.2006	
Decision : Case has already been approved in earlier NC Meeting.				

714	Case No.:17/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00024/AM07/	RLA File : 09/24/040/00475/AM06/	Lic.No/Date:0910025887 10.04.2006	
Decision : Case has already been approved in earlier NC Meeting.				

715	Case No.:22/21/82-ALC4/2007	Party Name:BRITACEL SILICONES LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00033/AM07/	RLA File : 03/94/040/00014/AM07/	Lic.No/Date:0310375693 12.04.2006	
Decision : Case transferred to DES-IV being chemical export product.				

716	Case No.:28/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00053/AM07/	RLA File : 09/24/040/00482/AM06/	Lic.No/Date:0910025948 17.04.2006	
Decision : Case has already been approved in earlier NC Meeting.				

717	Case No.:29/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00054/AM07/	RLA File : 09/24/040/00500/AM06/	Lic.No/Date:0910025949 17.04.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

718	Case No.:40/21/82-ALC4/2007	Party Name:BAJAJ EXPORTS (INDIA)	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00086/AM07/	RLA File : 08/24/040/00021/AM07/	Lic.No/Date:0810055825 21.04.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

719	Case No.:41/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00090/AM07/	RLA File : 09/24/040/00468/AM06/	Lic.No/Date:0910026054 24.04.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

720	Case No.:45/21/82-ALC4/2007	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00097/AM07/	RLA File : 03/94/040/00965/AM06/	Lic.No/Date:0310377347 25.04.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

721	Case No.:51/21/82-ALC4/2007	Party Name:GVS LABS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00102/AM07/	RLA File : 03/94/040/00066/AM07/	Lic.No/Date:0310377504 25.04.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

72	Case No.:62/21/82-	Party Name:JAY CHEMICAL	Meet No/Date:21/82-	Status:Ca
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2	ALC4/2007	INDUSTRIES LTD.,	ALC4/2007 25.09.2007	se Transferred
	HQ File : 01/82/050/00112/AM07/	RLA File : 08/24/040/00025/AM07/	Lic.No/Date:08100558 69 26.04.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

723	Case No.:65/21/82-ALC4/2007	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00113/AM07/	RLA File : 05/24/040/01088/AM06/	Lic.No/Date:05101814 18 26.04.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

724	Case No.:67/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00114/AM07/	RLA File : 09/24/040/00028/AM07/	Lic.No/Date:09100260 73 26.04.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

725	Case No.:70/21/82-ALC4/2007	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00116/AM07/	RLA File : 08/80/040/00104/AM06/	Lic.No/Date:08100558 88 26.04.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

726	Case No.:112/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00157/AM07/	RLA File : 09/24/040/00047/AM07/	Lic.No/Date:09100261 42 01.05.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

727	Case No.:116/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00159/AM07/	RLA File : 09/24/040/00048/AM07/	Lic.No/Date:09100261 46	

		02.05.2006	
Decision : Case has already been approved in earlier NC Meeting.			

728	Case No.: 117/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00160/AM07/	RLA File : 09/24/040/00051/AM07/	Lic.No/Date:0910026147 02.05.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

729	Case No.: 106/21/82-ALC4/2007	Party Name:FEATHERLITE OFFICE SYSTEMS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00152/AM07/	RLA File : 07/24/040/01003/AM06/	Lic.No/Date:0710044680 03.05.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

730	Case No.: 129/21/82-ALC4/2007	Party Name:DINESHCHANDRA PAPERS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00174/AM07/	RLA File : 04/24/040/00540/AM06/	Lic.No/Date:0410081027 04.05.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

731	Case No.: 151/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00196/AM07/	RLA File : 09/24/040/00395/AM06/	Lic.No/Date:0910026188 05.05.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

732	Case No.: 163/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00208/AM07/	RLA File : 03/94/040/00134/AM07/	Lic.No/Date:0310379743 10.05.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

733	Case No.:39/9/82-ALC1/2006	Party Name:KDL BIOTECH LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00209/AM07/	RLA File : 03/94/040/00021/AM07/	Lic.No/Date:0310379882 10.05.2006	Defer Date: 23.10.2007
	Decision : Committee decided to defer case for four weeks to await data as called for from firm as well as Pharmexcil.			

734	Case No.:202/21/82-ALC4/2007	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00263/AM07/	RLA File : 03/94/040/00149/AM07/	Lic.No/Date:0310381533 24.05.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

735	Case No.:210/21/82-ALC4/2007	Party Name:DIVIS PHARMACEUTICALS P.LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00275/AM07/	RLA File : 09/24/040/00041/AM07/	Lic.No/Date:0910026388 25.05.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

736	Case No.:217/21/82-ALC4/2007	Party Name:CAMLIN LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00286/AM07/	RLA File : 03/94/040/00182/AM07/	Lic.No/Date:0310382028 29.05.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

737	Case No.:222/21/82-ALC4/2007	Party Name:CENTURY PHARMACEUTICALS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00300/AM07/	RLA File : 34/24/040/00046/AM07/	Lic.No/Date:3410016124 30.05.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

73	Case No.:231/21/82-	Party Name:LUPIN LIMITED	Meet No/Date:21/82-	Status:Ca
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8	ALC4/2007		ALC4/2007 25.09.2007	se Approved
	HQ File : 01/82/050/00326/AM07/	RLA File : 03/95/040/00237/AM07/	Lic.No/Date:03103828 55 02.06.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

73 9	Case No.:252/21/82- ALC4/2007	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00365/AM07/	RLA File : 03/94/040/00242/AM07/	Lic.No/Date:03103837 86 08.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

74 0	Case No.:254/21/82- ALC4/2007	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00366/AM07/	RLA File : 03/94/040/00241/AM07/	Lic.No/Date:03103837 89 08.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

74 1	Case No.:259/21/82- ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00372/AM07/	RLA File : 03/94/040/00253/AM07/	Lic.No/Date:03103838 36 09.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

74 2	Case No.:270/21/82- ALC4/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00393/AM07/	RLA File : 03/94/040/00186/AM07/	Lic.No/Date:03103845 35 14.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

74 3	Case No.:273/21/82- ALC4/2007	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:21/82- ALC4/2007	Status:Ca se
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			25.09.2007	Transferred
	HQ File : 01/82/050/00398/AM07/	RLA File : 03/94/040/00272/AM07/	Lic.No/Date:03103845 37 14.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

74	Case No.:276/21/82-ALC4/2007	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/00399/AM07/	RLA File : 03/94/040/00273/AM07/	Lic.No/Date:03103845 39 14.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

74	Case No.:268/21/82-ALC4/2007	Party Name:ITC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/00390/AM07/	RLA File : 09/24/040/00466/AM06/	Lic.No/Date:09100265 82 15.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

74	Case No.:318/21/82-ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/00483/AM07/	RLA File : 03/94/040/00278/AM07/	Lic.No/Date:03103852 01 19.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

74	Case No.:293/21/82-ALC4/2007	Party Name:DEEPAK FERTILISERS & PETROCHEMICALS CORPN LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/00431/AM07/	RLA File : 31/24/040/00090/AM07/	Lic.No/Date:31100253 24 22.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

74	Case No.:298/21/82-ALC4/2007	Party Name:HINDUSTAN ANTIBIOTICS LTD	Meet No/Date:21/82-ALC4/2007	Status:Case
8				

			25.09.2007	Approved
	HQ File : 01/82/050/00436/AM07/	RLA File : 31/80/040/00075/AM05/	Lic.No/Date:31100253 37 23.06.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

74	Case No.:307/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
9	HQ File : 01/82/050/00447/AM07/	RLA File : 03/94/040/00344/AM07/	Lic.No/Date:03103871 97 28.06.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

75	Case No.:309/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
0	HQ File : 01/82/050/00450/AM07/	RLA File : 09/24/040/00114/AM07/	Lic.No/Date:09100266 76 28.06.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

75	Case No.:313/21/82-ALC4/2007	Party Name:HINDUSTAN LEVER LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1	HQ File : 01/82/050/00466/AM07/	RLA File : 03/94/040/00274/AM07/	Lic.No/Date:03103875 07 29.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

75	Case No.:314/21/82-ALC4/2007	Party Name:GUJARAT CHEMICALS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/00473/AM07/	RLA File : 08/24/040/00061/AM07/	Lic.No/Date:08100577 12 30.06.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

75	Case No.:334/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
3	HQ File : 01/82/050/00521/AM07/	RLA File : 03/94/040/00353/AM07/	Lic.No/Date:03103880 29	

		03.07.2006	
Decision : Case has already been approved in earlier NC Meeting.			

75 4	Case No.:327/21/82-ALC4/2007	Party Name:M/S/ SKYLINK CHEMICALS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00504/AM07/	RLA File : 24/80/040/00015/AM07/	Lic.No/Date:2410016766 06.07.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

75 5	Case No.:348/21/82-ALC4/2007	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00551/AM07/	RLA File : 05/24/040/00303/AM07/	Lic.No/Date:0510186358 10.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

75 6	Case No.:344/21/82-ALC4/2007	Party Name:DISHMAN PHARMACEUTICALS & CHEMICALS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00548/AM07/	RLA File : 08/24/040/00097/AM07/	Lic.No/Date:0810058022 13.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

75 7	Case No.:353/21/82-ALC4/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00561/AM07/	RLA File : 22/24/040/00110/AM06/	Lic.No/Date:2210005786 17.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

75 8	Case No.:354/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00563/AM07/	RLA File : 08/24/040/00077/AM07/	Lic.No/Date:0810058156 18.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

759	Case No.:355/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00564/AM07/	RLA File : 08/24/040/00081/AM07/	Lic.No/Date:0810058157 18.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

760	Case No.:356/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00565/AM07/	RLA File : 08/24/040/00105/AM07/	Lic.No/Date:0810058158 18.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

761	Case No.:357/21/82-ALC4/2007	Party Name:GUJARAT CHEMICALS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00566/AM07/	RLA File : 08/24/040/00093/AM07/	Lic.No/Date:0810058160 18.07.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

762	Case No.:361/21/82-ALC4/2007	Party Name:HINDUSTAN ANTIBIOTICS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00577/AM07/	RLA File : 31/80/040/00161/AM06/	Lic.No/Date:3110025628 19.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

763	Case No.:363/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00581/AM07/	RLA File : 09/24/040/00148/AM07/	Lic.No/Date:0910026938 21.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

764	Case No.:371/21/82-ALC4/2007	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/00610/AM07/	RLA File : 03/95/040/00480/AM07/	Lic.No/Date:03103914 24 26.07.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

76	Case No.:373/21/82- ALC4/2007	Party Name:HINDUSTAN ANTIBIOTICS LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
5	HQ File : 01/82/050/00616/AM07/	RLA File : 31/80/040/00412/AM05/	Lic.No/Date:31100257 24 26.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

76	Case No.:378/21/82- ALC4/2007	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
6	HQ File : 01/82/050/00631/AM07/	RLA File : 03/95/040/00448/AM07/	Lic.No/Date:03103917 06 27.07.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

76	Case No.:377/21/82- ALC4/2007	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
7	HQ File : 01/82/050/00629/AM07/	RLA File : 08/24/040/00095/AM07/	Lic.No/Date:08100585 31 28.07.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

76	Case No.:379/21/82- ALC4/2007	Party Name:KAYGEE- LOPAREX INDIA PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
8	HQ File : 01/82/050/00633/AM07/	RLA File : 03/94/040/00464/AM07/	Lic.No/Date:03103919 24 28.07.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

76	Case No.:380/21/82- ALC4/2007	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
9	HQ File : 01/82/050/00634/AM07/	RLA File : 03/94/040/00284/AM07/	Lic.No/Date:03103919 39	

		28.07.2006	
Decision : Case transferred to DES-IV being chemical export product.			

770	Case No.:383/21/82-ALC4/2007	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00641/AM07/	RLA File : 31/80/040/00120/AM06/	Lic.No/Date: 3110025763 31.07.2006	
Decision : Case transferred to DES-IV being chemical export product.				

771	Case No.:398/21/82-ALC4/2007	Party Name: GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00688/AM07/	RLA File : 03/94/040/00473/AM07/	Lic.No/Date: 0310393027 04.08.2006	
Decision : Case transferred to DES-IV being chemical export product.				

772	Case No.:402/21/82-ALC4/2007	Party Name: GODREJ INDUSTRIES LTD.,	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00698/AM07/	RLA File : 03/94/040/00468/AM07/	Lic.No/Date: 0310393475 08.08.2006	
Decision : Case transferred to DES-IV being chemical export product.				

773	Case No.:408/21/82-ALC4/2007	Party Name: LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/00709/AM07/	RLA File : 03/95/040/00549/AM07/	Lic.No/Date: 0310393816 09.08.2006	
Decision : Case transferred to DES-IV being chemical export product.				

774	Case No.:404/21/82-ALC4/2007	Party Name: HETERO LABS LTD.	Meet No/Date: 21/82-ALC4/2007 25.09.2007	Status: Case Approved
	HQ File : 01/82/050/00702/AM07/	RLA File : 09/24/040/00181/AM07/	Lic.No/Date: 0910027175 10.08.2006	

Decision : Case has already been approved in earlier NC Meeting.

77 5	Case No.:411/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00720/AM07/	RLA File : 03/95/040/00528/AM07/	Lic.No/Date:03103940 18 10.08.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

77 6	Case No.:412/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00721/AM07/	RLA File : 03/95/040/00529/AM07/	Lic.No/Date:03103940 20 10.08.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

77 7	Case No.:413/21/82-ALC4/2007	Party Name:HIKAL LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00723/AM07/	RLA File : 03/94/040/00499/AM07/	Lic.No/Date:03103941 60 10.08.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

77 8	Case No.:416/21/82-ALC4/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00729/AM07/	RLA File : 03/94/040/00070/AM07/	Lic.No/Date:03103942 88 11.08.2006	Defer Date:
	Decision : Case transferred to DES-IV being chemical export product.			

77 9	Case No.:417/21/82-ALC4/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00730/AM07/	RLA File : 03/94/040/00069/AM07/	Lic.No/Date:03103942 89 11.08.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

780	Case No.:419/21/82-ALC4/2007	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00738/AM07/	RLA File : 08/24/040/00145/AM07/	Lic.No/Date:0810058872 14.08.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

781	Case No.:428/21/82-ALC4/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00764/AM07/	RLA File : 22/24/040/00183/AM07/	Lic.No/Date:2210005885 18.08.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

782	Case No.:427/21/82-ALC4/2007	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00763/AM07/	RLA File : 03/95/040/00596/AM07/	Lic.No/Date:0310395195 21.08.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

783	Case No.:432/21/82-ALC4/2007	Party Name:HABASIT IAKOKA PRIVATE LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00789/AM07/	RLA File : 32/24/040/00041/AM07/	Lic.No/Date:3210033437 24.08.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

784	Case No.:437/21/82-ALC4/2007	Party Name:FLEMING LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00805/AM07/	RLA File : 09/24/040/00159/AM07/	Lic.No/Date:0910027358 28.08.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

78	Case No.:439/21/82-	Party Name:M/S. NEWPAR	Meet No/Date:21/82-	Status:Ca
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5	ALC4/2007	AROMATICS PVT LTD	ALC4/2007 25.09.2007	se Transferr ed
	HQ File : 01/82/050/00813/AM07/	RLA File : 52/80/040/00013/AM07/	Lic.No/Date:52100202 57 29.08.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

78 6	Case No.:447/21/82- ALC4/2007	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00829/AM07/	RLA File : 05/24/040/00447/AM07/	Lic.No/Date:05101897 51 30.08.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

78 7	Case No.:440/21/82- ALC4/2007	Party Name:BRITACEL SILICONES LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00821/AM07/	RLA File : 03/94/040/00562/AM07/	Lic.No/Date:03103974 95 31.08.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

78 8	Case No.:445/21/82- ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00827/AM07/	RLA File : 03/94/040/00548/AM07/	Lic.No/Date:03103977 70 01.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

78 9	Case No.:449/21/82- ALC4/2007	Party Name:BAJAJ EXPORTS (INDIA)	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00831/AM07/	RLA File : 08/24/040/00113/AM07/	Lic.No/Date:08100592 49 04.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

79	Case No.:451/21/82-	Party Name:INDOKEM LTD.	Meet No/Date:21/82-	Status:Ca
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0	ALC4/2007	[FORMERLY KNOWN AS KHATAU JUNKER LTD.]	ALC4/2007 25.09.2007	se Transferr ed
	HQ File : 01/82/050/00834/AM07/	RLA File : 03/94/040/00575/AM07/	Lic.No/Date:03103980 47 04.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

79 1	Case No.:453/21/82-ALC4/2007	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00841/AM07/	RLA File : 03/94/040/00613/AM07/	Lic.No/Date:03103982 05 05.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

79 2	Case No.:455/21/82-ALC4/2007	Party Name:DEGUSSA CONSTRUCTION CHEMICALS (INDIA) PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00846/AM07/	RLA File : 03/94/040/00579/AM07/	Lic.No/Date:03103983 29 06.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

79 3	Case No.:466/21/82-ALC4/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00877/AM07/	RLA File : 08/24/040/00152/AM07/	Lic.No/Date:08100593 49 07.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

79 4	Case No.:471/21/82-ALC4/2007	Party Name:GUJARAT CHEMICALS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/00890/AM07/	RLA File : 08/24/040/00154/AM07/	Lic.No/Date:08100593 81 11.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

79	Case No.:479/21/82-	Party Name:GOPINATH	Meet No/Date:21/82-	Status:Ca
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5	ALC4/2007	CHEM-TECH LTD.,	ALC4/2007 25.09.2007	se Transferred
	HQ File : 01/82/050/00921/AM07/	RLA File : 08/24/040/00167/AM07/	Lic.No/Date:08100594 85 13.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

79 6	Case No.:480/21/82-ALC4/2007	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00922/AM07/	RLA File : 08/24/040/00166/AM07/	Lic.No/Date:08100594 88 13.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

79 7	Case No.:489/21/82-ALC4/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00941/AM07/	RLA File : 09/24/040/00138/AM07/	Lic.No/Date:09100275 77 15.09.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

79 8	Case No.:500/21/82-ALC4/2007	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00970/AM07/	RLA File : 03/95/040/00753/AM07/	Lic.No/Date:03104002 50 20.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

79 9	Case No.:502/21/82-ALC4/2007	Party Name:BRITACEL SILICONES LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00974/AM07/	RLA File : 03/94/040/00620/AM07/	Lic.No/Date:03104004 36 21.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

80 0	Case No.:2/31/83-ALC1/2006	Party Name:PRADEEP SHETYE PVT. LTD.	Meet No/Date:21/82- ALC4/2007	Status:Case
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			25.09.2007	Deferred
	HQ File : 01/83/050/00707/AM07/	RLA File : 03/95/040/00433/AM07/	Lic.No/Date:03104006 43 22.09.2006	Defer Date: 09.10.200 7
Decision : Committee decided to derer case for two weeks.				

80	Case No.:511/21/82- ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
1	HQ File : 01/82/050/00992/AM07/	RLA File : 03/94/040/00638/AM07/	Lic.No/Date:03104006 41 22.09.2006	
Decision : Case transferred to DES-IV being chemical export product.				

80	Case No.:519/21/82- ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
2	HQ File : 01/82/050/01001/AM07/	RLA File : 09/24/040/00245/AM07/	Lic.No/Date:09100276 61 25.09.2006	
Decision : Case has already been approved in earlier NC Meeting.				

80	Case No.:524/21/82- ALC4/2007	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
3	HQ File : 01/82/050/01037/AM07/	RLA File : 08/24/040/00109/AM07/	Lic.No/Date:08100598 71 27.09.2006	
Decision : Case transferred to DES-IV being chemical export product.				

80	Case No.:525/21/82- ALC4/2007	Party Name:M/S/ SKYLINK CHEMICALS PVT. LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
4	HQ File : 01/82/050/01045/AM07/	RLA File : 24/80/040/00018/AM07/	Lic.No/Date:24100174 52 27.09.2006	
Decision : Case transferred to DES-IV being chemical export product.				

80	Case No.:532/21/82- ALC4/2007	Party Name:JAYTICK INTERMEDIATES PRIVATE LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr
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				ed
	HQ File : 01/82/050/01053/AM07/	RLA File : 03/94/040/00614/AM07/	Lic.No/Date:03104017 05 28.09.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

80	Case No.:533/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
6	HQ File : 01/82/050/01054/AM07/	RLA File : 03/95/040/00793/AM07/	Lic.No/Date:03104017 15 28.09.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

80	Case No.:534/21/82-ALC4/2007	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
7	HQ File : 01/82/050/01056/AM07/	RLA File : 03/95/040/00136/AM07/	Lic.No/Date:03104017 25 28.09.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

80	Case No.:538/21/82-ALC4/2007	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
8	HQ File : 01/82/050/01068/AM07/	RLA File : 08/24/040/00170/AM07/	Lic.No/Date:08100600 05 03.10.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

80	Case No.:539/21/82-ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/01080/AM07/	RLA File : 03/94/040/00725/AM07/	Lic.No/Date:03104021 68 03.10.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

81	Case No.:540/21/82-ALC4/2007	Party Name:MARICO LIMITED-FORMERLY KNOWN AS MARICO INDS. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/01081/AM07/	RLA File : 03/95/040/00616/AM07/	Lic.No/Date:03104021 86	

		03.10.2006	
Decision : Case transferred to DES-IV being chemical export product.			

81 1	Case No.:542/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01085/AM07/	RLA File : 09/24/040/00259/AM07/	Lic.No/Date:0910027756 04.10.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

81 2	Case No.:547/21/82-ALC4/2007	Party Name:METRO TYRES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01095/AM07/	RLA File : 30/24/040/00038/AM07/	Lic.No/Date:3010049326 05.10.2006	
	Decision : Case transferred to DES-VII being Rubber export product.			

81 3	Case No.:550/21/82-ALC4/2007	Party Name:CHEMIESYNTH (VAPI)LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01105/AM07/	RLA File : 03/94/040/00717/AM07/	Lic.No/Date:0310403030 09.10.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

81 4	Case No.:553/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01109/AM07/	RLA File : 09/24/040/00264/AM07/	Lic.No/Date:0910027791 09.10.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

81 5	Case No.:555/21/82-ALC4/2007	Party Name:GULF OIL CORPORATION LIMITED.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01110/AM07/	RLA File : 09/24/040/00247/AM07/	Lic.No/Date:0910027792 09.10.2006	Defer Date:06.11.2007
	Decision : Committee decided to defer case for six weeks for want of comments of PI Division.			

816	Case No.:557/21/82-ALC4/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01117/AM07/	RLA File : 03/94/040/00744/AM07/	Lic.No/Date:0310403054 09.10.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

817	Case No.:562/21/82-ALC4/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01127/AM07/	RLA File : 08/24/040/00194/AM07/	Lic.No/Date:0810060267 11.10.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

818	Case No.:567/21/82-ALC4/2007	Party Name:DEEPAK FERTILISERS & PETROCHEMICALS CORPN LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01137/AM07/	RLA File : 31/24/040/00227/AM07/	Lic.No/Date:3110026834 11.10.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

819	Case No.:569/21/82-ALC4/2007	Party Name:BAJAJ HEALTHCARE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01140/AM07/	RLA File : 03/94/040/00223/AM07/	Lic.No/Date:0310403673 11.10.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

820	Case No.:31/34/87-ALC1/2006	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/87/050/00637/AM07/	RLA File : 04/24/040/00252/AM07/	Lic.No/Date:0410084952 17.10.2006	
	Decision : Committee considered case as per agenda for ratification norms for export product 10-Methoxy Iminostilbene under para 4.7 of HBP.			

Committee in light of written comments forwarded by PI Division vide their U.O. No.35011/91/2007-PI-III dated 19.09.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower.

Export product:
10-Methoxy Iminostilbene-----1kg.

Import item:
Iminostilbene Carbonyl chloride-----2.173kg/kg

RA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.

82 1	Case No.:579/21/82-ALC4/2007	Party Name:KUMAR ORGANIC PRODUCTS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01174/AM07/	RLA File : 07/24/040/00449/AM07/	Lic.No/Date:0710047985 19.10.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

82 2	Case No.:581/21/82-ALC4/2007	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01175/AM07/	RLA File : 08/24/040/00208/AM07/	Lic.No/Date:0810060531 19.10.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

82 3	Case No.:585/21/82-ALC4/2007	Party Name:METRO TYRES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01184/AM07/	RLA File : 30/24/040/00044/AM07/	Lic.No/Date:3010049529 24.10.2006	
	Decision : Case transferred to DES-VII being Rubber export product.			

82 4	Case No.:587/21/82-ALC4/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/01191/AM07/	RLA File : 03/94/040/00781/AM07/	Lic.No/Date:03104053 79 24.10.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

82	Case No.:596/21/82- ALC4/2007	Party Name:GLOCHEM INDUSTRIES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
5	HQ File : 01/82/050/01203/AM07/	RLA File : 09/24/040/00279/AM07/	Lic.No/Date:09100279 82 30.10.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

82	Case No.:597/21/82- ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
6	HQ File : 01/82/050/01204/AM07/	RLA File : 09/24/040/00282/AM07/	Lic.No/Date:09100279 85 30.10.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

82	Case No.:606/21/82- ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
7	HQ File : 01/82/050/01216/AM07/	RLA File : 09/24/040/00277/AM07/	Lic.No/Date:09100280 07 31.10.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

82	Case No.:608/21/82- ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
8	HQ File : 01/82/050/01217/AM07/	RLA File : 09/24/040/00286/AM07/	Lic.No/Date:09100280 08 31.10.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

82	Case No.:17/37/87- ALC1/2006	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
9	HQ File : 01/87/050/00684/AM07/	RLA File : 03/94/040/00824/AM07/	Lic.No/Date:03104063 87 02.11.2006	

Decision :Case was considered by Committee as per agenda for ratification of norms for export product Articaine Hydrochloride under para 4.7 of HBP.

Committee in light of written comments forwarded by PI Division vide their U.O. No.35011/74/2007-PI-III dated 19.09.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower.

Export product:

Articaine Hydrochloride-----1Kg.

Import items:

1. Isopropanol-----0.44kg/kg
2. (+)-2 Bromopropionyl bromide-----1.001kg/kg
3. I-propylamine-----0.26kg/kg
4. Thiophene Ester base-----0.677kg/kg

RA concerned may take further necessary action under para 4.7 of HBP as per above above decision of Norms Committee.

830	Case No.:618/21/82-ALC4/2007	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01226/AM07/	RLA File : 08/24/040/00202/AM07/	Lic.No/Date:08100607 19 02.11.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

831	Case No.:37/36/83-ALC1/2006	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/83/050/00874/AM07/	RLA File : 09/24/040/00307/AM07/	Lic.No/Date:0910028 137 07.11.2006	Defer Date:09.10.20 07
	Decision : Committee considered case as per agenda for ratification of norms for export product Lamotrigine under para 4.7 of HBP. Representative of PI Division present in meeting informed committee that case is under examination in his Department and he sought deferment for two weeks. Committee, accordingly decided to defer case for two weeks.			

83	Case No.:646/21/82-	Party Name:JAY CHEMICAL	Meet No/Date:21/82-	Status:Ca
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2	ALC4/2007	INDUSTRIES LTD.,	ALC4/2007 25.09.2007	se Transferred
	HQ File : 01/82/050/01266/AM07/	RLA File : 08/24/040/00188/AM07/	Lic.No/Date:08100608 70 09.11.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

833	Case No.:649/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01270/AM07/	RLA File : 03/95/040/00997/AM07/	Lic.No/Date:03104074 78 10.11.2006	
	Decision : Committee decided to transfer case to DES-IV as export product pertains to Chemical Sector.			

834	Case No.:665/21/82-ALC4/2007	Party Name:HIKAL LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01292/AM07/	RLA File : 03/94/040/00874/AM07/	Lic.No/Date:03104079 43 14.11.2006	
	Decision : Committee decided to transfer case to DES-IV as export product pertains to Chemical Sector.			

835	Case No.:667/21/82-ALC4/2007	Party Name:MORAYA GLOBAL LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01294/AM07/	RLA File : 03/95/040/00984/AM07/	Lic.No/Date:03104081 04 15.11.2006	
	Decision : Committee decided to transfer case to DES-IV as export product pertains to Chemical Sector.			

836	Case No.:670/21/82-ALC4/2007	Party Name:GUJARAT CHEMICALS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01297/AM07/	RLA File : 08/24/040/00211/AM07/	Lic.No/Date:08100610 26 16.11.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

837	Case No.:4/43/83-ALC1/2006	Party Name:SREENIVASA PHRAMA PVT LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/83/050/00942/AM07/	RLA File : 09/24/040/00163/AM07/	Lic.No/Date:0910028292 21.11.2006	
	Decision : Case has already been approved in earlier meeting of NC.			

838	Case No.:685/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01326/AM07/	RLA File : 03/94/040/00931/AM07/	Lic.No/Date:0310409006 21.11.2006	Defer Date:23.10.2007
	Decision : Committee decided to defer case for four weeks for want of comments of PI Division.			

839	Case No.:694/21/82-ALC4/2007	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01344/AM07/	RLA File : 03/94/040/00955/AM07/	Lic.No/Date:0310409555 24.11.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

840	Case No.:695/21/82-ALC4/2007	Party Name:CAMLIN LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01348/AM07/	RLA File : 03/94/040/00909/AM07/	Lic.No/Date:0310409623 27.11.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

841	Case No.:704/21/82-ALC4/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01375/AM07/	RLA File : 03/94/040/00943/AM07/	Lic.No/Date:0310410426 01.12.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

84 2	Case No.:705/21/82-ALC4/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01376/AM07/	RLA File : 03/94/040/00944/AM07/	Lic.No/Date:03104104 28 01.12.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

84 3	Case No.:706/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01378/AM07/	RLA File : 03/95/040/01076/AM07/	Lic.No/Date:03104104 55 01.12.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

84 4	Case No.:707/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01379/AM07/	RLA File : 03/95/040/01077/AM07/	Lic.No/Date:0310410 456 01.12.2006	Defer Date:23.10.20 07
	Decision : Committee decided to defer case for four weeks for want of comments of PI Division.			

84 5	Case No.:714/21/82-ALC4/2007	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01394/AM07/	RLA File : 08/24/040/00243/AM07/	Lic.No/Date:08100614 74 05.12.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

84 6	Case No.:721/21/82-ALC4/2007	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01403/AM07/	RLA File : 17/24/040/00064/AM07/	Lic.No/Date:17100014 72 05.12.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

84	Case No.:724/21/82-	Party Name:HETERO LABS	Meet No/Date:21/82-	Status:Ca
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7	ALC4/2007	LTD.	ALC4/2007 25.09.2007	se Deferred
	HQ File : 01/82/050/01411/AM07/	RLA File : 09/24/040/00373/AM07/	Lic.No/Date:09100285 38 07.12.2006	Defer Date: 09.10.200 7
	Decision :Committee decided to defer case for two weeks.			

84 8	Case No.:726/21/82- ALC4/2007	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
	HQ File : 01/82/050/01419/AM07/	RLA File : 07/24/040/00613/AM07/	Lic.No/Date:07100489 15 07.12.2006	
	Decision :Committee considered case as per agenda for ratification of norms for export product Cefuroxime 750mg Injection USP under para 4.7 of HBP. Committee in light of written comments forwarded by PI Division vide their U.O. No.35011/241/2006-PI-III dated 26.09.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower. Export Product: Cefuroxime 750mg Injection USP, each vial containing Cefuroxime Sodium USP equivalent to Cefuroxime 750mg 10ml vial Import item: Cefuroxime Sodium Sterile-----820.00mg/vial RA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

84 9	Case No.:728/21/82- ALC4/2007	Party Name:GUJARAT CORK & RUBBER PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
	HQ File : 01/82/050/01420/AM07/	RLA File : 52/80/040/00024/AM07/	Lic.No/Date:52100207 74 08.12.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

85 0	Case No.:743/21/82- ALC4/2007	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
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	HQ File : 01/82/050/01442/AM07/	RLA File : 08/24/040/00257/AM07/	Lic.No/Date:08100617 36 15.12.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

85	Case No.:768/21/82-ALC4/2007	Party Name:MASS DYE-CHEM PVT LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1	HQ File : 01/82/050/01484/AM07/	RLA File : 31/24/040/00323/AM07/	Lic.No/Date:31100276 57 22.12.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

85	Case No.:772/21/82-ALC4/2007	Party Name:CAMLIN FINE CHEMICALS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/01487/AM07/	RLA File : 03/94/040/01052/AM07/	Lic.No/Date:03104133 44 22.12.2006	
	Decision : Case transferred to DES-IV being chemical export product.			

85	Case No.:779/21/82-ALC4/2007	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
3	HQ File : 01/82/050/01495/AM07/	RLA File : 03/95/040/01117/AM07/	Lic.No/Date:03104133 50 22.12.2006	
	Decision : Case has already been approved in earlier NC Meeting.			

85	Case No.:771/21/82-ALC4/2007	Party Name:BREMELS RUBBER INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/01486/AM07/	RLA File : 07/24/040/00990/AM06/	Lic.No/Date:07100491 81 26.12.2006	
	Decision : Case transferred to DES-VII being Rubber export product.			

85	Case No.:788/21/82-ALC4/2007	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File :	RLA File :	Lic.No/Date:05101972	

01/82/050/01517/AM07/	05/24/040/00615/AM07/	33 03.01.2007	
Decision : Case transferred to DES-IV being chemical export product.			

Case No.:791/21/82-ALC4/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
HQ File : 01/82/050/01525/AM07/	RLA File : 22/21/040/00130/AM06/	Lic.No/Date:22100063 43 03.01.2007	
Decision :Committee considered case as per agenda for ratification of norms for export product Ampicillin Trihydrate (^-APA Route) under para 4.7 of HBP. The Committee decided to ratify the norms of the export product under para 4.7 of HBP. as per revised SION at Sl.No.A-68 published vide Public Notice No.2 dated 19.04.2007 or as applied by the firm whichever is lower. RLA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:794/21/82-ALC4/2007	Party Name:HERBOCHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
HQ File : 01/82/050/01531/AM07/	RLA File : 09/24/040/00385/AM07/	Lic.No/Date:0910028 878 04.01.2007	Defer Date:06.11.2007
Decision :Committee decided to call for a copy of application alongwith copy of Advance Authorisation from RA. Accordingly case was deferred for re-listing on 06.11.2007.			

Case No.:798/21/82-ALC4/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
HQ File : 01/82/050/01539/AM07/	RLA File : 22/21/040/00103/AM06/	Lic.No/Date:22100063 57 08.01.2007	
Decision :Committee considered case as per agenda for ratification of norms for export product Ampicillin Trihydrate (Pen G Route) under para 4.7 of HBP. The Committee decided to ratify the norms of the export product under para 4.7 of HBP. as per revised SION at Sl.No.A-69 published vide Public Notice No.2 dated 19.04.2007 or as applied by the firm whichever is lower.			

RLA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.

859	Case No.:800/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01541/AM07/	RLA File : 09/24/040/00396/AM07/	Lic.No/Date:0910028952 10.01.2007	Defer Date:09.10.2007
	Decision :Committee decided to defer case for two weeks for want of comments of PI Division.			

860	Case No.:802/21/82-ALC4/2007	Party Name:JOCIL LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01545/AM07/	RLA File : 09/24/040/00297/AM07/	Lic.No/Date:0910028961 10.01.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

861	Case No.:803/21/82-ALC4/2007	Party Name:GLOCHEM INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01546/AM07/	RLA File : 09/24/040/00403/AM07/	Lic.No/Date:0910028964 10.01.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

862	Case No.:804/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01552/AM07/	RLA File : 09/24/040/00415/AM07/	Lic.No/Date:0910029006 12.01.2007	Defer Date:09.10.2007
	Decision :Committee decided to defer case for two weeks for want of comments of PI Division.			

863	Case No.:805/21/82-ALC4/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File :	RLA File :	Lic.No/Date:0910029	Defer

	01/82/050/01553/AM07/	09/24/040/00418/AM07/	007 12.01.2007	Date:09.10.2007
Decision :Committee decided to defer case for two weeks for want of comments of PI Division.				

86	Case No.:806/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
4	HQ File : 01/82/050/01554/AM07/	RLA File : 09/24/040/00417/AM07/	Lic.No/Date:0910029008 12.01.2007	Defer Date:09.10.2007
Decision :Committee decided to defer case for two weeks for want of comments of PI Division.				

86	Case No.:807/21/82-ALC4/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
5	HQ File : 01/82/050/01555/AM07/	RLA File : 09/24/040/00419/AM07/	Lic.No/Date:0910029009 12.01.2007	Defer Date:09.10.2007
Decision :Committee decided to defer case for two weeks for want of comments of PI Division.				

86	Case No.:808/21/82-ALC4/2007	Party Name:JOCIL LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6	HQ File : 01/82/050/01557/AM07/	RLA File : 09/24/040/00421/AM07/	Lic.No/Date:0910029018 12.01.2007	
Decision : Case transferred to DES-IV being chemical export product.				

86	Case No.:810/21/82-ALC4/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
7	HQ File : 01/82/050/01575/AM07/	RLA File : 22/21/040/00056/AM06/	Lic.No/Date:2210006394 16.01.2007	
Decision :Case has already been approved in NC Meeting No.11/08 dated 17.07.2007.				

86	Case No.:1/21/82-ALC4/2007	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8				

	HQ File : 01/82/050/00003/AM08/	RLA File : 03/94/040/00819/AM07/	Lic.No/Date:03104165 76 18.01.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

869	Case No.:811/21/82-ALC4/2007	Party Name:M/S. ITCO INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01582/AM07/	RLA File : 07/24/040/00546/AM07/	Lic.No/Date:07100496 58 18.01.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

870	Case No.:812/21/82-ALC4/2007	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01584/AM07/	RLA File : 34/24/040/00224/AM07/	Lic.No/Date:34100178 98 18.01.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

871	Case No.:16/49/82-ALC1/2006	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01721/AM07/	RLA File : 03/95/040/01297/AM07/	Lic.No/Date:0310416 716 22.01.2007	Defer Date:06.11.2007
	Decision : Committee decided to await data from firm. Accordingly, case was deferred for six weeks.			

872	Case No.:856/21/82-ALC4/2007	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01681/AM07/	RLA File : 03/94/040/01137/AM07/	Lic.No/Date:03104167 12 22.01.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

873	Case No.:877/21/82-ALC4/2007	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File :	RLA File :	Lic.No/Date:03104170	

	01/82/050/01712/AM07/	03/94/040/01029/AM07/	66 24.01.2007	
Decision : Case has already been approved in earlier NC Meeting.				

87 4	Case No.:904/21/82-ALC4/2007	Party Name:MAHAVIR DYE CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01747/AM07/	RLA File : 52/24/040/00004/AM07/	Lic.No/Date:5210021082 01.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

87 5	Case No.:974/21/82-ALC4/2007	Party Name:COLOURTEX INDUSTRIES PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01842/AM07/	RLA File : 03/94/040/01192/AM07/	Lic.No/Date:0310417916 01.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

87 6	Case No.:956/21/82-ALC4/2007	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01821/AM07/	RLA File : 02/24/040/00305/AM07/	Lic.No/Date:0210097705 02.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

87 7	Case No.:2/21/82-ALC4/2007	Party Name:INDO GERMAN ALKALOIDS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/00004/AM08/	RLA File : 03/94/040/01196/AM07/	Lic.No/Date:0310418329 05.02.2007	
	Decision : Case has already been transferred to DES-IV Section.			

87 8	Case No.:957/21/82-ALC4/2007	Party Name:GKB RX LENS PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File :	RLA File :	Lic.No/Date:02100978	

	01/82/050/01822/AM07/	02/24/040/00309/AM07/	39 06.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

87	Case No.:933/21/82-ALC4/2007	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/01795/AM07/	RLA File : 03/94/040/01202/AM07/	Lic.No/Date:0310418736 07.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

88	Case No.:834/21/82-ALC4/2007	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
0	HQ File : 01/82/050/01647/AM07/	RLA File : 05/24/040/00730/AM07/	Lic.No/Date:0510199287 09.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

88	Case No.:958/21/82-ALC4/2007	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1	HQ File : 01/82/050/01823/AM07/	RLA File : 02/24/040/00313/AM07/	Lic.No/Date:0210098001 13.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

88	Case No.:830/21/82-ALC4/2007	Party Name:MONOMER CHEMICAL INDUSTRIES PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/01642/AM07/	RLA File : 03/95/040/01365/AM07/	Lic.No/Date:0310419570 14.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

88	Case No.:3/4/82-ALC1/2007	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
3	HQ File : 01/82/050/01648/AM07/	RLA File : 09/24/040/00482/AM07/	Lic.No/Date:0910029348	Defer Date:09.10.20

		15.02.2007	07
Decision :Committee decided to defer case for two weeks for want of comments of PI Division.			

884	Case No.:835/21/82-ALC4/2007	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01649/AM07/	RLA File : 02/24/040/00322/AM07/	Lic.No/Date:0210098202 15.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

885	Case No.:837/21/82-ALC4/2007	Party Name:EMAMI LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01653/AM07/	RLA File : 02/24/040/00329/AM07/	Lic.No/Date:0210098311 20.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

886	Case No.:838/21/82-ALC4/2007	Party Name:HILLWOOD FURNITURE PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01654/AM07/	RLA File : 10/24/040/00129/AM07/	Lic.No/Date:1010025731 20.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

887	Case No.:839/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01656/AM07/	RLA File : 03/95/040/01390/AM07/	Lic.No/Date:0310420110 20.02.2007	Defer Date:23.10.2007
	Decision :Committee decided to defer case for four weeks for want of comments of PI Division.			

888	Case No.:840/21/82-ALC4/2007	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01658/AM07/	RLA File : 09/24/040/00472/AM07/	Lic.No/Date:0910029372	Defer Date:23.10.2007

		21.02.2007	07
Decision :Committee decided to defer case for four weeks for want of commens of PI Division.			

889	Case No.:841/21/82-ALC4/2007	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01666/AM07/	RLA File : 03/94/040/01259/AM07/	Lic.No/Date:0310420460 21.02.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly case was deferred for six weeks.			

890	Case No.:842/21/82-ALC4/2007	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01667/AM07/	RLA File : 03/94/040/01260/AM07/	Lic.No/Date:0310420461 21.02.2007	Defer Date:06.11.2007
	Decision :Committee decided to ascertain the status of case from RA. Accordingly case was deferred for six weeks.			

891	Case No.:843/21/82-ALC4/2007	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01668/AM07/	RLA File : 03/94/040/01286/AM07/	Lic.No/Date:0310420294 21.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

892	Case No.:844/21/82-ALC4/2007	Party Name:INDO AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01669/AM07/	RLA File : 03/94/040/01275/AM07/	Lic.No/Date:0310420424 21.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

893	Case No.:845/21/82-ALC4/2007	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File :	RLA File :	Lic.No/Date:03104204	

	01/82/050/01670/AM07/	03/94/040/01268/AM07/	40 21.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

89 4	Case No.:846/21/82-ALC4/2007	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01671/AM07/	RLA File : 03/94/040/01171/AM07/	Lic.No/Date:03104204 44 21.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

89 5	Case No.:847/21/82-ALC4/2007	Party Name:CONITEX SONOCO INDIA PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01672/AM07/	RLA File : 31/24/040/00363/AM07/	Lic.No/Date:31100282 47 21.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

89 6	Case No.:850/21/82-ALC4/2007	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01677/AM07/	RLA File : 09/24/040/00069/AM07/	Lic.No/Date:0910029 423 22.02.2007	Defer Date:23.10.20 07
	Decision : Committee decided to defer case for four weeks.			

89 7	Case No.:852/21/82-ALC4/2007	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01678/AM07/	RLA File : 09/24/040/00436/AM07/	Lic.No/Date:0910029 425 22.02.2007	Defer Date:06.11.20 07
	Decision : Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.			

89 8	Case No.:858/21/82-ALC4/2007	Party Name:KUMAR ORGANIC PRODUCTS LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01685/AM07/	RLA File : 07/24/040/00761/AM07/	Lic.No/Date:07100502 36	

		22.02.2007	
Decision :Committee decided to transfer case to DES-IV being Chemical export product.			

899	Case No.:859/21/82-ALC4/2007	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01690/AM07/	RLA File : 03/94/040/01285/AM07/	Lic.No/Date:03104204 92 22.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

900	Case No.:860/21/82-ALC4/2007	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01691/AM07/	RLA File : 03/94/040/01193/AM07/	Lic.No/Date:0310420 496 22.02.2007	Defer Date:06.11.20 07
	Decision :Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.			

901	Case No.:861/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01692/AM07/	RLA File : 03/94/040/01323/AM07/	Lic.No/Date:0310420 518 22.02.2007	Defer Date:06.11.20 07
	Decision :Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.			

902	Case No.:862/21/82-ALC4/2007	Party Name:INDIAN HAIR INDUSTRIES PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01693/AM07/	RLA File : 26/80/040/00002/AM07/	Lic.No/Date:26100060 44 22.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

903	Case No.:863/21/82-ALC4/2007	Party Name:KDAC CHEM PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File :	RLA File :	Lic.No/Date:34100181	

	01/82/050/01694/AM07/	34/24/040/00271/AM07/	45 23.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

90 4	Case No.:864/21/82-ALC4/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01695/AM07/	RLA File : 17/24/040/00076/AM07/	Lic.No/Date:17100015 54 23.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

90 5	Case No.:865/21/82-ALC4/2007	Party Name:DUJODWALA PRODUCTS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01700/AM07/	RLA File : 03/94/040/01314/AM07/	Lic.No/Date:03104208 52 23.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

90 6	Case No.:866/21/82-ALC4/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01702/AM07/	RLA File : 03/94/040/01288/AM07/	Lic.No/Date:03104207 39 23.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

90 7	Case No.:868/21/82-ALC4/2007	Party Name:MONARCH CATALYST PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01703/AM07/	RLA File : 03/95/040/01421/AM07/	Lic.No/Date:03104207 40 23.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

90 8	Case No.:869/21/82-ALC4/2007	Party Name:KOPRAN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/01704/AM07/	RLA File : 03/94/040/01184/AM07/	Lic.No/Date:03104208 11	

		23.02.2007	
Decision : Committee considered case as per agenda for ratification of norms for export product Ceftriazone Sodium Sterile under para 4.7 of HBP.			
Committee in light of written comments forwarded by PI Division vide their U.O. No.35011/65/2007 PI-III dated 07.07.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower.			
Export product: Ceftriaxone Sodium Sterile-----1kg			
Import items: 1. Ceftriaxone Sodium Non-sterile-----1.00kg/kg 2. Acetone-----2.08kg/kg			
RA concerned may take further necessary action as per above decision of Norms Committee.			

909	Case No.:870/21/82-ALC4/2007	Party Name:M/S. ITCO INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01706/AM07/	RLA File : 07/24/040/00781/AM07/	Lic.No/Date:07100502 91 26.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

910	Case No.:871/21/82-ALC4/2007	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01707/AM07/	RLA File : 34/24/040/00273/AM07/	Lic.No/Date:34100181 74 26.02.2007	:
	Decision : Case transferred to DES-IV being chemical export product.			

911	Case No.:4/21/82-ALC4/2007	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00006/AM08/	RLA File : 22/24/040/00295/AM07/	Lic.No/Date:2210006 538 27.02.2007	Defer Date:06.11.2007
	Decision : Committee decided to call for a copy of application alongwith			

copy of licence from RA. Accordingly, case was deferred for six weeks.

912	Case No.:872/21/82-ALC4/2007	Party Name:KAJARIA CERAMICS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01708/AM07/	RLA File : 05/24/040/00954/AM07/	Lic.No/Date:0510200113 27.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

913	Case No.:873/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01709/AM07/	RLA File : 05/24/040/00952/AM07/	Lic.No/Date:0510200115 27.02.2007	Defer Date:06.11.2007
Decision : Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.				

914	Case No.:874/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01710/AM07/	RLA File : 05/24/040/00972/AM07/	Lic.No/Date:0510200116 27.02.2007	Defer Date:06.11.2007
Decision : Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.				

915	Case No.:876/21/82-ALC4/2007	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01711/AM07/	RLA File : 05/24/040/00981/AM07/	Lic.No/Date:0510200117 27.02.2007	
Decision : Committee decided to transfer case to DES-IV as export product pertains to Chemical Sector.				

916	Case No.:878/21/82-ALC4/2007	Party Name:BASF COATINGS PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/01713/AM07/	RLA File : 07/24/040/00753/AM06/	Lic.No/Date:07100503 03 27.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:879/21/82-ALC4/2007	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
91 7	HQ File : 01/82/050/01714/AM07/	RLA File : 07/24/040/00780/AM07/	Lic.No/Date:0710050 314 27.02.2007	Defer Date:23.10.20 07
Decision : Committee decided to defer case for four weeks for want of comments of TA.				

	Case No.:880/21/82-ALC4/2007	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
91 8	HQ File : 01/82/050/01715/AM07/	RLA File : 03/94/040/01124/AM07/	Lic.No/Date:03104211 74 27.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:881/21/82-ALC4/2007	Party Name:COLOURTEX INDUSTRIES PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
91 9	HQ File : 01/82/050/01716/AM07/	RLA File : 03/94/040/01212/AM07/	Lic.No/Date:03104212 68 27.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:883/21/82-ALC4/2007	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
92 0	HQ File : 01/82/050/01717/AM07/	RLA File : 03/94/040/01272/AM07/	Lic.No/Date:03104210 67 27.02.2007	
Decision : Case transferred to DES-IV being chemical export product.				

92 1	Case No.:884/21/82-ALC4/2007	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
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	HQ File : 01/82/050/01718/AM07/	RLA File : 04/24/040/00423/AM07/	Lic.No/Date:04100879 56 27.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

92	Case No.:886/21/82-ALC4/2007	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
2	HQ File : 01/82/050/01719/AM07/	RLA File : 05/24/040/00985/AM07/	Lic.No/Date:05102002 03 28.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

92	Case No.:888/21/82-ALC4/2007	Party Name:EMAMI LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
3	HQ File : 01/82/050/01724/AM07/	RLA File : 02/24/040/00344/AM07/	Lic.No/Date:02100986 73 28.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

92	Case No.:889/21/82-ALC4/2007	Party Name:KRISHNA CHEMICAL INDUSTRIES	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
4	HQ File : 01/82/050/01725/AM07/	RLA File : 34/24/040/00277/AM07/	Lic.No/Date:34100182 00 28.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

92	Case No.:893/21/82-ALC4/2007	Party Name:CIBA SPECIALTY CHEMICALS (INDIA) LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
5	HQ File : 01/82/050/01732/AM07/	RLA File : 17/24/040/00078/AM07/	Lic.No/Date:17100015 62 28.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

92	Case No.:894/21/82-ALC4/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
6				

	HQ File : 01/82/050/01733/AM07/	RLA File : 17/24/040/00080/AM07/	Lic.No/Date:17100015 63 28.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

927	Case No.:895/21/82-ALC4/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01734/AM07/	RLA File : 17/24/040/00081/AM07/	Lic.No/Date:17100015 64 28.02.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

928	Case No.:890/21/82-ALC4/2007	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01726/AM07/	RLA File : 05/24/040/00818/AM07/	Lic.No/Date:05102002 54 01.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

929	Case No.:891/21/82-ALC4/2007	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01727/AM07/	RLA File : 09/24/040/00484/AM07/	Lic.No/Date:0910029 499 01.03.2007	Defer Date:23.10.2007
	Decision : Committee decided to defer case for four weeks for want of comments of TA.			

930	Case No.:892/21/82-ALC4/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01731/AM07/	RLA File : 03/94/040/01329/AM07/	Lic.No/Date:03104215 11 01.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

931	Case No.:896/21/82-ALC4/2007	Party Name:EMAMI LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/01735/AM07/	RLA File : 02/24/040/00343/AM07/	Lic.No/Date:02100987 22 02.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

93	Case No.:897/21/82- ALC4/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
2	HQ File : 01/82/050/01736/AM07/	RLA File : 03/94/040/01321/AM07/	Lic.No/Date:03104216 67 02.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

93	Case No.:898/21/82- ALC4/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
3	HQ File : 01/82/050/01737/AM07/	RLA File : 03/94/040/01199/AM07/	Lic.No/Date:03104216 71 02.03.2007	
	Decision : Committee decided to transfer case to DES-IV being Chemical export product.			

93	Case No.:899/21/82- ALC4/2007	Party Name:BAKER OIL TREATING (I) LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
4	HQ File : 01/82/050/01738/AM07/	RLA File : 03/94/040/01264/AM07/	Lic.No/Date:03104217 70 02.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

93	Case No.:900/21/82- ALC4/2007	Party Name:K.PATEL DYE- CHEM INDUSTRIES PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
5	HQ File : 01/82/050/01739/AM07/	RLA File : 03/94/040/01335/AM07/	Lic.No/Date:03104217 78 02.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

93	Case No.:901/21/82- ALC4/2007	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
6				

	HQ File : 01/82/050/01741/AM07/	RLA File : 03/94/040/01253/AM07/	Lic.No/Date:03104217 82 02.03.2007	
	Decision : Committee decided to transfer case to DES-VII.			

93	Case No.:902/21/82- ALC4/2007	Party Name:COLOURTEX INDUSTRIES PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
7	HQ File : 01/82/050/01742/AM07/	RLA File : 03/94/040/01257/AM07/	Lic.No/Date:03104217 87 02.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

93	Case No.:903/21/82- ALC4/2007	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
8	HQ File : 01/82/050/01743/AM07/	RLA File : 02/24/040/00326/AM07/	Lic.No/Date:02100987 41 02.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

93	Case No.:4/9/83- ALC1/2007	Party Name:ZANDU CHEMICALS LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
9	HQ File : 01/83/050/01315/AM07/	RLA File : 03/95/040/01260/AM07/	Lic.No/Date:0310422 065 06.03.2007	Defer Date:06.11.20 07
	Decision : Committee decided to forward copy of application alongwith reply of firm to PI Division for their comments. Accordingly, case was deferred for six weeks.			

94	Case No.:905/21/82- ALC4/2007	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
0	HQ File : 01/82/050/01749/AM07/	RLA File : 17/24/040/00082/AM07/	Lic.No/Date:17100015 66 06.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

94	Case No.:907/21/82- ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
1				

	HQ File : 01/82/050/01750/AM07/	RLA File : 03/94/040/01374/AM06/	Lic.No/Date:0310421 956 06.03.2007	Defer Date:06.11.20 07
	Decision :Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.			

94	Case No.:909/21/82- ALC4/2007	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Approved
2	HQ File : 01/82/050/01754/AM07/	RLA File : 03/94/040/01307/AM07/	Lic.No/Date:03104219 60 06.03.2007	
	Decision : Case has already been approved in earlier NC Meeting.			

94	Case No.:910/21/82- ALC4/2007	Party Name:GALAXY LABORATORIES PVT LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
3	HQ File : 01/82/050/01757/AM07/	RLA File : 03/94/040/01328/AM07/	Lic.No/Date:03104221 28 06.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

94	Case No.:911/21/82- ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
4	HQ File : 01/82/050/01758/AM07/	RLA File : 31/24/040/00346/AM07/	Lic.No/Date:31100283 89 06.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

94	Case No.:913/21/82- ALC4/2007	Party Name:LACTOCHEM LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
5	HQ File : 01/82/050/01763/AM07/	RLA File : 04/24/040/00456/AM07/	Lic.No/Date:04100881 50 08.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

94	Case No.:914/21/82- ALC4/2007	Party Name:GKB RX LENS PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
6				

	HQ File : 01/82/050/01764/AM07/	RLA File : 02/24/040/00353/AM07/	Lic.No/Date:02100988 50 08.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

94	Case No.:915/21/82-ALC4/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
7	HQ File : 01/82/050/01765/AM07/	RLA File : 03/94/040/01013/AM07/	Lic.No/Date:03104223 89 08.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

94	Case No.:916/21/82-ALC4/2007	Party Name:COLOURTEX INDUSTRIES PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
8	HQ File : 01/82/050/01766/AM07/	RLA File : 03/94/040/01273/AM07/	Lic.No/Date:03104223 65 08.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

94	Case No.:917/21/82-ALC4/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
9	HQ File : 01/82/050/01767/AM07/	RLA File : 03/94/040/01017/AM07/	Lic.No/Date:03104223 86 08.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

95	Case No.:919/21/82-ALC4/2007	Party Name:HARMAN FINOCHEM LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
0	HQ File : 01/82/050/01768/AM07/	RLA File : 03/94/040/01242/AM07/	Lic.No/Date:0310422 394 08.03.2007	Defer Date:23.10.20 07
	Decision : Committee decided to defer case for four weeks for want of comments of PI Division.			

95	Case No.:920/21/82-ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1				

	HQ File : 01/82/050/01769/AM07/	RLA File : 03/94/040/01397/AM07/	Lic.No/Date:03104224 13 08.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:921/21/82-ALC4/2007	Party Name:KAJAY REMEDIES PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
95 2	HQ File : 01/82/050/01771/AM07/	RLA File : 03/94/040/01361/AM07/	Lic.No/Date:0310422 423 08.03.2007	Defer Date:06.11.20 07
Decision : Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.				

	Case No.:922/21/82-ALC4/2007	Party Name:BRITACEL SILICONES LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
95 3	HQ File : 01/82/050/01772/AM07/	RLA File : 03/94/040/01279/AM07/	Lic.No/Date:03104224 35 08.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:923/21/82-ALC4/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
95 4	HQ File : 01/82/050/01774/AM07/	RLA File : 03/95/040/01476/AM07/	Lic.No/Date:03104224 53 08.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:924/21/82-ALC4/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
95 5	HQ File : 01/82/050/01775/AM07/	RLA File : 03/95/040/01475/AM07/	Lic.No/Date:03104224 65 08.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

95 6	Case No.:925/21/82-ALC4/2007	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
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	HQ File : 01/82/050/01776/AM07/	RLA File : 03/95/040/01410/AM07/	Lic.No/Date:03104224 77 08.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

95	Case No.:926/21/82-ALC4/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
7	HQ File : 01/82/050/01777/AM07/	RLA File : 03/94/040/00596/AM07/	Lic.No/Date:03104224 84 09.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

95	Case No.:927/21/82-ALC4/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
8	HQ File : 01/82/050/01778/AM07/	RLA File : 03/94/040/00761/AM07/	Lic.No/Date:03104224 85 09.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

95	Case No.:928/21/82-ALC4/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
9	HQ File : 01/82/050/01779/AM07/	RLA File : 03/94/040/01006/AM07/	Lic.No/Date:03104224 86 09.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

96	Case No.:929/21/82-ALC4/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
0	HQ File : 01/82/050/01782/AM07/	RLA File : 03/94/040/01336/AM07/	Lic.No/Date:03104225 92 09.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

96	Case No.:930/21/82-ALC4/2007	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
1				

	HQ File : 01/82/050/01783/AM07/	RLA File : 03/94/040/01214/AM07/	Lic.No/Date:03104225 49 09.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

96	Case No.:931/21/82-ALC4/2007	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
2	HQ File : 01/82/050/01786/AM07/	RLA File : 07/24/040/00700/AM07/	Lic.No/Date:07100505 24 12.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

96	Case No.:934/21/82-ALC4/2007	Party Name:DUJODWALA PRODUCTS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
3	HQ File : 01/82/050/01796/AM07/	RLA File : 03/94/040/01344/AM07/	Lic.No/Date:03104226 58 12.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

96	Case No.:935/21/82-ALC4/2007	Party Name:DUJODWALA PRODUCTS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
4	HQ File : 01/82/050/01797/AM07/	RLA File : 03/94/040/01399/AM07/	Lic.No/Date:03104226 59 12.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

96	Case No.:936/21/82-ALC4/2007	Party Name:INDO AMINES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
5	HQ File : 01/82/050/01798/AM07/	RLA File : 03/94/040/01251/AM07/	Lic.No/Date:03104226 60 12.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

96	Case No.:937/21/82-ALC4/2007	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
6				

	HQ File : 01/82/050/01799/AM07/	RLA File : 03/95/040/01399/AM07/	Lic.No/Date:03104228 05 12.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

96	Case No.:939/21/82- ALC4/2007	Party Name:JOCIL LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
7	HQ File : 01/82/050/01800/AM07/	RLA File : 09/24/040/00443/AM07/	Lic.No/Date:09100296 51 13.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

96	Case No.:940/21/82- ALC4/2007	Party Name:GRANULES INDIA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
8	HQ File : 01/82/050/01801/AM07/	RLA File : 09/24/040/00458/AM07/	Lic.No/Date:0910029 652 13.03.2007	Defer Date:06.11.20 07
	Decision : Committee decided to ascertain status of case from RA. Accordingly, case was deferred for six weeks.			

96	Case No.:942/21/82- ALC4/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
9	HQ File : 01/82/050/01802/AM07/	RLA File : 03/94/040/01382/AM07/	Lic.No/Date:03104229 54 13.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

97	Case No.:943/21/82- ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
0	HQ File : 01/82/050/01803/AM07/	RLA File : 03/94/040/01439/AM07/	Lic.No/Date:0310422 963 13.03.2007	Defer Date:06.11.20 07
	Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

97	Case No.:3/1/87- ALC1/2007	Party Name:AVON ORGANICS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
1	HQ File :	RLA File :	Lic.No/Date:0910029	Defer

	01/87/050/01107/AM07/	09/24/040/00487/AM07/	668 14.03.2007	Date:09.10.2007
Decision :Committee decided to defer case for two weeks for want of comments of PI Division.				

97	Case No.:944/21/82-ALC4/2007	Party Name:JOCIL LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/01806/AM07/	RLA File : 09/24/040/00493/AM07/	Lic.No/Date:0910029667 14.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

97	Case No.:945/21/82-ALC4/2007	Party Name:MONARCH CATALYST PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/01808/AM07/	RLA File : 03/95/040/01501/AM07/	Lic.No/Date:0310423012 14.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

97	Case No.:946/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/01809/AM07/	RLA File : 03/94/040/01220/AM07/	Lic.No/Date:0310423019 14.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

97	Case No.:948/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01810/AM07/	RLA File : 03/94/040/01216/AM07/	Lic.No/Date:0310423021 14.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

97	Case No.:949/21/82-ALC4/2007	Party Name:BHALLA CHEMICAL WORKS PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
6				

	HQ File : 01/82/050/01811/AM07/	RLA File : 05/24/040/01019/AM07/	Lic.No/Date:05102010 32 15.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:950/21/82-ALC4/2007	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
97 7	HQ File : 01/82/050/01812/AM07/	RLA File : 07/24/040/00829/AM07/	Lic.No/Date:0710050 672 15.03.2007	Defer Date:06.11.20 07
Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.				

	Case No.:951/21/82-ALC4/2007	Party Name:MAHAVIR DYE CHEM	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
97 8	HQ File : 01/82/050/01813/AM07/	RLA File : 52/24/040/00006/AM07/	Lic.No/Date:52100212 88 15.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:953/21/82-ALC4/2007	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
97 9	HQ File : 01/82/050/01814/AM07/	RLA File : 03/94/040/01186/AM07/	Lic.No/Date:03104232 03 15.03.2007	:
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:954/21/82-ALC4/2007	Party Name:MERCK LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
98 0	HQ File : 01/82/050/01815/AM07/	RLA File : 03/95/040/01559/AM07/	Lic.No/Date:0310423 260 15.03.2007	Defer Date:06.11.20 07
Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.				

98 1	Case No.:960/21/82-ALC4/2007	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
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	HQ File : 01/82/050/01825/AM07/	RLA File : 17/24/040/00084/AM07/	Lic.No/Date:17100015 80 15.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

98	Case No.:961/21/82-ALC4/2007	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
2	HQ File : 01/82/050/01826/AM07/	RLA File : 17/24/040/00077/AM07/	Lic.No/Date:17100015 81 15.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

98	Case No.:962/21/82-ALC4/2007	Party Name:MASS DYE- CHEM PVT LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
3	HQ File : 01/82/050/01827/AM07/	RLA File : 31/24/040/00402/AM07/	Lic.No/Date:31100286 00 16.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

98	Case No.:959/21/82-ALC4/2007	Party Name:BODAL CHEMICALS LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
4	HQ File : 01/82/050/01824/AM07/	RLA File : 08/24/040/00364/AM07/	Lic.No/Date:08100637 15 19.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

98	Case No.:964/21/82-ALC4/2007	Party Name:M/S. SANCHI CHEMICALS PVT. LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
5	HQ File : 01/82/050/01828/AM07/	RLA File : 11/24/040/00018/AM07/	Lic.No/Date:11100150 82 20.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

98	Case No.:965/21/82-ALC4/2007	Party Name:M/S. SANCHI CHEMICALS PVT. LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
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	HQ File : 01/82/050/01829/AM07/	RLA File : 11/24/040/00019/AM07/	Lic.No/Date:11100150 83 20.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

98	Case No.:966/21/82- ALC4/2007	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
7	HQ File : 01/82/050/01831/AM07/	RLA File : 08/24/040/00351/AM07/	Lic.No/Date:08100637 47 20.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

98	Case No.:967/21/82- ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
8	HQ File : 01/82/050/01833/AM07/	RLA File : 31/24/040/00436/AM07/	Lic.No/Date:31100286 25 20.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

98	Case No.:17/9/82- ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
9	HQ File : 01/82/050/01837/AM07/	RLA File : 03/94/040/01468/AM07/	Lic.No/Date:0310423 777 21.03.2007	Defer Date:06.11.20 07
	Decision : Committee decided to defer case for six weeks for want of comments of PI Division.			

99	Case No.:968/21/82- ALC4/2007	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
0	HQ File : 01/82/050/01834/AM07/	RLA File : 03/94/040/00965/AM07/	Lic.No/Date:03104238 28 21.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

99	Case No.:969/21/82- ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
1				

	HQ File : 01/82/050/01835/AM07/	RLA File : 03/94/040/01311/AM07/	Lic.No/Date:03104238 75 21.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

99	Case No.:970/21/82-ALC4/2007	Party Name:GANDHI INDUSTRIAL CORPORATION	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/01836/AM07/	RLA File : 03/94/040/01454/AM07/	Lic.No/Date:03104237 76 21.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

99	Case No.:971/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/01838/AM07/	RLA File : 03/94/040/01318/AM07/	Lic.No/Date:03104238 87 21.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

99	Case No.:972/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/01839/AM07/	RLA File : 03/94/040/01003/AM07/	Lic.No/Date:03104238 98 21.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

99	Case No.:973/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01840/AM07/	RLA File : 03/94/040/01038/AM07/	Lic.No/Date:03104239 00 21.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

99	Case No.:19/9/82-ALC4/2007	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
6	HQ File :	RLA File :	Lic.No/Date:0910029	Defer

01/82/050/01846/AM07/	09/24/040/00523/AM07/	739 22.03.2007	Date:06.11.2007
Decision :Committee decided to defer case for six weeks for want of comments of PI Division.			

997	Case No.:976/21/82-ALC4/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01847/AM07/	RLA File : 03/94/040/01423/AM07/	Lic.No/Date:0310423963 22.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

998	Case No.:977/21/82-ALC4/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01848/AM07/	RLA File : 03/94/040/01349/AM07/	Lic.No/Date:0310423966 22.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

999	Case No.:978/21/82-ALC4/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01849/AM07/	RLA File : 03/94/040/00512/AM07/	Lic.No/Date:0310423972 22.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

1000	Case No.:979/21/82-ALC4/2007	Party Name:B.B. CHEMICALS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01850/AM07/	RLA File : 03/94/040/01448/AM07/	Lic.No/Date:0310424020 22.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

1001	Case No.:980/21/82-ALC4/2007	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File :	RLA File :	Lic.No/Date:03104240	

	01/82/050/01851/AM07/	03/95/040/01581/AM07/	36 22.03.2007	
Decision : Case has already been approved in NC Meeting No.8/08 dated 28.06.2007.				

100	Case No.:981/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/01853/AM07/	RLA File : 03/94/040/01302/AM07/	Lic.No/Date:03104240 58 22.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

100	Case No.:982/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/01854/AM07/	RLA File : 03/94/040/01384/AM07/	Lic.No/Date:03104240 62 22.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

100	Case No.:983/21/82-ALC4/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/01855/AM07/	RLA File : 03/94/040/01466/AM07/	Lic.No/Date:03104240 66 22.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

100	Case No.:984/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01856/AM07/	RLA File : 03/94/040/00987/AM07/	Lic.No/Date:03104240 69 22.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

100	Case No.:985/21/82-ALC4/2007	Party Name:INDO AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/01857/AM07/	RLA File : 03/94/040/01392/AM07/	Lic.No/Date:03104240 74 22.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

1007	Case No.:986/21/82-ALC4/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01858/AM07/	RLA File : 03/94/040/01493/AM07/	Lic.No/Date:03104240 83 22.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

1008	Case No.:987/21/82-ALC4/2007	Party Name:GURIND INDIA PVT LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01859/AM07/	RLA File : 05/24/040/01012/AM07/	Lic.No/Date:05102015 18 22.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

1009	Case No.:1/17/82-ALC4/2007	Party Name:BIOLOGICAL E LTD	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/01860/AM07/	RLA File : 09/24/040/00481/AM07/	Lic.No/Date:0910029 748 23.03.2007	Defer Date:23.10.2007
	Decision : Committee decided to defer case for four weeks for want of comments of PI Division.			

1010	Case No.:989/21/82-ALC4/2007	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01864/AM07/	RLA File : 17/24/040/00079/AM07/	Lic.No/Date:17100015 96 23.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

1011	Case No.:990/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/01866/AM07/	RLA File : 03/94/040/01229/AM07/	Lic.No/Date:03104242 19 23.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

101	Case No.:992/21/82-ALC4/2007	Party Name:MONOMER CHEMICAL INDUSTRIES PVT. LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
2	HQ File : 01/82/050/01867/AM07/	RLA File : 03/95/040/01551/AM07/	Lic.No/Date:03104242 25 23.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

101	Case No.:993/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
3	HQ File : 01/82/050/01868/AM07/	RLA File : 03/94/040/01451/AM07/	Lic.No/Date:03104242 30 23.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

101	Case No.:994/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
4	HQ File : 01/82/050/01869/AM07/	RLA File : 03/94/040/01228/AM07/	Lic.No/Date:03104242 38 23.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

101	Case No.:995/21/82-ALC4/2007	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
5	HQ File : 01/82/050/01870/AM07/	RLA File : 03/95/040/01499/AM07/	Lic.No/Date:03104242 59 23.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

101	Case No.:1000/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Ca se Transferr ed
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	HQ File : 01/82/050/01874/AM07/	RLA File : 03/94/040/01469/AM07/	Lic.No/Date:03104243 42 26.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:20/9/82-ALC4/2007	Party Name:CONCORD BIOTECH LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
1017	HQ File : 01/82/050/01863/AM07/	RLA File : 08/24/040/00356/AM07/	Lic.No/Date:0810063 862 26.03.2007	Defer Date:06.11.2007
Decision : Committee decided to remind Policy Div. for their comments. Accordingly, case was deferred for six weeks.				

	Case No.:996/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1018	HQ File : 01/82/050/01871/AM07/	RLA File : 03/94/040/01207/AM07/	Lic.No/Date:03104243 22 26.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:998/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1019	HQ File : 01/82/050/01872/AM07/	RLA File : 03/94/040/01176/AM07/	Lic.No/Date:03104243 25 26.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

	Case No.:999/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
1020	HQ File : 01/82/050/01873/AM07/	RLA File : 03/94/040/01471/AM07/	Lic.No/Date:03104243 26 26.03.2007	
Decision : Case transferred to DES-IV being chemical export product.				

1021	Case No.:1002/21/82-ALC4/2007	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/01878/AM07/	RLA File : 31/24/040/00443/AM07/	Lic.No/Date:31100287 52 27.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

102	Case No.:1003/21/82-ALC4/2007	Party Name:M/S. ITCO INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/01879/AM07/	RLA File : 07/24/040/00867/AM07/	Lic.No/Date:07100508 93 27.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

102	Case No.:1004/21/82-ALC4/2007	Party Name:M/S. ITCO INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/01880/AM07/	RLA File : 07/24/040/00866/AM07/	Lic.No/Date:07100508 94 27.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

102	Case No.:1005/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
4	HQ File : 01/82/050/01881/AM07/	RLA File : 03/94/040/01039/AM07/	Lic.No/Date:03104244 63 27.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

102	Case No.:1006/21/82-ALC4/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01882/AM07/	RLA File : 03/94/040/01308/AM07/	Lic.No/Date:03104244 64 27.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

102	Case No.:1007/21/82-ALC4/2007	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/01883/AM07/	RLA File : 17/24/040/00090/AM07/	Lic.No/Date:17100015 97 27.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

1027	Case No.: 1012/21/82-ALC4/2007	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01888/AM07/	RLA File : 03/94/040/01298/AM07/	Lic.No/Date:03104246 42 27.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

1028	Case No.: 1013/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01890/AM07/	RLA File : 03/94/040/01064/AM07/	Lic.No/Date:03104246 55 27.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

1029	Case No.: 1008/21/82-ALC4/2007	Party Name:HIGH POLYMER LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01884/AM07/	RLA File : 05/24/040/01058/AM07/	Lic.No/Date:05102016 41 28.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

1030	Case No.: 1009/21/82-ALC4/2007	Party Name:HIGH POLYMER LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
	HQ File : 01/82/050/01885/AM07/	RLA File : 05/24/040/01057/AM07/	Lic.No/Date:05102016 67 28.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

1031	Case No.: 1011/21/82-ALC4/2007	Party Name:HIGH POLYMER LABS LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status: Case Transferred
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	HQ File : 01/82/050/01886/AM07/	RLA File : 05/24/040/00982/AM07/	Lic.No/Date:05102017 11 28.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

103	Case No.:1015/21/82-ALC4/2007	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/01891/AM07/	RLA File : 03/95/040/01535/AM07/	Lic.No/Date:03104246 66 28.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

103	Case No.:1017/21/82-ALC4/2007	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/01892/AM07/	RLA File : 03/95/040/01536/AM07/	Lic.No/Date:03104246 75 28.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

103	Case No.:1019/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
4	HQ File : 01/82/050/01893/AM07/	RLA File : 03/94/040/01501/AM07/	Lic.No/Date:0310424 679 28.03.2007	Defer Date:06.11.20 07
	Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

103	Case No.:1020/21/82-ALC4/2007	Party Name:GWALIOR CHEMICAL INDUSTRIES LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
5	HQ File : 01/82/050/01895/AM07/	RLA File : 03/94/040/01424/AM07/	Lic.No/Date:03104247 56 28.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

103	Case No.:1022/21/82-ALC4/2007	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
6	HQ File :	RLA File :	Lic.No/Date:03104247	

	01/82/050/01896/AM07/	03/94/040/01465/AM07/	67 28.03.2007	
Decision : Case has already been approved in NC meeting No.10/08 dated 10.07.2007.				

103 7	Case No.:1024/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01902/AM07/	RLA File : 03/94/040/00998/AM07/	Lic.No/Date:03104249 16 29.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

103 8	Case No.:1025/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01903/AM07/	RLA File : 03/94/040/01054/AM07/	Lic.No/Date:03104249 20 29.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

103 9	Case No.:1026/21/82-ALC4/2007	Party Name:COLOURTEX INDUSTRIES PVT. LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01904/AM07/	RLA File : 03/94/040/01441/AM07/	Lic.No/Date:03104249 24 29.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

104 0	Case No.:1027/21/82-ALC4/2007	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
	HQ File : 01/82/050/01905/AM07/	RLA File : 03/94/040/01047/AM07/	Lic.No/Date:03104249 25 29.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

104 1	Case No.:1028/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
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	HQ File : 01/82/050/01908/AM07/	RLA File : 03/94/040/01149/AM07/	Lic.No/Date:03104250 35 29.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

104	Case No.:1029/21/82-ALC4/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
2	HQ File : 01/82/050/01909/AM07/	RLA File : 03/94/040/01063/AM07/	Lic.No/Date:03104250 38 29.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

104	Case No.:1032/21/82-ALC4/2007	Party Name:CHEMTECH INTERMEDIATES PVT.LTD,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferred
3	HQ File : 01/82/050/01911/AM07/	RLA File : 34/24/040/00243/AM07/	Lic.No/Date:34100184 39 30.03.2007	
	Decision : Case transferred to DES-IV being chemical export product.			

104	Case No.:13/7/83-ALC1/2007	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
4	HQ File : 01/83/050/00086/AM08/	RLA File : 09/24/040/00544/AM07/	Lic.No/Date:09100299 37 10.04.2007	
	Decision :Committee considered case as per agenda for ratification of norms for export product Ranitidine Hcl under para 4.7 of HBP. Committee in light of written comments forwarded by PI Division vide their U.O. No.34011/86/2007-PI-III dated 26.09.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower. Export product: Ranitidine Hcl-----1kg. Import items: 1. Furfuryl alcohol-----0.600kg/kg 2. Cystemine Hcl-----0.90kg/kg 3. 1-Methylamine-1-Methylthio-2-Nitroethylene--- 0.82kg/kg 4. Methyl Iso Butyl Ketone-----1.26kg/kg			

	5. Chloroform-----0.93kg/kg
	6. Methanol-----0.44kg/kg
	7. Isopropyl alcohol-----1.913kg/kg
	RLA concerned may take further necessary action as per above decision of Norms Committee.

1045	Case No.:7/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00008/AM08/	RLA File : 03/94/040/00010/AM08/	Lic.No/Date:0310426066 10.04.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1046	Case No.:9/21/82-ALC4/2007	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00009/AM08/	RLA File : 09/24/040/00543/AM07/	Lic.No/Date:0910029931 10.04.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1047	Case No.:9/13/83-ALC1/2007	Party Name:KUMAR ORGANIC PRODUCTS LIMITED,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/83/050/00105/AM08/	RLA File : 07/24/040/00020/AM08/	Lic.No/Date:0710051216 13.04.2007	Defer Date:06.11.2007
	Decision :Committee decided to defer case for six weeks.			

1048	Case No.:10/21/82-ALC4/2007	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00013/AM08/	RLA File : 05/24/040/00965/AM07/	Lic.No/Date:0510202576 17.04.2007	
	Decision :Case has already been approved in NC Meeting No.13/08 dated 31.07.2007.			

1049	Case No.:11/21/82-ALC4/2007	Party Name:TTK LIG LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Transferr
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	HQ File : 01/82/050/00014/AM08/	RLA File : 04/24/040/00505/AM07/	Lic.No/Date:04100890 08 18.04.2007	
	Decision : Case transferred to DES-V being Textile export product.			

1050	Case No.:12/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00015/AM08/	RLA File : 03/94/040/00821/AM07/	Lic.No/Date:0310427 288 19.04.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1051	Case No.:18/7/83-ALC1/2007	Party Name:RESONANCE LABORATORIES PVT LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/83/050/00171/AM08/	RLA File : 07/24/040/00048/AM08/	Lic.No/Date:0710051 363 23.04.2007	Defer Date:06.11.2007
	Decision :Committee decided to defer case for six weeks.			

1052	Case No.:14/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00019/AM08/	RLA File : 03/94/040/00061/AM08/	Lic.No/Date:0310427 810 25.04.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1053	Case No.:15/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00020/AM08/	RLA File : 03/94/040/00060/AM08/	Lic.No/Date:0310427 811 25.04.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1054	Case No.:6/13/82-ALC4/2007	Party Name:MEDREICH LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
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	HQ File : 01/82/050/00022/AM08/	RLA File : 07/24/040/00072/AM08/	Lic.No/Date:07100514 78 01.05.2007	
	Decision :Committee considered case as per agenda for ratification of norms for export product Doxycycline tablets 100mg under para 4.7 of HBP. Committee in light of written comments forwarded by PI Division vide their U.O. No.35011/207/2005-PI-III dated 26.09.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower. Export product: Doxycycline tablets 100mg. Import item: Doxycycline Hydrochloride Hemihydrate (Doxycycline Hyclate)---- 108.06mg/100mg tablet. RA concerned may take further necessary action as per above decision of Norms Committee.			

105	Case No.:18/21/82-ALC4/2007	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
5	HQ File : 01/82/050/00025/AM08/	RLA File : 07/24/040/00064/AM08/	Lic.No/Date:0710051499 03.05.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

105	Case No.:19/21/82-ALC4/2007	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
6	HQ File : 01/82/050/00026/AM08/	RLA File : 07/24/040/00063/AM08/	Lic.No/Date:0710051501 03.05.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

105	Case No.:20/21/82-ALC4/2007	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
7	HQ File : 01/82/050/00028/AM08/	RLA File : 05/24/040/00097/AM08/	Lic.No/Date:0510203344	Defer Date:06.11.2007

		07.05.2007	07
Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1058	Case No.:23/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00033/AM08/	RLA File : 03/94/040/00079/AM08/	Lic.No/Date:0310428 832 08.05.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1059	Case No.:21/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00032/AM08/	RLA File : 03/94/040/00123/AM08/	Lic.No/Date:0310429 101 10.05.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1060	Case No.:32/9/82-ALC4/2007	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00043/AM08/	RLA File : 05/24/040/00093/AM08/	Lic.No/Date:0510203 946 22.05.2007	Defer Date:23.10.2007
	Decision :Committee decided to defer case for four weeks for want comments of MSME.			

1061	Case No.:26/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00052/AM08/	RLA File : 03/94/040/00166/AM08/	Lic.No/Date:03104303 91 23.05.2007	
	Decision :Case has already been approved in NC Meeting No.14/08 dated 07.08.2007.			

1062	Case No.:37/16/83-ALC1/2007	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File :	RLA File :	Lic.No/Date:0310430	Defer

	01/83/050/00385/AM08/	03/94/040/00170/AM08/	424 23.05.2007	Date:06.11.2007
Decision :Committee decided to defer case for six weeks.				

1063	Case No.:24/21/82-ALC4/2007	Party Name:CE-CHEM PHARMACEUTICALS,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00046/AM08/	RLA File : 07/24/040/00136/AM08/	Lic.No/Date:0710051761 25.05.2007	Defer Date:06.11.2007
	Decision :Committee decided to defer case for six weeks.			

1064	Case No.:33/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00062/AM08/	RLA File : 03/94/040/00215/AM08/	Lic.No/Date:0310431032 29.05.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1065	Case No.:32/21/82-ALC4/2007	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00060/AM08/	RLA File : 09/24/040/00052/AM08/	Lic.No/Date:0910030410 01.06.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1066	Case No.:38/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00079/AM08/	RLA File : 03/94/040/00237/AM08/	Lic.No/Date:0310431891 06.06.2007	Defer Date: 06.11.2007
	Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1067	Case No.:3/15/82-ALC4/2007	Party Name:HARMAN FINOCHEM LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File :	RLA File :	Lic.No/Date:0310431	Defer

	01/82/050/00103/AM08/	03/94/040/00179/AM08/	949 07.06.2007	Date:23.10.2007
Decision :Committee decided to defer case for four weeks.				

1068	Case No.:60/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00111/AM08/	RLA File : 03/94/040/00263/AM08/	Lic.No/Date:0310432617 14.06.2007	
	Decision :Case has already been approved in NC Meeting No.13/08 dated 31.07.2007.			

1069	Case No.:63/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00112/AM08/	RLA File : 03/94/040/00297/AM08/	Lic.No/Date:0310433363 20.06.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1070	Case No.:3/17/82-ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00073/AM08/	RLA File : 09/24/040/00093/AM08/	Lic.No/Date:0910030626 21.06.2007	Defer Date:23.10.2007
	Decision :Committee decided to defer case for four weeks.			

1071	Case No.:8/11/82-ALC4/2007	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00074/AM08/	RLA File : 07/24/040/00196/AM08/	Lic.No/Date:0710052106 22.06.2007	
	Decision :Case has already been approved in NC Meeting No.19/08 dated 11.09.2007.			

1072	Case No.:37/21/82-ALC4/2007	Party Name:SARACA LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00075/AM08/	RLA File : 09/24/040/00029/AM08/	Lic.No/Date:0910030654 25.06.2007	Defer Date:06.11.2007

	Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			
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107 3	Case No.: 55/21/82- ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status: Case Deferred
	HQ File : 01/82/050/00107/AM08/	RLA File : 03/94/040/00333/AM08/	Lic.No/Date:0310434 536 29.06.2007	Defer Date:06.11.20 07
	Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

107 4	Case No.: 54/21/82- ALC4/2007	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status: Case Deferred
	HQ File : 01/82/050/00104/AM08/	RLA File : 09/24/040/00116/AM08/	Lic.No/Date:0910030 710 02.07.2007	Defer Date:06.11.20 07
	Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

107 5	Case No.: 79/21/82- ALC4/2007	Party Name:KOPRAN LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status: Ca se Approved
	HQ File : 01/82/050/00130/AM08/	RLA File : 03/94/040/00229/AM08/	Lic.No/Date:03104353 94 09.07.2007	
	Decision :Committee considered case as per agenda for ratification of norms for export product Ceftriazone Sodium Sterile under para 4.7 of HBP. Committee in light of written comments forwarded by PI Division vide their U.O. No.35011/65/2007 PI-III dated 07.07.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower. Export product: Ceftriaxone Sodium Sterile-----1kg Import items: 1. Ceftriaxone Sodium Non-sterile-----1.00kg/kg 2. Acetone-----2.08kg/kg RA concerned may take further necessary action as per above decision of Norms Committee.			

1076	Case No.:81/21/82-ALC4/2007	Party Name:KOPRAN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00131/AM08/	RLA File : 03/94/040/00173/AM08/	Lic.No/Date:0310435 412 09.07.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1077	Case No.:5/17/82-ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00115/AM08/	RLA File : 09/24/040/00101/AM08/	Lic.No/Date:0910030 910 17.07.2007	Defer Date:09.10.2007
	Decision :Committee decided to defer case for two weeks for want of comments of PI Division.			

1078	Case No.:6/17/82-ALC4/2007	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00117/AM08/	RLA File : 09/24/040/00122/AM08/	Lic.No/Date:0910030 946 19.07.2007	Defer Date:09.10.2007
	Decision :Committee decided to defer case for two weeks for want of comments of PI Division.			

1079	Case No.:82/21/82-ALC4/2007	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00132/AM08/	RLA File : 05/24/040/00311/AM08/	Lic.No/Date:0510206 654 24.07.2007	Defer Date:06.11.2007
	Decision :Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

1080	Case No.:93/21/82-ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00143/AM08/	RLA File : 03/94/040/00422/AM08/	Lic.No/Date:0310437 449 26.07.2007	Defer Date:23.10.2007
	Decision :Committee decided to defer case for four weeks.			

108 1	Case No.:95/21/82-ALC4/2007	Party Name:NICHOLAS PIRAMAL INDIA LTD.	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00144/AM08/	RLA File : 03/95/040/00389/AM08/	Lic.No/Date:0310437 508 26.07.2007	Defer Date:23.10.2007
	Decision : Committee decided to defer case for four weeks.			

108 2	Case No.:89/21/82-ALC4/2007	Party Name:MISSION PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00140/AM08/	RLA File : 03/95/040/00361/AM08/	Lic.No/Date:03104383 27 06.08.2007	
	Decision :Committee considered case as per agenda for ratification of norms for export product Ciprofloxacin Tabs USP 500mg under para 4.7 of HBP. Committee in light of its earlier decision taken in its 04/08 meeting held on 30.05.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower. Export product Ciprofloxacin tablets BP 500mg (Proxacin 500)-----1 tablet Import items 1. Ciprofloxacin hcl-----593.844mg/tablet RLA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

108 3	Case No.:90/21/82-ALC4/2007	Party Name:MISSION PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00141/AM08/	RLA File : 03/95/040/00403/AM08/	Lic.No/Date:03104383 31 06.08.2007	
	Decision :Committee considered case as per agenda for ratification of norms for export product Ciprofloxacin Tabs USP 500mg under para 4.7 of HBP. Committee in light of its earlier decision taken in its 04/08 meeting held on 30.05.2007 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower.			

	Export product Ciprofloxacin tablets BP 500mg (Proxacin 500)-----1 tablet Import items 1. Ciprofloxacin hcl-----593.844mg/tablet RLA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.
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108 4	Case No.:98/21/82-ALC4/2007	Party Name:KOPRAN LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Approved
	HQ File : 01/82/050/00147/AM08/	RLA File : 03/94/040/00443/AM08/	Lic.No/Date:03104382 46 06.08.2007	
	Decision :The Committee considered this case for fixation of I/O norms for the export product under para 4.7 of HBP as per agenda. The Committee in light of the written comments of the Deptt. of C&PC forwarded vide their U.O.No. 35011/28/2007/PI-III dated 24.4.2007 decided to fix I/O Norms for the export product for the purpose of para 4.7 of HBP only as under or as applied by the firm which ever is lower. Export product Cefepime for injection-----1kg Import item 1. Cefepime Hcl (non sterile)-----0.61kg 2. Methanol-----0.80kg 3. Acetone-----5.15kg 4. Eno Carbon-----35gm./kg 5. L-Arginine (non Sterile)----0.40kg RLA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

108 5	Case No.:101/21/82-ALC4/2007	Party Name:ALEMBIC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00149/AM08/	RLA File : 34/24/040/00084/AM08/	Lic.No/Date:3410019 403 13.08.2007	Defer Date:16.10.2007
	Decision : Committee decided to defer case for three weeks.			

108 6	Case No.:103/21/82-ALC4/2007	Party Name:ALEMBIC LIMITED	Meet No/Date:21/82-ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00150/AM08/	RLA File : 34/24/040/00085/AM08/	Lic.No/Date:3410019 404	Defer Date:16.10.2007

		13.08.2007	07
Decision : Committee decided to defer case for three weeks.			

108 7	Case No.: 111/21/82- ALC4/2007	Party Name:CIPLA LIMITED	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00156/AM08/	RLA File : 03/94/040/00517/AM08/	Lic.No/Date:0310440 108 20.08.2007	Defer Date:06.11.20 07
	Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

108 8	Case No.: 113/21/82- ALC4/2007	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:21/82- ALC4/2007 25.09.2007	Status:Case Deferred
	HQ File : 01/82/050/00157/AM08/	RLA File : 22/24/040/00030/AM08/	Lic.No/Date:2210006 984 20.08.2007	Defer Date:06.11.20 07
	Decision : Committee decided to call for a copy of application alongwith copy of licence from RA. Accordingly, case was deferred for six weeks.			

Date:28.09.2007
Place:New Delhi

Shyam Lal
Foreign Trade Development Officer

Case No.B-293	M/s. Makson Inds. Pvt. Ltd.,
M.No.21/08	F.No.01/82/50/433/AM07
Date 25.9.2007	RLA F.No.03/95/40/317/AM07

Adv.Lic.No.0310386400 dt.23.6.2007		
The Committee considered the case as per agenda for ratification of I/O Norms for export product "Vicks Vaporub in packs" under Para 4.7 of HBP.		
The Committee in light of the written comments forwarded by DC(SSl) vide their U.O.No.5(9)/2005-Chem dt. 6.9.2007 decided to ratify norms under Para 4.7 of HBP as per details below or as applied by firm whichever is lower.		
Export product Vicks Vaporub-----100kg		
Import items:		
Sl.No.	Description of import items	Quantity allowed
1	White Petrolactum (White Soft Parafin)	82.30kg/100kg
2	DL-Camphor	5.365kg/100kg
3	Eucalyptus Oil	1.356kg/100kg
4	Nutmeg Oil	0.697kg/100kg
5	Cedar Leaf Oil	0.448kg/100kg
6	Turpentine Oil	4.77kg/100kg
7	Thymol	0.0918kg/100kg
8	50 mgs., 80gms., 100gms., Labels	Net-to-net +2% wastage
9	Direction folders	Net-to-net 4% wastage
RLA concerned may take further necessary action under Para 4.7 of HBP as per above decision of Norms Committee. The export is for the limited purpose for Philippines, Malaysia, Thailand, Australia and New Zealand.		

Case No.B-294	M/s. Hemmo Pharma Ltd.,
M.No.21/08	F.No.01/82/50/1763/AM05
Date 25.9.2007	RLA F.No.03/24/40/2256/AM05
Adv.Lic.No.0310313830 dt.27.1.2005	
The Committee considered the case as per agenda for ratification of I/O Norms for export product " " under Para 4.7 of HBP.	
The Committee decided to examine the case on file. The Committee accordingly deferred the case for two weeks.	

Case No.B-295	M/s. Hemmo Pharma Ltd.,
M.No.21/08	F.No.01/82/50/478/AM05
Date 25.9.2007	RLA F.No.03/24/40/582/AM05
Adv.Lic.No.031019241dt.18.8.2003	
The Committee considered the case as per agenda for ratification of I/O Norms for export product "" under Para 4.7 of HBP.	
The Committee decided to examine the case on file. The Committee accordingly deferred the case for two weeks.	

Case No.B-296	M/s. Hemmo Pharma Ltd.,
M.No.21/08	F.No.01/82/50/464/AM02
Date 25.9.2007	RLA F.No.03/24/40/1025/AM02
Adv.Lic.No.0310110660 dt.19.11.2001	
The Committee considered the case as per agenda for ratification of I/O Norms for export product "" under Para 4.7 of HBP.	
The Committee decided to examine the case on file. The Committee accordingly deferred the case for two weeks.	

Case No.B-297	M/s. Hemmo Pharma Ltd.,
M.No.21/08	F.No.01/82/50/338/AM05
Date 25.9.2007	RLA F.No.03/24/40/65/AM05
Adv.Lic.No.0310265856dt.28.4.2004	
The Committee considered the case as per agenda for ratification of I/O Norms for export product "" under Para 4.7 of HBP.	
The Committee decided to examine the case on file. The Committee accordingly deferred the case for two weeks.	

Case No.B-298	M/s. Hemmo Pharma Ltd.,
M.No.21/08	F.No.01/82/50/1439/AM05
Date 25.9.2007	RLA F.No.03/24/40/156/AM04
Adv.Lic.No.0310302356 dt.17.11.2004	
The Committee considered the case as per agenda for ratification of I/O Norms for export product "" under Para 4.7 of HBP.	
The Committee decided to examine the case on file. The Committee accordingly deferred the case for two weeks.	

Case No.B-299	M/s. Hemmo Pharma Ltd.,
M.No.21/08	F.No.01/82/50/477/AM04
Date 25.9.2007	RLA F.No.03/24/42/281/AM04
Adv.Lic.No.0310219238 dt.18.8.2003	
The Committee considered the case as per agenda for ratification of I/O Norms for export product " " under Para 4.7 of HBP.	
The Committee decided to examine the case on file. The Committee accordingly deferred the case for two weeks.	

Case No.B-300	M/s. Nestor Pharmaceuticals Ltd.
M.No.21/08	F.No.01/82/162/174/AM08
Date 25.9.2007	
Adv.Lic.No.0510200106 dt.27.2.2007	

The Committee considered the case as per agenda for endorsement of above advance authorization for exemption from registration procedure for the import of "Trimethoprim BP" from un-registered sources as per Policy Circular No.9 dt. 30.6.2003 read with Policy Circular No.41(RE-2005)/2004-09 dt. 12.12.2005.

The Committee decided to defer the case for two weeks.

Case No.B-301	M/s. Nestor Pharmaceuticals Ltd.
M.No.21/08	F.No.01/82/162/173/AM08
Date 25.9.2007	
Adv.Lic.No.0510193028 dt.19.10.2006	
The Committee considered the case as per agenda for endorsement of above advance authorization for exemption from registration procedure for the import of "Trimethoprim BP" from un-registered sources as per Policy Circular No.9 dt. 30.6.2003 read with Policy Circular No.41(RE-2005)/2004-09 dt. 12.12.2005.	
The Committee decided to defer the case for two weeks.	

Case No.B-302	M/s. Medreich Ltd.	
M.No.21/08	F.No.01/82/50/795/AM06	
Date 25.9.2007	RLA F.No.7/24/40/553/AM06	
Adv.Lic.No.0710040930 dt.18.10.2005		
The Committee considered this case as per agenda for ratification of I/O Norms for export product “Iodine 20MG + Peptone 75MG + Rutin 1 MG tablets under Para 4.7 of HBP.		
The Committee in light of the written comments forwarded by C&PC (PI Division) vide their U.O.No.35011/207/2005-PI-III dt. 26.9.2007 decided to ratify norms under Para 4.7 of HBP as per details below or as applied by firm whichever is lower.		
Export product Iodine 20MG + Peptone 75MG + Rutin 1 MG tablets		
Import item		
Sl.No.	Description of import item	Quantity allowed
1	Iodine Solution 16%	127.5mg/tablet
RLA concerned may take further necessary action under Para 4.7 of HBP as per above decision of Norms Committee.		
